2293743  02/03/2012
SAVENCIA SA.
42 RUE RIEUSSEC, 78220 VIROFLAY, FRANCE.
MANUFACTURER AND MERCHANTS
( A SOCIETE ANONYME ORGANISED UNDER THE LAWS OF FRANCE )
Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.
Used Since :31/12/2011
DELHI
Milk, dairy products; preparations made from milk, cheese, products made from cheese, cheese spreads, preparations made from cheese; butter, yoghurts; milk beverages (milk predominating).
*The applicants wish to claim the colour wine as an element of the mark.*
RATNADEEP-EXCELLA

2650338  27/12/2013

RATNADEEP SUPER MARKET PVT LTD.,
trading as ;RATNADEEP SUPER MARKET PVT LTD.,
D-18, VIKRAMPURI, SECUNDERABAD, AP
MANUFACTURERS AND MARCHANTS
INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :02/01/1991

CHENNAI
ALL KINDS OF DRY FRUITS, DESICATTED COCONUT POWDER, MEAT, FISH, POULTRY, MEAT EXTRACT, PRESSURED, FROZEN, DRIED AND COOKED FRUITS, VEGETABLES, JELLIES, JAM, EGGS, MILK AND MILK PRODUCTS OF ALL KINDS, EDIBLE OILS AND FATS
2714031  07/04/2014
CREAMY FOODS LTD.
E - 13/29, SECOND FLOOR, HARSHA BHAWAN, MIDDLE CIRCLE, CONNAUGHT PLACE, NEW DELHI - 110001
Manufacturers, Traders and Service Providers
AN INDIAN COMPANY INCORPORATED UNDER THE COMPAINES ACT
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Milk and dairy products falling in class 29.
2854785 03/12/2014
VD AND SONS PRIVATE LIMITED
trading as VVD AND SONS PRIVATE LIMITED
NO.2/207, MADATHUR ROAD, MADATHUR VILLAGE, THOOTHUKUDI-628008, TAMILNADU
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
THARA & THARA
19, OLD NO. 9/1, THIRU VIKA BRIDGE ROAD, ADYAR, CHENNAI 600 020
Proposed to be Used
To be associated with:
982701, 1479451, 1553362, 1947436, 2392327
CHENNAI
EDIBLE OIL-REFINED SUNFLOWER OIL.
AVIRAL DHARA
2897837   09/02/2015
B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH
MANUFACTURERS AND MERCHANTS.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :01/07/2008
To be associated with:
1727784
DELHI
EDIBLE OILS AND GHEE.
MARK SHOULD BE READ AND USE AS A WHOLE..
Shree Khatu Shyam Ji

3012756  21/07/2015
MR. KANhaiya Lal
300 DIPALI ENCLAVE PITAMPURA DELHI 110034
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
PANKAJ KUMAR SINGHAL
A-233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE-IV DELHI 110052
Used Since :01/07/2015
DELHI
:milk, condensed milk, milk beverages & milk products
NSC
3051656    09/09/2015
MR. CHETAN CHAUHAN
trading as ;Mr. Chetan Chauhan
10/10, Under Hill Lane, Civil Lines, Delhi- 110 054.
Manufacturers and Merchants
Proprietor

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/06/2015

DELHI
Dry fruits, preserved fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
3067296  29/09/2015
PROMART INTERNATIONAL COMPANY LTD.
#137/6, VILLAGE NO. 1, PHUTTAMONTHON ROAD ROUTE 8, KHUN KAEW SUB DISTRICT, NAKHON PATHOM PROVINCE, THAILAND-73210.
MANUFACTURER AND MERCHANT
A LIMITED COMPANY REGISTERED UNDER THE LAWS OF THAILAND.
Address for service in India/Attorney address:
THIRU AND THIRU
31, NANDIDURG ROAD, JAYAMAHAL EXTN, BANGLAROE-46.
Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS, MILK BASED BEVERAGES; SOY BEAN MILK.
Jio Chaske ma faske,  
Kyoki taste eitna hateke.

3078100  14/10/2015
SRI GOPAL GUPTA
APOORV GUPTA
VINEETA GUPTA
trading as ;HARI CHAND SHRI GOPAL
339, F.I.E. PATPARGANJ, DELHI-110092
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/08/2015
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, KHOYA, CHEESE, BUTTER, GROUNDNUT OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPATHI GHEE, JAMS, JELLIES, FRUIT SAUCES, PICKLES, PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER AND SOUPS.
3080224  19/10/2015
NAVNEET MOHAN
A-561/3, SHASTRI NAGAR, DELHI-110052.
MERCHANTS & MANUFACTURERS
Used Since :01/04/2008
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3091097  03/11/2015
SHAM SUNDER
trading as ;M/S LACHMAN DASS PURAN DASS
42 NEW GRAIN MARKET HISSAR 125001
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :27/05/1970
To be associated with:
264666
DELHI
MUSTARD OIL, EDIBLE OIL, COCONUT OIL, VANASPATI OIL, SOYABEAN OIL, HYDROGENATED VEGETABLE OIL.
CREAMWAY

3097834  15/11/2015
M/S. ALPHA MILK FOODS PVT. LTD.
M8-M11, HEMKUNT CHAMBERS 89 - NEHRU PLACE, NEW DELHI-110019
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Milk and milk products including milk, ghee, pasteurized butter, pasteurized table butter, skimmed milk powder, full cream milk powder, whole milk powder, cheese, curd, dairy whitener, dairy creamer, sweetened condensed milk, milk mix, butter oil, paneer, ice cream, chaach, anhydrous milk fat and their products
GURMESH trading as SHRIKAMDHENU
HOUSE NO. 213, VILLAGE POST OFFICE -DHANSU-64, DISTRICT HISSAR, HARYANA-125005.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2015
DELHI
EDIBLE OIL, FAT, DESI GHEE
3119334  08/12/2015
SUNIL SHARMA
trading as; KESHAV MADHAV INDUSTRIES
30, INDUSTRIAL AREA, JHOTWARA, JAIPUR (RAJASTHAN)
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since: 29/10/2015
AHMEDABAD
PALM REFINED OIL UNDER CLASS 29.
3188784  17/02/2016
SOURABH MAHESHWARI
trading as ;SOURABH MAHESHWARI
KRISHNA GROUND FLOOR,10th CHOPASANI ROAD,OPPOSITE ARORA MOTORS JODHPUR,RAJASTHAN,INDIA.
MANUFACTURER
OTHER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :15/02/2016
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant has no
right over the word JODHPUR HAAT.
3196578  26/02/2016
MATESHWARI FOOD PACKAGING
DHANSHUKHBHAI H. PRAJAPATI
YOGESHIBHAI PRAJAPATI
PUSHTTAMIDAS S. MAHESHWARI
DILIPKUMAR S. MAHESHWARI
trading as ;MATESHWARI FOOD PACKAGING
BLOCK 23,SHREE SAI COMPLEX,SONY PARK,TANTITHAYA,TAL. PALSANA,DIST. SURAT - 394305, GUJARAT,INDIA.
MANUFACTURER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/02/2016

AHMEDABAD
EDIBLE OIL IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."DEVICE OF DROP", subject to restriction of the goods for sale in the state of GUJARAT only.
PT. NIRAMAS UTAMA
JL. RAYA BEKASI TAMUN KM 39,5 BEKASI, JAWA BARAT.
MERCHANTS & MANUFACTURERS
AN INDONESIAN NATIONAL.
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANHRI SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
FRUIT (PRESERVED), SEED, SEED (PRESERVED), FRUIT PULP, FRUIT JELLIES, PROCESSED AND PREPARED FRUITS.
COLOUR AS DEPICTED SHOULD BE CONSIDERED AS PART OF TRADEMARK.
3240613  21/04/2016
KIRANJEET KAUR DHILLON
C/O Surinder Paul Singh Dhillon, V.P.O. Gobindgarh(Dabrikhana), Teh.-Jaitu, Distt.-Faridkot, Punjab
Manufacturer and Trader
Sole Proprietor
Address for service in India/Agents address:
COL. J.K.SHARMA, YSM
HOUSE NO.2043, SECTOR C/2, VASANT KUNJ, NEW DELHI-70
Used Since :14/06/2015
DELHI
pickles included in class 29
3249618  03/05/2016
SHRI RAJENDERA KUMAR GUPTA
trading as ;SHRI RADHA KRISHNA INDUSTRIES
D-5/A, INDUSTRIAL AREA, GROWTH CENTER, BIJAUHI, JHANSI-284001 (U.P)
MANUFACTURER & TRADERS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH Bhai, BELANGANJ, AGRA - 282 004.
Used Since :27/08/2010
DELHI
MILK & MILK PRODUCTS, DAIRY PRODUCTS, DAIRY WHITENER, PICKELS, JAM JELLIES, DRY FRUITS, GHEE,
VANASPATHI GHEE, MUSTERED OIL, EDIBLE OIL, COCONUT OIL, GROUNDNUT OIL, RICE BRAN OIL, REFIEND OIL,
SOYABEAN OIL, PALM OIL, PRESERVED & COOKED FRUITS & VEGETABLE, FRUIT SAUCES, FATS, MUSHROOM
TES T STICK

3263937  20/05/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
MANUFACTURERS & MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
DELHI
NUTS, INCLUDING PEANUTS, CASHEW NUTS, PRESERVED FRUITS, PRESERVED VEGETABLES, DRIED VEGETABLES, COOKED FRUITS, COOKED VEGETABLES, FRIED POTATOES, SOYBEAN PREPARATIONS, BROAD BEANS, LENTILS, PICKLES, POTATO CHIPS, POTATO FINGERS, FRENCH FRIED POTATOES, MARGARINE, CANNED FOOD, FROZEN PRE-COOKED FOOD, PULSES, PROCESSED SEEDS OF PEAS AND LENTILS, JAMS, JELLIES," MARMALADE, DAIRY PRODUCTS, NAMLY MILK AND MILK BEVERAGES, YOGURT, MILK BASED SWEETS, ICE-CREAM, EDIBLE OILS, PRESERVED BEANS, PROCESSED BEANS AND PROCESSED POTATOES.
MARK SHOULD BE READ AND USE AS A WHOLE.
3264467  19/05/2016
NEON INDIA
Rishabh Akshey Malhotra
Vamica Akshey Malhotra
Manufacturers and Traders

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :04/05/2016

DELHI
Milk and milk products.
SHAVETA PREMIUM
3267674  24/05/2016
SHAVETA GOLDEN FOODS PRIVATE LIMITED
trading as ;SHAVETA GOLDEN FOODS PRIVATE LIMITED
VPO MAKOR GARH, TEHSIL HAROLI, DISTT. UNA, (H.P.)
Merchants & Manufacturers
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :16/05/2016
DELHI
MUSTARD OIL
3286684  16/06/2016
CHANDER KANT GUPTA
trading as ;M/S. SEASONS FARM
D-72/2, MASOODPUR, VASANT KUNJ, NEW DELHI-110070
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/05/2016
DELHI
FROZEN CHAAP, PRESERVED AND DRIED FRUITS AND VEGETABLES
The Trade Mark shall be used as a whole with no exclusive right on the descriptive matters appearing on the label..
3287804  18/06/2016
ANAND HR MANAGEMENT PRIVATE LIMITED
trading as ; Anand HR Management Private Limited
Anand Tower, 3rd Floor, VPO Ghurkari, Tehsil & Distt. Kangra-176001. (H.P.)
Merchant & Manufacturers
A Company duly regd. under the companies act, 1956
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 01/06/2012
DELHI
BADRI CLASSIC

3299479  02/07/2016

SONU
VILLAGE KHARANTI, TEHSIL MEHAM, DISTRICT ROHTAK (HARYANA)
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since : 10/02/2012

DELHI
DESI GHEE, EDIBLE OIL, REFINED OIL, HYDROGENATED FATS, MUSTARD OIL, MILK AND MILK PRODUCTS
3304613 08/07/2016
SH. LAKSHAY SONI.
trading as ; ORMILK DAIRY PRODUCTS.
16-A, ADITI APTT., I.P. EXTN., DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2016
DELHI
Milk and Dairy Products including Ghee, Khoya, Cheese, Butter, Butter Cream, Dahi and Lassi included in Class 29.
3323363    29/07/2016
M/S. SAI GLOBAL
CHETAN ASRANI
GEETA THAKUR
F-301, LADO SARAI, NEW DELHI-110030
Manufacturer & Trader
Partnership Firm

Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since :12/07/2016

DELHI
EDIBLE OIL, EDIBLE FATS IN CLASS 29
3327328  04/08/2016
DEEPAK MITTAL
MITTAL BHAWAN, AZAD MARKET, MEHAM, DISTT, ROHTAK, HARYANA-124112
INDIAN, MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since :10/05/2013
DELHI
GOODS IN RELATION TO EDIBLE OIL & MASTERED OIL INCLUDING IN CLASS 29
KIK

3330692 08/08/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELHI
BHUJIA, NAMKEENS, READY TO EAT SNACKS, NUTS, INCLUDING PEANUTS, CASHEW NUTS, PRESERVED FRUITS, PRESERVED VEGETABLES, DRIED VEGETABLES, COOKED FRUITS, COOKED VEGETABLES, FRIED POTATOES, SOYBEAN PREPARATIONS, BROAD BEANS, LENTILS, PICKLES, POTATO CHIPS, POTATO FINGERS, FRENCH FRIED POTATOES, MARGARINE, CANNED FOOD, FROZEN PRE-COOKED FOOD, PULSES, PROCESSED SEEDS OF PEAS AND LENTILS, JAMS, JELLIES, MARMALADE, DAIRY PRODUCTS, NAMELY MILK AND MILK BEVERAGES, YOGURT, MILK BASED SWEETS, ICE-CREAM, EDIBLE OILS, PRESERVED BEANS, PROCESSED BEANS AND PROCESSED POTATOES, EXTRUDED PRODUCTS FROM POTATO, PULSES, PEAS, LENTILS, VEGETABLES ETC..
SARVGUN
3331816  08/08/2016
ABHISHEK GUPTA
trading as ;JMD SONIC ENGINEERING PVT. LTD.
2ND FLOOR, IDA HOUSE, SECTOR-4, RK PURAM, NEW DELHI- 110022,
MANUFACTURER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :17/03/2015
DELHI
MILK & MILK PRODUCTS, CURD, PASTEURIZED MILK, PANEER,GHEE, BUTTER, FLAVOURED MILK, MILK POWDER,
CHACH, LASSI,JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, SKIMMED MILK
POWDER, WHOLE MILK POWDER
3333889  11/08/2016
PANKAJ GUPTA
HOUSE NO.285, NEAR AGGARWAL MANDIR, POOTH KHURD, DELHI-110039
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SINGH & KUMAR TRADE MARK CO.
C-21, SAWAN PARK, ASHOK VIHAR, PHASE-IIIRD, DELHI 110052
Used Since: 01/07/2016
DELHI
GOODS IN RELATION TO EDIBLE OILS, MUSTARD OIL, VANASPATI AND VEGETABLE OIL INCLUDED IN CLASS- 29.
GOKA
3337151  13/08/2016
PREETINDER SINGH
trading as; CHAND DAIRY FARM
VILLAGE NAG KHURD, P.O. NAG KALAN, MAJITHA ROAD, AMRITSAR-143001
MANUFACTURING & TRADING
Address for service in India/Attorney address:
ABHINAV BHATIA
C-4, THIRD FLOOR, NARAINA VIHAR, NEW DELHI-110028, INDIA.
Used Since: 01/01/2015
DELHI
MILK AND MILK PRODUCTS
3337359    13/08/2016
HANS HERBALS PVT. LTD.
trading as ;HANS HERBALS PVT. LTD.
SHRI PREM NAGAR, ASHIRAM, JWALAPUR ROAD, HARIDWAR-249407, UTTRAKHAND, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :27/05/2016
To be associated with:
3336519
DELHI
preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, edible oils and fats.
KETTLE CHIPS
3339906  19/08/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Used Since :05/07/2015
To be associated with: 3339904
DELHI
nuts, including peanuts, cashew nuts, fruit snacks, vegetable based snacks, dried fruit based snacks, candied fruit snacks, snack food based on nuts, soya based snack food, potato snacks, potato based snacks, preserved potatoes, potato crisps, fries potatoes, preserved fruits, preserved vegetables, dried vegetables, cooked fruits, vegetables prepared, soyabean preparations, broad beans, lentils, pickles, potato chips, margarine, canned vegetables & fruit canned pulses, canned peas, pulses, processed seeds of peas and lentils, jams, jellies, marmalade, dairy products, namely milk and milk beverages, yogurt, milk based deserts, ice cream shakes, edible oils, beans preserved and dried
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.:
3346285  26/08/2016

MR. MANOJ ARORA
trading as : SHIVAM TRADING COMPANY
M-10, MAGNUM HOUSE-1, KARAMPURA COMMERCIAL COMPLEX, NEW DELHI-110015, DELHI
MANUFACTURING AND TRADING
Used Since : 01/07/2016

To be associated with:
3346271

DELHI
DRIED FRUITS, DRY FRUITS, COOKIES, CAKE RUSK
**POP KRIPPS**

3349396 31/08/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
To be associated with:
3289658

DELHI
nits, including peanuts, cashew nuts, fruit snacks, vegetable based snacks, dried fruit based snacks, candied fruit
snacks, snack food based on nuts, soya based snack food, potato snacks, potato based snacks, preserved potatoes,
potato crisps, fries potatoes, preserved fruits, preserved vegetables, dried vegetables, cooked fruits, vegetables prepared,
soyabean preparations, broad beans, lentils, pickles, potato chips, margarine, canned vegetables & fruit canned pulses,
canned peas, pulses, processed seeds of peas and lentils, jams, jellies, marmalade, dairy products, namely milk and milk
beverages, yogurt, milk based deserts, ice cream shakes, edible oils, beans preserved and dried

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3289659 & 3349395.*
3352157 01/09/2016
RR MILK & MILK PRODUCTS PVT. LTD.
trading as ;RR MILK & MILK PRODUCTS PVT. LTD.
NANKANA CHOWK, NEAR K.T. ROYAL HOTEL, PATIALA BYE PASS, SANGRUR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :12/06/2007
DELHI
Milk & Milk Products including Desi Ghee, Butter, Milk Shakes; Cheese, Thick Cream, Butter Milk & Other Dairy Products.
HARMAN LITE

3352242   01/09/2016

VIJAY KUMAR
trading as ;JUGAL KISHORE & CO.
PHARWAHI BAZAR, BARNALA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012

DELHI
Edible Oils including Mustard Oil, Refined Oil, Rice Barn Oil & Vanaspati Ghee.
3353838 05/09/2016

DHRMENDRABHAI TRIBHUVANBHAI JASAPARA
trading as ;DHARTI ENTERPRISE
OLD GHUNTU ROAD, MORBI - 363642, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Used Since :07/04/2016

AHMEDABAD

PROCESSED PEANUTS AND ROASTED PEANUTS (SHING).
3354192  06/09/2016
MUSKAN FOODS
G-74, SITE B, SURAJPUR INDUSTRIAL AREA, GAUDHAM BUDH NAGAR, GREATER NOIDA, UP, PIN-201308.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
JUS LAUREATE
27-A UNA ENCLAVE, MAYUR VIHAR, PHASE-I NEW DELHI 110091
Used Since :01/08/2016
DELHI
MILK AND DAIRY PRODUCTS INCLUDING MILK. DAIRY WHITNER. CURD. BUTTER, BUER MILK. CONDENSED MILK.
GHEE, CHEES, SK'IMRNED MILK POWDER AND CREAM ALL INCLUDED IN CLASS 29
3355862  06/09/2016
MR. KRISHAN KUMAR & MR. SURINDER KUMAR
Mr. Krishan Kumar
Mr. Surinder Kumar
trading as ;M/S SHREE GANESH ENTERPRISES
Gali Arjun Dass Wali, Bathinda-151005. (Pb.)
Merchant & Manufacturers
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/01/2016
DELHI
Edible oils including Mustard oil.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.INDIA.
DHAN LAKSHMI
3356054  06/09/2016
ANKIT SETIA
trading as ;GURU KIRPA TRADERS
SHOP NO. 43, GUR MANDI, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2010
DELHI
Edible Oils including Mustard Oil & Refined Oil; Milk & Dairy Products for sale in the State of Punjab only.
CHERISH
3356061  07/09/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Proposed to be Used
DELHI
BHUJIA, NAMKEENS, READY TO EAT SNACKS, NUTS, INCLUDING PEANUTS, CASHEW NUTS, PRESERVED FRUITS, PRESERVED VEGETABLES, DRIED VEGETABLES, COOKED FRUITS, COOKED VEGETABLES, FRIED POTATOES, SOYBEAN PREPARATIONS, BROAD BEANS, LENTILS, PICKLES, POTATO CHIPS, POTATO FINGERS, FRENCH FRIED POTATOES, MARGARINE, CANNED FOOD, FROZEN PRE-COOKED FOOD, PULSES, PROCESSED SEEDS OF PEAS AND LENTILS, JAMS, JELLIES, MARMALADE, DAIRY PRODUCTS, NAMELY MILK AND MILK BEVERAGES, YOGURT, MILK BASED SWEETS, ICE-CREAM, EDIBLE OILS, PRESERVED BEANS, PROCESSED BEANS AND PROCESSED POTATOES, EXTRUDED PRODUCTS FROM POTATO, PULSES, PEAS, LENTILS, VEGETABLES, CHOCOLATE NUT BUTTER ETC.
VRS FOODS LIMITED
D-55, Ground Floor, East of Kailash, New Delhi - 110065.
Manufacturer and merchant.
A Body Incorporate

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, YOJNA VIHAR, DELHI -110092.

Used Since :05/09/2016

To be associated with:
2611794, 3290599

DELHI
Milk and milk products; edible oils and fats.
SHRI RAJEEV JAIN  
SMT. SARIKA JAIN  
trading as ;KHUSHI TRADING COMPANY  
7/107, YAMUNA VIHAR, NEHRU ROAD, BARAUT (U.P.)  
MANUFACTURE AND TRADERS  
Address for service in India/Agents address:  
MARS TRADE MARKS CO.  
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.  
Used Since :18/10/2012  
DELHI  
EDIBLE OIL, VEGETABLE FAT INTERESTERIFIED VEGETABLE FAT, BEING GOODS INCLUDED IN CLASS - 29.
3421131   28/11/2016
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/10/2016
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
eggs, milk and milk products; edible oils and fats.
K D H
3425236  03/12/2016
MR. GURDEEP SINGH
trading as ;M/s Kake Di Hatti
654-655, Ground Floor & 1st Floor, Church Mission Road, Chandni Chowk, Delhi- 110 006.
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHALA BAOLI, DELHI - 110 006
Used Since :01/01/1942
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
3428394  08/12/2016
CHHAYABEN RAJESHBHAI LALAN
trading as ;JAYNA MILK DAIRY
Seri number-2,Nr.Jain Dherasar,num Faliya-Koday,Mandvi,Kutch-370465, Gujarat,India
MANUFACTURER AND MERCHANT
Used Since :15/04/2009
AHMEDABAD
MANUFACTURING AND TRADING OF MILK, GHEE, BUTTERMILK, CREAM, DAHI(CURDYOGURT), PANEER, BASUNDI, SHRIKHAND, MITHA MAVA IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF COW, subject to restriction of the goods for sale in the state of GUJARAT only..
3429227  08/12/2016
SUBHASH CHAND GARG
MANDI PATIA, HAPUR
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/01/1950
To be associated with:
3421414
DELHI
PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAM, FRUIT SAUCES, MILK AND MILK PRODUCTS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3429228.
Gau Rasayanam

3483839  16/02/2017

Maharshi Riteshkumar Thakkar
1, Santram Kutir, Opp: Khodiyar Maa Temple, Ambali Ahmedabad - 380058, Gujarat, India.

Address for service in India/Attorney address:
Daksesh B. Mehta, Advocate
B-203, Shivalik Plaza, Opp. Atira, IIM Road, Ahmedabad - 380015, Gujarat

Proposed to be Used
Ahmedabad

Fish, dried and cooked fruits and vegetables, poultries, edible oils included classes 29.
3487426  20/02/2017
M.ALAUDDIN BATCHA
trading as ;MULTI TECHNOLOGY
38/276, NEW YORK AVENUE, MILESTONE, PODANUR, COIMBATORE - 641023, TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLO PROPRIETOR
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :07/02/2016

CHENNAI
EDIBLE OILS, SESAME OIL, GROUNDNUT OIL, COCONUT OIL, MILK AND MILK PRODUCTS, MEAT, DRIED FRUITS AND VEGETABLE, JAMS, GHEE AND PICKLES.
3616085  19/08/2017
Santhoshimatha Oil Packaging Industries
Plot No.9, IDA, Ramanaiahpeta, Kakinada – 533 005 (A.P)
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/01/2012
CHENNAI
Edible oils.
mark is associated with the registered trade mark application no.3261189 and 3261190.
3734047   22/01/2018
MRS. S.KALPANA, TRADING AS M/S.MR AROCKYA FOOD PRODUCTS.
20/1, Vishnulakshmi Nagar, Dharapuram, Tirupur-638 656, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :06/12/2017

CHENNAI
Gingelly Oil, Groundnut Oil, Coconut Oil and Edible Oils.
NAKODA DAIRY PRIVATE LIMITED
11/1, K.R.ROAD, NEXT TO BASAVANAGUDI POST OFFICE, BANGALORE-560004
Manufacturers and Merchants
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/08/2016
CHENNAI
DAIRY PRODUCTS AND DAIRY SUBSTITUTES
DAR'S

3768182   02/03/2018

NITADEVI SINGHANIA
Marathon Nextgen, era4, Flat – 1001, Lower Parel West, Mumbai - 400013
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, pickles, compotes; milk and milk products; oils and fats for food.
MRV MURALI’S

3778283  14/03/2018
M/S.MURALI OIL COMPANY.
No:3/B 25, Cuddalore Main Road, Opp Gandhi Park, Panruti-607106, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Groundnut Oil, Gingelly Oil, Coconut Oil and Edible Oil.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
RISEOLL

3784485  21/03/2018

SAI BABA SOLVENT INDUSTRIES LLP
Kh. No. 21 & 22/1, Gram Dudhala (Rithi)Tah. Ramtek, Dist. Nagpur - 441 106
LLP

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Edible Oils & Fat
SONIA JAIN
No. 23, Ramanan Street, Chennai – 600001, Tamilnadu, India
individual
Address for service in India/Attorney address:
S. RAMESH KUMAR M. VEERANTHIRAN
NO.72, JERMIAH ROAD, VEPERY CHENNAI-600 007.
Used Since :01/04/2018

CHENNAI
Processed fruits, fungi and vegetables (including nuts and pulses); Deep-frozen poultry; Frozen vegetables; Processed vegetables, Canned vegetables; Bottled vegetables; Cooked vegetables; Cooked fruits; Fruit pulp; Jams; Jellies, jams, compotes, fruit and vegetable spreads; Marmalades Instant soup; Soups; Pickles; Mixed pickles; Edible nuts; Edible oils and fats; Preserved fruits; Preserved vegetables; Dried fruits; Dried vegetables.

3864399  19/06/2018
DINSHAW'S HOLDINGS PRIVATE LIMITED
Dinshaw's Building, Gittikhadan, Gorewada Road, Nagpur
Private Limited Company
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :19/01/2015
MUMBAI
Milk and Milk Products
DAILY SUPPERGREENS
3873449 28/06/2018
UNIVED HEALTHCARE PRODUCTS PVT. LTD.
UNIT-13, MARWAH'S COMPLEX, MARWAH INDUSTRIAL ESTATE, SAKIVIHAR ROAD, SAKINAKA, ANDHERI EAST, MUMBAI – 400072, MAHARASHTRA – INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :20/03/2017
MUMBAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES AND EXTRACTS THEREOF.
3874561  29/06/2018
SAMRAT OIL MILL
W 62/63, Additional M.I.D.C., Near Cooper Engine Plant, Kodoli, Satara-415004, Maharashtra, India
PARTNERSHIP FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
MUMBAI
Edible Oils and fats; Milk Products, Milk Fats; Jams, Jellies and preserves
3882561   09/07/2018
CONSUMER MARKETING INDIA PRIVATE LIMITED
201,Dhantak Plaza, Marol , Andheri East , Mumbai ,400059.
Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
E 712,Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI
Edible Oil .

NO Exclusive right is claimed for the words Olive oil.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3072551.
3902153  30/07/2018
MR. FARHEEN FIROZ GOLANDAJ TRADING AS: KGN XPRS
GATE NO-1581, DEHU ALANDI ROAD, SHELARWASTI, CHIKHALI, PUNE- 411062, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MEAT; FISH, PRAWNS, POULTRY AND GAME (NOT LIVE); EGGS; FOOD PRODUCTS MADE FROM FISH, MEAT OR EGG;
MEAT EXTRACTS; MILK & MILK PRODUCTS; BUTTER, CHEESE, FRUIT-BASED SNACK FOOD; FRUIT CHIPS, SALADS,
PULP & JELLIES; JAMS; PICKLES; PROCESSED SEEDS; PRESERVED, TINNED AND SALTED MEAT & FISH;
3910376 07/08/2018
GOPAL DAS AGRAWAL, S/O.- LAXMAN DAS AGRAWAL
M/s.- LAXMANDAS GOPAL DAS, OPPOSITE POLICE CHOWKI, DAL BAZAR, GWALIOR-474009, (M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :23/05/1961

MUMBAI
EDIBLE OILS, SOYABEAN OIL, VANASPATI OIL, FATS, HYDROGENATED VEGETABLE OIL, BEING INCLUDED IN CLASS - 29
3911373  08/08/2018
Mr. MOVVA RAMAKRISHNA
MANA GRAMAM, SHOP NO. R.S. NO 473/1D, MAIN ROAD, PENAMALURU CENTER, PORANKI VILLAGE -521137,
VJIAYAWADA, KRISHNA, ANDHRA PRADESH, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :04/03/2016
CHENNAI
Processed Pulses, Processed fruits, Processed vegetables, Fruit snacks, Pickles, Cooking oils, Processed seeds
subject to no exclusive right over the descriptive matter appearing on the label.

Transliteration : MANA GRAMAM
Proposed to be Used

MUMBAI

BANANA CHIPS; BAKED POTATOES; BEANS, PREPARED; BOTTLED SLICED FRUITS; BOTTLED FRUITS; BUTTER; BUTTER CREAM; BUTTERMILK; CANNED PEANUTS; CHEESE; CHEESE DIP; CHEESE FONDUE; COCOA BUTTER; CURD; DATES; FRENCH FRIES FROZEN FRUITS AND VEGETABLES; GHEE; INSTANT SOUP; MILK; MILK AND MILK PRODUCTS; POWDERED CREAM; RAISINS; CASHEWS, PROCESSED; PISTACHIOS, PREPARED; PISTACHIOS, PROCESSED; ROASTED ALMONDS; ROASTED CASHEWS; SPICED ALMONDS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS ALL INCLUDED IN CLASS 29
ISTORE DIRECT TRADING LLP
C7, Basement. Kamanwala Chambers. New Udyog Mandir 2; Mogul Lane. Mahim (West) Mumbai 400016
Limited liability Partnership

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI
BANANA CHIPS; BAKED POTATOES; BEANS, PREPARED; BOTTLED SLICED FRUITS; BOTTLED FRUITS; BUTTER;
BUTTER CREAM; BUTTERMILK; CANNED PEANUTS; CHEESE; CHEESE DIP; CHEESE FONDUE; COCOA BUTTER; CURD;
DATES; FRENCH FRIES FROZEN FRUITS AND VEGETABLES; GHEE; INSTANT SOUP; MILK; MILK AND MILK PRODUCTS;
POWDERED CREAM; RAISINS; CASHEWS, PROCESSED; PISTACHIOS, PREPARED; PISTACHIOS, PROCESSED;
ROASTED ALMONDS; ROASTED CASHEWS; SPICED ALMONDS; PRESERVED, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS ALL INCLUDED IN CLASS 29
3919508    18/08/2018
DEGA DEVAKUMAR REDDY PROPRIETOR OF M/S. SRI DEGA FARMS & ECO CONSTRUCTIONS
CHOKKANATHAPURAM VILLAGE, NALLUR POST, HOSUR, KRISHNAGIRI- 635103, TAMIL NADU, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :20/04/2018
CHENNAI
JAMS, PEANUT BUTTER, PICKLES, GHEE, PROCESSED NUTS
3920977   20/08/2018
GOOD EATS HOSPITALITY SERVICES LLP
# 12, Sagar Society, Donapaula, Goa – 403 004
Limited Liability Partnership
Address for service in India/Attorney address:
LAW PROTECTOR
Dhunal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
#MadeWithLicious

3924265    23/08/2018
DELIGHTFUL GOURMET PRIVATE LIMITED
No.379, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka 560038
An Indian Company incorporated under the provisions of the Indian Companies Act, 2013

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :12/12/2017

To be associated with:
2982656, 3881033, 3881038

CHENNAI
Meat; Meat terrines; Packaged meats
DARIYAI FISHING CORPORATION

3925559  24/08/2018

MR. ZAHID HANIF PIRZADA TRADING DARIYAI FISHING CORPORATION
HILL PARK COMPLEX, A1 TOWER 404, CAPTAIN SAMANT MARG, AGRAWAL ESTATE, JOGESHWARI (WEST), MUMBAI – 400 102

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
FISHING SEA FOOD (SEAWEED EXTRACTS FOR FOOD)
ROBIN CHACKO
THOPPIL HOUSE MADAPPALLY P.O, MADAPPALLY, KOTTAYAM, KERALA-686546

Address for service in India/Attorney address:
VANChINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coconut oil for food, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
3940966  10/09/2018
BIJU VARUGHESE CHACKO
PLAKKILETHU HOUSE, PRAKKANAM P.O. PATHANAMTHITTA-689643
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3944128  13/09/2018
DASMEN FOODS AND BEVERAGES PVT. LTD.
B – 10, KAILASH VAIBHAV COMMERCIAL COMPLEX, POWAI VIKROLI LINK ROAD, VIKROLI WEST, MUMBAI – 400079, MAHARASHTRA
BODY INCORPORATE
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDED IN CLASS 29
Aaruthra milk

3948751  18/09/2018
AARUTHRA MILK INTERNATIONAL PRIVATE LIMITED
165B, SAIBUILDING, AVINASHI ROAD, CHINNIAMPALAYAM, COIMBATORE-641062 TAMILNADU.

Body incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Milk, Cows’ milk, Milk products, Milk beverages, Milk drinks, Milk powder, Flavoured milk, Milk substitutes, Curd, Milk curds, cheese, Butter, Yogurt, Desserts of yogurt, Drinks based on yogurt.
3953867 24/09/2018
SRIRAM FOODS
4/206-1A, MEENKARAI ROAD, DIVANSAPUDUR, POLLACHI, COIMBATORE - 642103
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
Subject to restrict the area to South India only.
3963152  03/10/2018
MRS. JYOTI SATISH CHORDIA TRADING AS: NIKHIL GROCERY WORLD
SR. NO-120/4/5, KAIVALYA COLONY, DEHUPHATA, ALANDI DEVACHI, TAL- KHED, DIST-PUNE- 412105, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS, POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :18/04/2017

MUMBAI
PROCESSED FRUITS AND VEGETABLES, PROCESSED PULSES, JELLIES, MILK AND MILK PRODUCTS.
3971036   11/10/2018
SARAVANAN
1721-4. MELATHERU NORTH KOOVATHUR VILLAGE, KALLATHUR THANDALAI ( POST), ARIYALUR DIST TAMILNADU
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE RIGHT OVER THE WORD A1 SEPERATELY.
3971877    12/10/2018
JOSEPH PAUL
MUNDADAN HOUSE,NEAR EAST CHURCH,ANGAMALY-683572
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
subject to the mark should be use as a whole.
3973492  13/10/2018
LATIF GANI FOODS STUFF CO.
87, SANT SAVATA MARG, MUSTAFA BAZAR, BYCULLA-EAST, MUMBAI, MAHARASHTRA-400010
Proprietorship

Address for service in India/Attorney address:
BINITA SHAHI
12 C, Madhuban Apartment, Sector-82, Noida-201304
Used Since :01/07/2018

MUMBAI
Fresh and frozen Meat, fish, poultry and game; meat extracts; Meat Preserved, Meat tinned, Meat salted, salted fish, Prawns.
3978179    19/10/2018
P RAMESH
trading as ;SANTHOOR PICKLE INDUSTRY
3/17A, MULLAI NAGAR VILLAGE, MAHADEVAGOLLA HALLI POST, POCHAMPALLI TALUK, KRISHNAGIRI DISTRICT, TAMILNADU
MANUFACTURER AND MERCHANT
proprietor
Address for service in India/Attorney address:
V RAVI
A.P.1396, 31st street, 6thsector kknagar Chennai 600078
Used Since :07/03/2018
CHENNAI
PICKLES
3979539   22/10/2018
VARUN AGARWAL SON OF SHRI SHARADJI AGARWAL
2, Tukoganj Road, Dewas
Proprietor
Address for service in India/Attorney address:
NITIN POTDAR
Unit No. 106, Town Centre II, Andheri Kurla Road, Andheri East Mumbai
Used Since : 01/04/2004
MUMBAI
Milk, Fats.
3980892  23/10/2018
MR. ABHIJEET ANANDRAO MANE TRADING AS FAUJI MILK & MILK PRODUCTS
Sai Villa, Plot No-89, Yadogopal Peth, Samarth Mandir, Near Shinde Hospital, Satara -415002
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS
Coco Mantra
3981236   24/10/2018
GREEN VALLEY BIO NATURALS PRIVATE LIMITED
7/229, BKA COMPLEX, POLLACHI ROAD, DIVANSAKUDUR POST, POLLACHI TALUK, MEENAKSHIPURAM, COIMBATORE.

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Desiccated coconut, Cocoa butter, Coconut powder, Coconut oil, Coconut flakes, Coconut chips, Coconut milk, Dried coconuts, Coconut milk powder, Coconut-based snacks, Organic coconut oil for culinary purposes
3984978  27/10/2018
PRAGATHI VENTURES
12/168B, GOVINDALAYAM, OTTACHAAL ROAD, KOOVAPADAM, ERANAKULAM, KERALA - 682002
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Nuts, prepared, Fruits, dried, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
3987672  30/10/2018
MR. ANKUSH TATERAO TAGARKHEDE TRADING AS DURGA DRY – FRUITS AND MASALE
Sr. No. 71, Milkat No. 47/3/031/515, Kirti Nagar, Navi Sangvi, Pune – 411 027
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :21/02/2013
MUMBAI
DRIED FRUITS
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY IN THE STATE OF MAHARASHTRA..
3990328   02/11/2018
HARANI PROPRIETRIX OF M/S. THAILA NATURALS
NO.139, MARUTHI NAGAR, KODIGEHALLI MAIN ROAD, OPP TRIO WORLD SCHOOL, SAHAKAR NAGAR, BANGALORE –
560092, KARNATAKA, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :18/01/2018
CHENNAI
OILS FOR FOOD: DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, CURD, GHEE, BUTTER, PANEER, CHEESE,
PICKLES, PICKLED VEGETABLES, PICKLED FRUITS, SPICY PICKLES, EDIBLE OIL, MAIZE OIL, CORN OIL, SOYBEAN
OIL, OLIVE OIL, COCONUT OIL, PEANUT OIL FOR FOOD
MR. SATYAPRAKASH JOSHI
Sandhya Bungalow, 5/6, Liberty Phase 2, North Main Road, Koregaon Park, Pune-411001
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :24/08/2018
MUMBAI
PAN MASALA, PAN CHATNI, MOUTH FRESHNERS
3994301  09/11/2018
GEORGES MONIN SAS
5 rue Ferdinand de Lesseps, 18000 Bourges, France
a French company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Fruit purees.
ALBELA SHAHI KULFI
3998974   15/11/2018
MOHAMMED TANVEER ALAM
8-15-112/4/3, MOHAMMEDIA COLONY, MAILARDEVPALLY, SHASHTRIPURAM, HYDERABAD-500052
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4008374   26/11/2018
R.SUBLRAMANIAN
M/S. KARTHIK OIL MILL, # 4/234-2, THANGAVEL NAGAR, COIMBATORE ROAD, PUDUR ANDANKOVIL EAST, KARUR DT, TAMIL NADU STATE, INDIA.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO. 60, OLD NO. 84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
BLENDED EDIBLE VEGETABLE OIL.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4010358    28/11/2018
PURUSHOTHAMAN
26 D/1, KUMBAKONAM ROAD ,PANRUTI-607106,CUDDALORE
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Processed nuts, Cashew nuts, processed, Dried fruits, Dates, Processed dates, Dried dates, Cheese containing spices, Corn on the cob prepared with spices, Prepared cashews, Spiced cashews, Roasted cashews, Milk products, Processed cashew nuts, Spiced cashew nuts.

Transliteration : KAJA
4010953  29/11/2018
RAJA FOODS
No. 1/39 Raja Farm House, Nehru Street, Railway Station Road, Ettimadai, Coimbatore, Tamil Nadu, India - 641105
PARTNERSHIP FIRM
Address for service in India/Agents address:
GIFTSON ABRAHAM J.
OLD NO.16, NEW NO.33, FOURTH STREET, LAKSHMI NAGAR, VELACHERY, CHENNAI-600042.
Used Since: 01/06/2018

CHENNAI
All kinds of milk and milk products and food products, dairy products and dairy substitutes Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
AARUTHRA MILK INTERNATIONAL PRIVATE LIMITED
165B, SAIBUILDING, AVINASHI ROAD, CHINNAMPALAYAM, COIMBATORE-641062 TAMILNADU.

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Milk, Cows’ milk, Milk products, Milk beverages, Milk drinks, Milk powder, Flavoured milk, Milk substitutes, Curd, Milk curds, cheese, Butter, Yogurt, Desserts of yogurt, Drinks based on yogurt.

subject to the mark should be use as a whole.
4012349  30/11/2018
AARUTHRA MILK INTERNATIONAL PRIVATE LIMITED
165B, SAIBUILDING, AVINASHI ROAD, CHINNIAMPALAYAM, COIMBATORE.-641062 TAMILNADU.
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Milk, Cows' milk, Milk products, Milk beverages, Milk drinks, Milk powder, Flavoured milk, Milk substitutes, Curd, Milk curds, cheese, Butter, Yogurt, Desserts of yogurt, Drinks based on yogurt.

subject to the mark should be use as a whole.
AARUTHRA MILK INTERNATIONAL PRIVATE LIMITED
165B, SAIBUILDING, AVINASHI ROAD, CHINNIAMPALAYAM, COIMBATORE-641062 TAMILNADU.

Body Incorporate

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

Milk, Cows' milk, Milk products, Milk beverages, Milk drinks, Milk powder, Flavoured milk, Milk substitutes, Curd, Milk curds, cheese, Butter, Yogurt, Desserts of yogurt, Drinks based on yogurt.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
AARUTHRA MILK INTERNATIONAL PRIVATE LIMITED
165B, SAIBUILDING, AVINASHI ROAD, CHINNIAMPALAYAM, COIMBATORE.-641062 TAMILNADU.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Milk, Cows' milk, Milk products, Milk beverages, Milk drinks, Milk powder, Flavoured milk, Milk substitutes, Curd, Milk curds, cheese, Butter, Yogurt, Desserts of yogurt, Drinks based on yogurt.

subject to the mark should be use as a whole.
4017180  04/12/2018
SARANYA THIRUPPATHI
OLD NO 3/A NEW NO 18/7, TEACHERS COLONY 4 TH STREET, NANGANALLUR, KANCHEEPURAM, TAMIL NADU - 600061
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
The mark should be used as a whole.
MR. BIJU THOMAS, TRADING AS M/S MALABAR OIL CENTRE.
49, Kandappa Chetty Street, Kothavalchavady, Parrys, Chennai-600 001, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since: 26/10/2013

CHENNAI
Coconut Oil.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
MR. R. KRISHNA MURTHI, TRADING AS M/S. ASHWIN ENTERPRISES.
38 A, Trichy Road, Palladam, Tirupur-641 664, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO. 189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat Extracts; Preserved, frozen, dried and cooked fruits and Vegetables; Jellies, jams, Compotes, Eggs; Milk and Milk products; Oils and fats for food.


THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4022146  10/12/2018
BACHFUN PRIVATE LIMITED
trading as ;BACHFUN PRIVATE LIMITED
FLAT 101, ADARSH CRYSTAL, 16/3, CAMBRIDGE ROAD, BANGALORE - 560008, KARNATAKA, INDIA.
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :26/02/2018

CHENNAI
MILK AND MILK PRODUCTS, YOGHURT, PROCESSED FRUITS AND VEGETABLES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3846133.
Trade Marks Journal No: 1918, 09/09/2019

Class 29

4029451 17/12/2018
KALUVA SOMA SEKHAR SOLE PROPRIETOR OF S.S. AGENCIES

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Milk products
FREE TIME
4079526  06/02/2019
NITIN VASTIMAL NAKUMPARMAR
At Post Pachatiya Via, Somesar, Dist. Pali (Raj.).306503
Individual
Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004
Used Since :01/04/2011
AHMEDABAD
DRIED AND COOKED FRUITS INCLUDING FRUIT CHIPS, POTATO CRISPS, POTATO FLAKES, POTATO FRITTERS, POTATO CHIPS, LOW-FAT POTATO CHIPS, LOW-FAT CRISPS, PROCESSED PEANUTS, PRESERVED PEAS, GROUND ALMONDS, FRUIT-BASED SNACK FOODS, VEGETABLE-BASED SNACK FOODS, GHEE, BUTTER, BUTTER MILK, EDIBLE OIL.
WE LOVE A2
4083607   11/02/2019
TUSHAR SINGH ARORA
40 A, CLUB DRIVE, M.G.ROAD, GHITTORNI, NEW DELHI 110030
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Proposed to be Used
DELHI
FOOD PREPARATIONS, MILK AND DAIRY PRODUCTS (FOR FOOD), ALL INCLUDED IN CLASS 29
SIR SUPREME
4085176  12/02/2019
STYLE ENTERPRISES PVT. LIMITED
PREMISES NO. 20, “SGM PLAZA” (FIRST FLOOR), 8/226, ARYA NAGAR, KANPUR- 208002
PVT. LIMITED COMPANY

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
SADA PAN MASALA; SCENTED SWEET SUPARI; MOUTH FRESHNERS WITH BETEL NUT; PAN SAMAGRI WITHOUT TOBACCO; SUGAR COATED CARDAMOM , PAN CHATNI AND PAN FLAVOURING MATERIALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.629033
SIR LUXURY

4085181   12/02/2019

STYLE ENTERPRISES PVT. LIMITED
PREMISES NO. 20, “SGM PLAZA” (FIRST FLOOR), 8/226, ARYA NAGAR, KANPUR- 208002
PVT. LIMITED COMPANY

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
SADA PAN MASALA; SCENTED SWEET SUPARI; MOUTH FRESHNERS WITH BETEL NUT; PAN SAMAGRI WITHOUT TOBACCO; SUGAR COATED CARDAMOM, PAN CHATNI AND PAN FLAVOURING MATERIALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.629033
MAHENDRA KUMAR VERMA
M/S MAHENDRA TRADING COMPANY, VILL. & POST. KHAJAWAN, AKBARPUR, AMBEDKAR NAGAR
PROPRIETOR

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.

Proposed to be Used
DELHI
SWEET SUPARI, PAN MASALA, MOUTH FRESHNER
TASHAN

4146444  13/04/2019
SURESH KUMAR AGARWAL AND ATUL KUMAR SINGH
TOWER-B,FLAT NO-H1/404,CLASSIC RESIDENCY,RAJ NAGAR EXTENSION,GAZIABAD(U.P)
JOINT APPLICANT

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELI
BETAL SPICES (PAN MASALA) , SCENTED AND SWEET SUPARI, MOUTH FRESHNERS.
NAMAR ORGANICS

4180620  20/05/2019

SACHIN DALIA,
# 14-7-371/16, Begum Bazaar, Hyderabad - 500 012. T.S.India.
MANUFACTURER
Individual

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used

CHENNAI
Dry Fruits, Preserved Nuts, Dried, Milk and Milk Products, Edible Oils and Fats.
DOTFIT
4210435  19/06/2019
CUREFIT HEALTHCARE PRIVATE LIMITED
NO.1090/A, SECTOR 3, HSR LAYOUT, BANGALORE - 560102
An Indian Company
Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075
Used Since : 14/01/2017
CHENNAI
FROZEN, DRIED, COOKED AND TINNED FRUITS AND VEGETABLES; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Trade Marks Journal No: 1918 , 09/09/2019           Class 29

4239024    18/07/2019
ISWARYA OIL INDUSTRIES
SF NO.19/141, SENATHIPALAYAM VILLAGE, KONGU NAGAR, MUTHUR ROAD, VELLAKOVIL, TIRUPUR - 638 111,
TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Nut oils, Cooking oil, Edible vegetable oils, Oils for food, Olive oil for food, Palm oil for food, Coconut oil for food,
Vegetable oils for food, Peanut oil for food, Sesame oil for food, Sunflower oil for food, Linseed oil for food, Spiced oils,
Edible oils and fats.
MRS. SHILPA GARG W/O SH. DINESH KUMAR GARG
TRADING AS M/S DABSS FOODS, AT MOHINI VILLA, 3894/53, OPP. RAM BHAWAN, JAIN TEMPLE STREET, RAMBUL
ROAD-2, SHASTRI NAGAR, AJMER - 305001 (RAJASTHAN)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT AGARWAL
1/37, BEHIND SMS HOSPITAL, NEAR MILITARY SCHOOL, RAILWAY CIRCULAR ROAD, AJMER - 305001 (RAJASTHAN)
Used Since : 30/10/2014

To be associated with:
4038267, 4240174

AHMEDABAD
MILK AND MILK PRODUCTS, PRESERVED, FROZEN, DRIED OR COOKED FRUITS AND VEGETABLES, YOGURT, EDIBLE
OILS AND FATS OLIVE OIL, SOYABEAN OIL FOR FOOD, PICKLES, BUTTER, GHEE, CHEESE, CREAMS, VEGETABLE
SOUP PREPARATIONS, ALL KINDS OF CHIPS AND WAFERS, SALMON, SALAD OIL SAUSAGES, JELLIES, JAMS, FRUIT
SAUCES, EGGS FATS, PROTEIN PREPARATIONS FOR HUMAN CONSUMPTION, ETC ALL BEING GOODS INCLUDED IN
CLASS 29
4240362  19/07/2019
SANJEET KUMAR GUPTA
Ward No. 01, Dhanpuri, College Colony, Burhar, District Shahdol (M.P.) - 484001
new application
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
LCRLPIR

4241961  22/07/2019
MINALI trading as ;MINALI
BHALLA ENCALVE, BACKSIDE KAMAL PALACE, SANGRUR (PUNJAB), INDIA.
MANUFACTURER & TRADER
Proposed to be Used
DELHI
EDIBLE OILS
WALA

4242157   22/07/2019

WALA OVERSEAS PVT. LTD.
107, 1ST FLOOR, ANAND BUILDING, 82/84, KAZI SAYED STREET, MUMBAI - 400 003

DIRECTORSHIP

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARI SI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI

DRY FRUITS, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK; CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4242290    22/07/2019
AMIT KUMAR TIWARI
H.NO-E-56/357,NEAR G.T ROAD,SHAHADRA,KHERA VILLAGE,JHILMIL,EAST DELHI,DELHI-110095
individual
Proposed to be Used
DELHI
Making of potato chips.
SUN PICK
4242652   22/07/2019
SRI ANAGHA REFINERIES PRIVATE LIMITED.,
S.No: 10/1p, 11/a, 12/3p, 12/4p, Baikampady Industrial Area, Mangalore - 575 019, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Edible Oil
Trade Marks Journal No: 1918, 09/09/2019 Class 29

4242665 22/07/2019
AJIT PRAKASH S/O DEVENDRA TIWARY
WARD NO. 8, BEHIND SHILP KALA KENDRA, KOKAR INDUSTRIAL AREA, RANCHI, JHARKHAND- 834001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
KOLKATA
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats
ORIGINAL SAHARA KIMIA DATES

4243366    23/07/2019

MR. MOHAMMED HAMAD TELI TRADING AS AL MAKHDOOM TRADING CO.
351, 3RD FLOOR, CENTRAL FACILITY BUILDING – 1, A. P. M. C. MARKET NO. 1, PHASE-II, KIRANA BAZAR, VASHI, NAVI MUMBAI – 400 703. INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :01/01/2017

MUMBAI
DATES
CORONA
4243611   23/07/2019
CORONA REMEDIES PVT. LTD.
Corona House, C-Mondeal Business Park, Near Gurudwara, S.G. Highway, Thaltej, Ahmedabad-380059, Gujarat, India.
A company incorporated
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :13/10/2000
AHMEDABAD
Peanut Butter, Protein Milk, Textured vegetable protein for use as a meat extender, Unformed textured vegetable protein for use as a meat extender, Formed textured vegetable protein for use as a meat substitute, Milk Powder for Nutritional purposes, Milk and Milk Products; Fruit Based Snack Bar, Nut based snack Bar, Organic nut and seed based snack Bar, Edible Oils and Fats.
4244074   23/07/2019
D.VADIVEL M/S SHRI SAIRAM DAIRY
352/2, IKS Thottam, Thudiyalur main Rd, Idikarai, Coimbatore-641022
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDH KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Used Since :28/04/2017
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
Mr. Noman Kantibhai Charaniya, trading as: APEX INDUSTRIES
Near Speedwell Motors, Ahmedabad Highway, Navagam, Rajkot - 360 003 (Gujarat) India
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD.
4244357 24/07/2019
EMERITUS AGRO PRIVATE LIMITED
KATHODA, POST-GANGALGAON, CHIKHLI, BULDHANA, 443201, MAHARASHTRA, INDIA
A COMPANY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
MUMBAI
milk and milk products, dairy products based on milk substitutes.
WALLSMINE

4244576  24/07/2019
WALLSMINE PRIVATE LIMITED
Plot No. 335, Sec 71, Near IMT (BEHIND AMUL DAIRY) Faridabad (HR)-121101

Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
4244997  24/07/2019

TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi-110023
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI

Frozen, dried, cooked and processed Fruits; Dried and Processed Berries; Prepared, processed and roasted Nuts; Prepared Seeds;
4245171    24/07/2019
BALASUBRAMANIAN
YADAVA DIARY FOOD PRODUCTS, 4A, Elangan Mariyamman Kovil Street, Gandhi Market, Trichy, Thiruchirappalli, TamilNadu, 620026
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Milk and Milk Products, Butter, Dairy products and dairy substitutes, Ghee
Moo Magic
4245359  24/07/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate

Proposed to be Used
DELHI
Dairy products including milk, cheese, butter, ghee, yoghurt, milk products; edible oils and fats; malted milk for food; preserved, dried and cooked fruits and vegetables; jellies; jams; fruit based snacks and snack foods; vegetable based snacks and snack foods.
4246413 25/07/2019
OSMUND CRANES PRIVATE LIMITED
VILLAGE RANGIAN, KALAKH MAJRI ROAD, DEHLON, LUDHIANA-141112 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Meat, fish, Meat extracts; Milk and Milk Products, Preserved, Dried and Cooked Fruits & Vegetables, Grains, Jellies, Jams & Pickles; Edible Oils & Fats included in Class-29.
KONDA VIJAYA BHARATHA REDDY
POULTRY FARM

4246567  25/07/2019
KONDA VIJAYA BHARATHA REDDY
D.NO : 124/1 , 125/4 , MUNNANGI VILLAGE AND POST , KOLLIPARA MANDAL , GUNTUR , ANDHRA PRADESH- 522304.
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Sabhya

4246796  26/07/2019

SWASTIK FOOD
1st Floor, Tirupati Plaza, Mandsaur (M.P.) Pincode-458001

Partnership firm under Indian Partnership Act through Partner

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used

MUMBAI

Milk and Milk Products, Edible Oil, Processed sweet corn, Processed sweet corn, Fruit desserts, Fruit jams, Dried fruit, Candied fruit, Fruit jams, Frozen chips, Ice cream shakes, Pickles, Frozen vegetables, Jellies, jams, compotes, fruit and vegetable spreads, Cooked fruits, Edible oils and fats.
4246798  26/07/2019
POOJA DUBEY PANDEY, PROPRIOR OF M/S., BIOTECH ERA TRANSFORMING INDIA BETI, RESEARCH AND TRAINING CENTER
191 – B, Ambikapuri Extension, Airport Road, Indore (M.P.) Pin -452005
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Mushrooms, preserved, Processed mushrooms, Mushrooms, dried, Oyster mushrooms, processed, Truffles [mushrooms], preserved, Enokitake mushrooms, fresh, Truffles [mushrooms], fresh, Straw mushrooms, prepared, Black trumpets [mushrooms], preserved, Preserved shiitake mushrooms, Dried shiitake mushrooms, Preserved chopped chilli peppers, Button Mushroom & Spirulina, processed.
MR. RITESH MAHAJAN
100, Ratan Bag Colony, Aero Drum Road, Indore, M.P, India
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since: 07/01/2013
MUMBAI
Edible Oils and Fats, Milk and Milk Products
RAWAT AL NAKHEEL (WORD MARK)

4247482  26/07/2019

MUSTUFA IQBAL VASAIWALA

A1 Ibrahim Palace, 6th Floor, Southern Street, Opp. Baby Garden, Agripada, Mumbai, Mumbai Central, Mumbai, – 400 008, Maharashtra, India.
A Proprietorship Firm

Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053

Used Since :01/01/2016

MUMBAI
Dried fruits, milk products, dates
Trade Marks Journal No: 1918, 09/09/2019  Class 29

4247513  26/07/2019
SATYA RANJAN DUTTA PROPRIETOR OF S.R.D. MILLS VILL.- NOWBOISHA GOAN, POTIA GOAN, HAZARI ROAD JORHAT, ASSAM, PIN- 785101 PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES 349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA MANUFACTURER OF MUSTARD OIL AS INCLUDED IN CLASS 29.

Transliteration : NAME OF VILLAGE
4247733   26/07/2019
MUKHTAR AHMED LONE
LETHAPORA, PAMPORA, PULWAMA – 192122, NATIONAL HIGHWAY 44, JAMMU KASHMIR, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
DELHI
DRY FRUITS INCLUDED IN CLASS 29
UPPUKANDAM

4247842   26/07/2019

G.JEYAKUMAR
1/221- 6, GANDHI NAGAR, PATCHAMPALAIYAM, PALANKARAI VILLAGE, AVINASI, TIRUPUR – 641654
Trading as KAASNI IMPEX

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
PONLAIT
4247959  26/07/2019
THE PONDICHERRY CO-OPERATIVE MILK PRODUCERS’ UNION LTD.
Vazhudavoor Road, Kuruampet, Puducherry 605 009
An Indian Co-operative organization registered under the Puducherry Co-operative Societies Act
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :30/11/1987
CHENNAI
Milk and milk products; Skim milk; Pasteurized milk; Flavoured milk; Condensed milk; Powdered Milk; Organic milk; Milk substitutes; Lactose-free milk; Non-fat milk; Low-fat milk; Milk-based beverages flavoured with chocolate or vanilla; Milk-based beverages containing fruits, fruit juice or coffee; Milk shakes; Soya-based beverages used as milk substitutes; Curd; Lassi; Yogurt; Flavored yogurts; Frozen yogurt; Cottage cheese; Ghee; Butter; Buttermilk; Buttercream; Cheese; frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; edible oils and fats
4248366    27/07/2019
R K C HOSPITALITY AND VENTURES PRIVATE LIMITED
FLAT NO A-105, AASHAPURNAM EMPIRE, OPPOSITE DAV PUBLIC SCHOOL, VAISHALI NAGAR, JAIPUR (RAJ.) 302021

Private Limited

Address for service in India/Attorney address:
M.B. AGARWAL AND ASSOCIATES
401, MILESTONE BUILDING, NEAR DRIVE IN CINEMA, THALTEJ, AHMEDABAD

Proposed to be Used
AHMEDABAD

dried and cooked fruits and vegetables; Jellies, jams, Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
YASHODA
Mata ji mandir ke pass osian, jodhpur
Sole Proprietor

Address for service in India/Attorney address:
PREETA BALIA
737 b C Road Sardarpura Jodhpur Rajasthan

Proposed to be Used
AHMEDABAD
"dried vegetables and fruits onions, preserved coconut oil, pickles, preserved garlic, ginger jam".
DAKO

4248584   27/07/2019

HATSUN AGRO PRODUCT LIMITED
"DOMAINE" NO.1/20, A, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
Trade Marks Journal No: 1918 , 09/09/2019   Class 29

HATSUNE AGRO PRODUCT LIMITED
"DOMAINE" NO.1/20A, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4248621  27/07/2019
MANISH KUMAR JAIN
C-273 BLOCK -C SURAJMAL VIHAR LAXMI NAGAR EAST DELHI DELHI - 110092
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4248645   27/07/2019
LAK CORALS LLP
ROOM NO:2/442-B,BIG B TOWER, PAPPINIPARA, MANJERI, MALAPPURAM DISTRICT, KERALA STATE, PIN - 676122,INDIA
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :12/07/2019
CHENNAI
COCONUT OIL, COOKING OIL, ORGANIC COCONUT OIL FOR USE IN COOKING AND FOOD PREPARATION, OILS FOR FOOD, MILK AND MILK PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, EDIBLE OILS AND FATS BEING INCLUDED IN CLASS 29.
RAKESH KUMAR GUPTA TRADING AS M/S. RIGO INTERNATIONAL
C-663, SARITA VIHAR, NEW DELHI-110076
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/07/2019

DELHI
preserved dried and cooked fruits and vegetables, milk and dairy products, edible oils, jams and jellies.
4249313  29/07/2019
MOHANLAL S MITHAIWALA
271/273, Shaikh Memon Street, Zaveri Bazar, Mumbai - 400002, Maharashtra
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since : 11/04/1958
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats
4249529   29/07/2019
M/S.SRI JAYEM ENTERPRISES
NO.783/1, TENKASI ROAD, RAJAPALAYAM, VIRUDHUNAGAR-626117, TAMILNADU, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
JAMS, JELLIES, JAMS, COMPOTES,FRUIT JAMS,GULKAND (ROSE PETAL JAM), BLACK CHERRY JAM, PLUM JAM, PROCESSED SQUASHES, NUT TOPPINGS, BRUSCHETTA TOPPINGS CANDIED FRUIT SNACKS, DRIED FRUIT-BASED SNACKS, CANDIED FRUIT SNACKS, AALOO PAPAD (POTATO BASED SNACKS),CREAM, BUTTER CREAM, WHIPPED CREAM, POWDERED CREAM [DAIRY PRODUCTS], CHEESE, NUTS, PROCESSED, PREPARED CASHEW NUTS, SPICED MIXED NUTS, NUT-BASED SNACK BARS
4249748  29/07/2019
KISHORE VANAPALLI
6-45-185, stylo exports, main road, thagarapuvalasa, visakhapatnam, andhra pradesh,
proprietor

Proposed to be Used

CHENNAI

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, FROZEN VEGETABLES, FOOD FOR HUMAN
CONSUMPTION, JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS, ALL TYPES OF DRY-FRUTS, DRY
ROASTED, FLAVOURED CASHWNNUTS, ALMONDS, WALNUTS, PISTACHIOS AND MACADAMIAS, EDIBLE OILS AND
FATS, PRESERVES, PICKLES, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS INCLUDED IN CLASS 29.
4249749   29/07/2019
KISHORE VANAPALLI
6-45-185, stylo exports, main road, thagarapuvalasa, visakhapatnam, andhra pradesh,
proprietor

Proposed to be Used
CHENNAI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, FROZEN VEGETABLES, FOOD FOR HUMAN CONSUMPTION, JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS, ALL TYPES OF DRY FRUITS, DRY ROASTED, FLAVOURED CASHWNNUTS, ALMONDS, WALNUTS, PISTACHIOS AND MACADAMIAS, EDIBLE OILS AND FATS, PRESERVES, PICKLES, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS INCLUDED IN CLASS 29.
Trade Marks Journal No: 1918, 09/09/2019

No: 21/4, TYPE-2, HVF ESTATE, AVADI, CHENNAI – 54

Individual

Address for service in India/Agents address:

C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, Walnut kernels, almond, Roasted nuts, Cashew nuts (Prepared -)
4250158  30/07/2019
SUSHILKUMAR HANDA
SHARANYA, NR. IOC PETROL PUMP, JUDGES BUNGLOW RD., BODAKDEV, AHMEDABAD-54

Proposed to be Used
To be associated with:
2050780, 2306057, 2937112

AHMEDABAD
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
DASHURI
4250172  30/07/2019
GNV PRODUCTS (INDIA) PRIVATE LIMITED
C-38, VINOBA MARG, M I ROAD, JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PRIYANKA AGARWAL
GA-145, BHAWANI NAGAR, SIKAR ROAD, JAIPUR-302039
Used Since :10/07/2019
AHMEDABAD
Milk, cheese, yogurt, cream, butter, other milk products/ dairy products; edible oil; preserved, frozen, dried and cooked fruits and vegetables; soups, jellies, chocolates, pickles and other products included in Class-29
4250403    30/07/2019
S.SUBRAMANI TRADING AS RASI TRADERS
NO.1/2, RASATHAVALASU, MUTHUR POST, KANGEYAM TK, TIRUPUR - 638 105, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Edible oils and fats.
4250747  30/07/2019
SIBHATH HANEEF P P
PUTHAN PURAYIL HOUSE, ELANGODE PO, PANOOR, KANNUR, ELANGOT, KERALA - 670692
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Nuts, processed, Roasted nuts, Pistachio nuts, processed, Cashew nuts, processed, Roasted cashew nuts, Roasted mixed nuts, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4251018   30/07/2019
NASKO
241F, Kattangal, REC, NIT,Kozhikode-673601
PARTNERSHIP FIRM

Address for service in India/Agents address:
RIYAS BABU ARANHIKKAL
ARANHIKKAL HOUSE, KUNDUTHODE, ERANHIKKODE P.O., MALAPPURAM, KERALA-676541.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
KHAOWOW
4251034   30/07/2019
ASIANLAK HEALTH FOODS LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2019
DELHI
4251094  30/07/2019
MR. MITHILESH GUPTA.  
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES  
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
4251144  30/07/2019
JEEVAN JAYANT SHEWALE TRADING AS ORGOFIT NATURALS
Flat No - E103, Dreamville Co-Operative Housing Society, Kalepadal, Hadapsar, Pune – 411028, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
c-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Sinspin

4251157    30/07/2019

KAMALA
Plot No. 2, 6th Cross, Adarsh Nagar, Vadagaon, Belgaum - 590005
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Cassava-based snacks, Potato-based snacks, Candied fruit snacks, Potato chips, Soya chips, Banana chips, Vegetable chips, Potato-based snacks.
QUEEN SUPARI

4251292   30/07/2019

M/S. R. P. SONS
40/42, Sahu Niketan Naya Chowk, Parade, Kanpur-208 001 Uttar Pradesh India,
Partnership firm

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
DELHI
SUPARI, MOUTH FRESHNER, SUPARI, MUKHAWAS, SWEET SUPARI AND PAN MASALA
R.E.P

4251542  31/07/2019

ANUAR KHAN

trading as ;KHAN ENTERPRISE

VILL + P.O.- BASANTIA, P.S.- CONTAI, DIST- PURBA MEDINIPUR, PIN- 721442, WEST BENGAL, INDIA.

MANUFACTURER & MERCHANT

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

CASHEW NUTS.
A.SUBRAMANIAM
VILLAGE LIFE ORGANIC OIL MILL, NO:553/D, GERUGAMPAKAM MAIN ROAD, GERUGAMPAKAM, CHENNAI - 600128
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since : 20/03/2016

CHENNAI
Edible oils
4251939  31/07/2019
SHEELADEVI PERUMAL, PROPRIETIX TRADING AS THAAI MANAM MARA CHEKKU NATURAL OIL MILL
919/6, KADAMBANKULAM ROAD, NEAR JANAHI COTTON MILL 4WAY ROAD, KALANTHAPANAI - 627109, TIRUNELVELI DIST, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Proposed to be Used
CHENNAI
EDIBLE OIL, COCONUT OIL, CORN OIL, PALM OIL, PEANUT OIL, SUNFLOWER OIL, GINGELLY OIL, SEASAME OIL, COOKING OIL, OLIVE OIL, GROUNDNUT OIL, BUTTER OIL, EDIBLE VEGETABLE OILS, CORN OIL
MAHA KAUSHAL

4252278  31/07/2019
NITIN MAHESHWARI TRADING AS M/S. TULSI OIL
WARD NO. 13, OPP. RADHA KRISHANPURAM COLONY, SAGAR NAKA, RAISEN-464551 (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Edible oil
ALK Cal

4252335  31/07/2019

SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since :05/08/2015

AHMEDABAD
Processed betel nuts and Seeds; Scented, Flavored and Sweet betel nuts; Prepared seeds; Edible seeds; Limes (chuna),
processed; Edible Lime (chuna); Pan masala [processed nuts, seeds and betel leaves used as ingredients]; Dairy
Products; Preserved, Dried, Cooked, Frosted and Frozen Fruits, Seeds and Vegetables; as included in Class – 29.
ALK CaD

4252338  31/07/2019

SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since: 09/04/2018

AHMEDABAD
Processed betel nuts and Seeds; Scented, Flavored and Sweet betel nuts; Prepared seeds; Edible seeds; Limes (chuna), processed; Edible Lime (chuna); Pan masala [processed nuts, seeds and betel leaves used as ingredients]; Dairy Products; Preserved, Dried, Cooked, Frosted and Frozen Fruits, Seeds and Vegetables; as included in Class – 29.
ASHNAM

4252443  31/07/2019
ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
NATURE WAY
No:4, D.I Vedanayagam Road, Near Elims Nagar, Pappanchathiram, Chennai – 600 123.
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4252525    31/07/2019
P.JEGADESWARAN
OM SREE OIL MILLS , 16/90, Muthu Nagar, Palayakottai Road, Pachapalayam Post, Kangayam, Tiruppur Dist, Pin-638701,
Tamilnadu
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Coconut oil, Groundnut oil, Gingelly oil and Edible oils
NURCHE

4252552  31/07/2019

KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Used Since :22/07/2019

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPTOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; MILK BEVERAGES
Trade Marks Journal No: 1918, 09/09/2019  Class 29

4252553  31/07/2019
KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Used Since :22/07/2019

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOSTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; MILK BEVERAGES
R & G

4252758   01/08/2019

HARISH CHAND GANDHI
S/O LAXMI NARAYAN GANDHI, 6 K GHOTIYA MARG, KAWARDHA, KABEERDHAM, CHATTISGARH 491995
an individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
POTATO CHIPS , PAN MASALA
4252773  01/08/2019
SWADHIKA FOODS LLP
New No.12, Old No.47, CIT Colony, First Main Road, Mylapore Chennai, Tamil Nadu - 600004
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4252895  01/08/2019
MRS. NUSRAT JAVED KOTWALA
24, ALEXANDRA TERRACE, DR. B. A. ROAD, OPP. PALACE CINEMA, BYCULLA, MUMBAI-400027, MAHARASHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES JAMS, COMPOTES EGGS MILK AND MILK PRODUCTS EDIBLE OILS AND FATS
SH.M.C.G

4253525   01/08/2019
SANGEETA GARG PROPRIETOR OF M/S OM SAI DARBAR UDYOG
1074,Arthala ,Mohan Nagar, Ghaziabad, U.P. – 201007, (India)

PROPRIETORSHIP

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P, M-09871034747, 099990034747

Proposed to be Used

DELHI
Cream (being dairy products) , Dairy-based food beverages , Chocolatemilk , Condensed milk, Cows' milk , Dried milk for food , Dried milk powder , Evaporated milk, Fermented milk , Milk based beverages containing fruit juice , Milk curd , Milk drinks containing fruits , Soya milk , Artificial cream [dairy product substitutes] , yogurt, edible oils and edible fats and cheese, dairy products for food, whey drink, milk shakes, milk and milk products, ghee ,butter, Paneer (Milk Product), Cheese
4253603  01/08/2019
KRUPALU NUTRI FOODS LLP
70, SAMRAT ROW HOUSE, BEHIND PANCHVATI, SARATHANA JAKATNAKA SURAT- 395006, GUJARAT
Limited Liability Partnership
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, CURD, CHEESE, BUTTER, BUTTER MILK, PANEER (MILK PRODUCT), CREAM, POWDERED MILK, SKIMMED MILK, GHEE, CREAM [DAIRY PRODUCTS]
4253618  01/08/2019
SAHNIL BHATNAGAR
101, Sunderam Apartment, 116 Vidhya Nagar, Indore - 452001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Milk and milk products, Milk shakes.
4253742 01/08/2019
MR. HITESH AGRAWAL
102, INDU GANESH APPARTMENT, VARGE KI GOTH, JANAKGANJ, LASHKAR, GWALIOR, (M.P) - 474001
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Proposed to be Used
MUMBAI
ALL TYPE SWEET SUPARI, PAN MASALA, MOUTH FRESHNER, SILVER COATED ELAICHI, FLAVOURED SUPARI INCLUDED IN CLASS 29.
4253861 02/08/2019
SHEEBA NAIR
# 223C, DLF New Town Heights, Kakkanad, Ernakulam -682027
Single Firm

Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjunan Road, Cochin - 682018
Used Since :25/09/2017

CHENNAI
Milk shakes; Milk beverages; Jellies; Frozen fruits; and Jams included in class 29
Proposed to be Used

DELHI
Preserved Frozen, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups, Meat, fish, poultry and game; Meat extracts; Eggs included in Class 29.
PUNIT KUMAR GOYAL
WARD NO.3 SITARGANJ, UDHAM SINGH NAGAR, UTTARAKHAND-262405
PROPRIETOR
Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051
Proposed to be Used
DELHI
MUSTARD OIL INCLUDED IN THIS CLASS ONLY.
4254400  02/08/2019
PUNIT KUMAR GOYAL
WARD NO.3,SITARGANJ,UDHAM,SINGH NAGAR,UTTARAKHAND-262405
PROPRIETOR
Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051
Proposed to be Used
DELHI
MUSTARD OIL INCLUDED IN THIS CLASS ONLY
4254415 02/08/2019
NADBAI INDUSTRIES & OIL MILLS
BAILARA, NADBAI, BHARATPUR - 321602 (RAJASTHAN)
Partnership Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :01/04/2004
AHMEDABAD
MUSTARD OIL & EDIBLE OIL IN CLASS 29.
AARAV VIJ
Kwality House, 82 Viman Nagar, Pune-411014, Maharashtra, India.
An Individual

Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Used Since :01/01/2019
MUMBAI
Milk and milk products, preserved vegetables, tinned (canned) vegetables, tofu, preserved mushrooms, potato crisps/potato chips, potato fritters, included in Class 29
BEVERLY BEANS

4254546  02/08/2019

PULKIT VERMA

42, West Shivajinagar, Shahaganj, Kirauli, Agra - 282010, Uttar Pradesh

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Milk and milk products, Milk beverages, milk predominating.
OMPRAKASH AGRAWAL TRADING AS: NAMAN NAMKEEN AND SWEETS
20, NETAJI SUBHASH MARG, NEAR PATIDAR NURSING HOME, INDORE-452007 [M.P.]
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/04/2000

MUMBAI
Chips, potato chips, purple sweet chips, and law fats chips included in class 29
HEALTH AND HAPPINESS (H&H) HONG KONG LIMITED
SUITES 4007-09 40/F ONE ISLAND EAST TAIKOO PLACE 18 WESTLANDS ROAD QUARRY BAY HONG KONG
A company incorporated and existing under the laws of Hong Kong

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI

Food products consisting primarily of meat, fish, poultry, game, preserved fruits, dried fruits, cooked fruits, preserved vegetables, dried vegetables, cooked vegetables, processed nuts, eggs, milk or milk products including organic versions of such food products; prepared food products consisting primarily of meat, fish, poultry, game, preserved fruits, dried fruits, cooked fruits, preserved vegetables, dried vegetables, cooked vegetables, processed nuts, eggs, milk or milk products including organic versions of such food products; organic foodstuffs and organic snack foods consisting primarily of meat, fish, poultry, game, preserved fruits, dried fruits, cooked fruits, preserved vegetables, dried vegetables, cooked vegetables, processed nuts, eggs, milk or milk products; prepared food products consisting primarily of fruit or vegetables; meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products, milk powder; milk powder replaces; milk drinks; edible oils and fats.
RAMKILLA

4254999 03/08/2019
PARVEEN GARG TRADING AS MOHIT TRADING CO.
BUDLADA ROAD, RATTIA, FATEHABAD, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

EDIBLE OILS, VANASPATI OIL, SOYABEEN OIL, PRESERVED FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS INCLUDED IN CLASS 29.
4255081  03/08/2019
RASPL INDUSTRIES PRIVATE LIMITED
Fortuna Tower, 23A, Netaji Subhas Road, 3rd Floor, Room No. 27, Kolkata- 700001, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Proposed to be Used
KOLKATA
Meat; Fish, Poultry and Game [Not Live]; Meat-based snack foods; Food products made from fish; Processed eggs; Soya-based snack foods; Prepared nuts; Vegetable salads; Cooked fruits and vegetables; Milk and milk products; Butter; Cream; Cheese; Curd; Yoghurt; Margarine; Lassi; Dal; Soups; Potato chips; Potato flakes; Nut, Fruits and vegetables based snack food; Fruit Chips, Salads, Pulp, Jams & Jellies; Pickles; Aaloo Papad (Potato based snacks); Sausages; Edible oils and fats; Prepared seeds; Preserved, processed, frozen, tinned and dried meat, fish, fruits and vegetables.
4255082  03/08/2019

SHETKARI SAHKARI DUDH UTPADAK VA PURVATHA SANGH MARYADIT.

Milkat Number :- 3721, Miraj-Jat Road, kuchi Corner,kavthemahankal,taluka :- kavthemahankal,District :- sangli, Pin :- 416 405, Maharashtra State , India

Manufacturer

Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultants, Flat No. 1, Shivprasad Apartment, 535-536, Kashu Peth, Pune 411 011, Maharashtra.

Used Since :29/07/1976

MUMBAI

Milk & Milk Products
4255187 03/08/2019
R.KARTHIK TRADING AS RKR EDIBLE OIL
NO.85E6, ANNUR MAIN ROAD, RAM NAGAR, SAMALAPURAM, PALLADAM TK, TIRUPUR - 641 668, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since: 05/05/2018
CHENNAI
EDIBLE OILS AND FATS.
4255316 03/08/2019
GB DRYFRUIT STORE
SR. NO. 560/563, PLOT NO – 118, MARKET YARD, WAREHOUSE ROAD, OPP PARAKH HOUSE, PUNE - 411037,
MAHARASHTRA, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
DRYFRUITS, INCLUDED IN CLASS 29
4255450 03/08/2019
RAVINDRANATHAN RANJITHBABU S/O VK RAVINDRANATHAN
RAVEENAM, KARAPOTTA, KANNAMBRA, PALAKKAD, KERALA- 678686
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
CHENNAI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats in class 29
4255451  03/08/2019
RAVINDRANATHAN RANJITHBABU S/O VK RAVINDRANATHAN
RAVEENAM, KARAPOTTA, KANNAMBRA, PALAKKAD, KERALA- 678686
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
CHENNAI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats in class 29
CATER KING

4255910   03/08/2019
LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED
RNM CENTRE, 68/2, JANPATH, NEW DELHI-110001
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
GOEL & ASSOCIATES.
A-42, NAVKUNJ APARTMENTS, 87, I.P. EXT., DELHI 110092.
Used Since :02/11/2013

DELHI
Milk Products, Ghee, Edible Oils and Fats
MANDEEP SINGH SON OF KULWANT SINGH
93 Shakti Nagar, Jalandhar
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Milk & Milk Products
4256481  05/08/2019
INFANTINA SANRA IVA
20/42b, South Cotton Road, Thootukudi-628001, Tamilnadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4256609   05/08/2019
C. RAMASAMY
S/O: CHINNASAMY, 288 POOVAMPALAYAM, TERUVATCHI, TEACHERS NAGAR, KARUMANDISELLIPALAYAM, ERODE,
TAMIL NADU-638052
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams,
compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4256850 05/08/2019
K. BHAVADASAN, SOLE PROPRIETOR, TRADING AS K.P. NAMBOODIRI'S AYURVEDICS
NO.15, KPN'S COMPLEX, SHORNUR ROAD, THRISSUR-680 022, KERALA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
SHALINI

4256974  05/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSBAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :30/04/1996

To be associated with:
3150083

AHMEDABAD
PICKLES; PICKLE RELISH, FRUIT PULP; PRE-COOKED CURRY STEW, PRE-COOKED CURRY DISHES; FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; POTATO CHIPS; CHIPS [FRENCH FRIES]; JELLIES, JAMS, COMPOTES; PEANUTS (PREPARED & PROCESSED); PROCESSED CHICKPEAS; DRIED CHICKPEAS; PEAS (PREPARED & PROCESSED); SALTED NUTS; SALTED CASHEWS; ROASTED NUTS; ROASTED PEANUTS; ROASTED MIXED NUTS INCLUDING ROASTED CHANA.
SURATI
4256978 05/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 14/12/1995

To be associated with:
3150081

AHMEDABAD

PICKLES; PICKLE RELISH, FRUIT PULP; PRE-COOKED CURRY STEW, PRE-COOKED CURRY DISHES; FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; POTATO CHIPS; CHIPS [FRENCH FRIES]; JELLIES, JAMS, COMPOTES; PEANUTS (PREPARED & PROCESSED); PROCESSED CHICKPEAS; DRIED CHICKPEAS; PEAS (PREPARED & PROCESSED); SALTED NUTS; SALTED CASHEWS; ROASTED NUTS; ROASTED PEANUTS; ROASTED MIXED NUTS INCLUDING ROASTED CHANA.
M/S. SHALIMAR CHEMICAL WORKS PRIVATE LIMITED
92E, ALIPORE ROAD, KOLKATA - 700 027
An Indian Private Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
To be associated with:
490519

KOLKATA
Preserved, Dried and Cooked Foods and Food Substance, Break Fast Spread, Jellies, Jams, Milk and Other Dairy, Food Products, Edible Oils, Mustard Oil, Coconut Oil, Vegetable Oils, Preserves, Pickles, Meat, Fish, Poultry, Game, Meat Extracts, Eggs.
4257252  06/08/2019
M/S. SHALIMAR CHEMICAL WORKS PRIVATE LIMITED
92E, ALIPORE ROAD, KOLKATA - 700 027
An Indian Private Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
To be associated with:
203296

KOLKATA
Preserved, Dried and Cooked Foods and Food Substance, Break Fast Spread, Jellies, Jams, Milk and Other Dairy, Food Products, Edible Oils, Mustard Oil, Coconut Oil, Vegetable Oils, Preserves, Pickles, Meat, Fish, Poultry, Game, Meat Extracts, Eggs.
4257592  06/08/2019
BEVKART INDUSTRIES LIMITED
7, Bipin Pal Road, kolkata- 700 026
NEW APPLICANT
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET,UTTARPARA,HOOGHLY,PIN 712 258,WEST BENGAL,INDIA.
Proposed to be Used
To be associated with:
3969083
KOLKATA
Edible Oil
VRISHTI

4257701   06/08/2019

MEDIVIC PHARMACEUTICAL PRIVATE LIMITED
A/88, Anand Vihar Ambedkar Path, Bailey Road Patna Patna BR 800014

Body Incorporate

Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)

Proposed to be Used

KOLKATA

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
NUTRIKORNER

4257855   06/08/2019

TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Pulses, preserved; pulses prepared; pulses canned; pulses tinned; processed pulses; pulses dried; organic nut and seed-based snack bars, organic coconut oil for use in cooking and food preparation, organic milk being goods included in class 29.
SILVERBELLS

4258851   07/08/2019
BELL'S INTERNATIONAL
PLOT NO. 54, INDUSTRIAL AREA, PHAGWARA, DISTT. KAPURTHALA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Milk and Milk Products, Dairy Products, Pickles, Jellies & Jams.
4259155    07/08/2019
GAYATRI EXPORTS
Gr. Fl. Shop-2, Parimal Society, L.H. Road, Nr Sapna Soc., Sy-36 Plot-229+230, Surat-395006, Gujarat
Proprietorship firm (Proprietor - Pratik Kundaliya)
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
AHMEDABAD
Nuts and dried and cooked fruits as covered under Class 29.
SHIVTULSI
4259423 08/08/2019
HARI PRASAD GUPTA
68/112, LOKMAN MOHAL, KANPUR
PROPRIETOR
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHNERS
FISHAVEN
4259558  08/08/2019
C.AGNELLO
AGIA IMPORT AND EXPORTS, NO 304, TOWER 23, ESPLANADE APTS, NO.75 NEW VAITHIYANATHAN ST, TONDIARPET, CHENNAI - 600081
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Fish, Frozen fish, Dried fish, Processed fish
4260019  08/08/2019
HARIOM NAUTIYAL PROP. OF DHANYA DHENU
DHANYA DHENU FARM, Vill: BARKOT, Po: Dandi, Ranipokhari DEHRADUN, UTTARAKHAND-248145
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, Pickles including class 29
Trade Marks Journal No: 1918, 09/09/2019 Class 29

4260316 08/08/2019
M/S. KAAIKANI BITES MANUFACTURING PRIVATE LIMITED
A-204, Plot-No.5, HARMONY BLUEMOON, ARUL MURUGAN NAGAR, ZAMIN PALLAVARAM, KANCHEEPURAM-600117, TAMILNADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since: 25/03/2019

CHENNAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, PROCESSED FRUITS AND VEGETABLES, POTATO CHIPS MADE FROM SWEET POTATOES, VEGETABLE CHIPS, FRUIT CHIPS, POTATO-BASED SNACKS, CANDIED FRUIT SNACKS, DRIED FRUIT-BASED SNACKS, PROCESSED ROOT VEGETABLES, VEGETABLES PRESERVED IN VINEGAR, NUT-BASED SNACK BARS
4260566  08/08/2019
TURACO SPIRITS PRIVATE LIMITED
904, 9TH FLOOR, WORLD TRADE CENTRE BRIGADE, GATEWAY COMPLEX MALL ESWARAM, BANGALORE (URBAN),
KARNATAKA-560055.
BODY INCORPORATE
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Proposed to be Used
CHENNAI
Jelly, Fruit jelly, Jams, Fruit jams, Jellies, jams, compotes, fruit and vegetable spreads, Marmalades and jam, Meat, fruit
and vegetable jellies, jams, eggs.
Tandy's
4261014  09/08/2019
JEHSOM VENTURES LLP
3/C Empress Court, 142 M Karve Road, Churchgate, Mumbai - 400020
Limited Liability Partnership
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Milk products as covered under Class 29.
Trade Marks Journal No: 1918, 09/09/2019 Class 29

4261144 09/08/2019
OLD GOA OILS AND FOOD PVT. LTD
114, Gera Imperium II, Patto Plaza, Panji (Goa) - 403001
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Edible Oils, Cooking Fats, Edible Fats, Fats for Food, Coconut Oil, Coconut Oil for Food, Coconut Oil and Fat [for Food], Organic Coconut oil for use in Cooking and Food Preparation.
4263753  13/08/2019
HARI LAL YADAV (PROPRIETOR OF SHRI RAM INDUSTRIES)
GIRIRAJ NAGAR 1ST, VILLAGE GOVINDGARH, TEHSIL CHOMU - 303712
HARI LAL YADAV PROPRIETOR OF SHRI RAM INDUSTRIES

Address for service in India/Agents address:
SUNIL KUMAR GOYAL
162, MAYANK ENCLAVE, BHAVANI NAGAR, MURLIPURA, JAIPUR.

Proposed to be Used
AHMEDABAD

EDIBLE OIL, BONE OIL, EDIBLE BONE OIL, FLAVOURED OIL, EDIBLE OIL FOR USE IN COOKING FOODSTUFFS
RAJKOTHI
4265588  14/08/2019
NILESH AGRAWAL TRADING AS M/S. GANESH TRADERS
135/1, G.N.T. MARKET, DHAR ROAD, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Coconut oil, groundnut oil, soya bean oil for food and edible oil
Trade Marks Journal No: 1918, 09/09/2019  Class 29

4265697   14/08/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th “T” Block, Bangalore - 560 041, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextraoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973

To be associated with:
818659
CHENNAI
Pickles
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextra point, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973
To be associated with:
818659
CHENNAI
Pickles
4265703   14/08/2019

SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973

To be associated with:
818659

CHENNAI
Pickles
4265704  14/08/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973
To be associated with:
818659
CHENNAI
Pickles
Trade Marks Journal No: 1918, 09/09/2019 Class 29

4265706  14/08/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973
To be associated with:
818659
CHENNAI
Pickles
A.KUMARAVEL
NISHA OIL MILL, 1/127-4, KANNANDERI (POST), MAGUDANCHAVADI, SANGARI (TK), SALEM(DT), PIN-637102, TAMILNADU
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Blended Edible Vegetable Oil and Edible oils
SHRI RADHE GOPAL
4266130   16/08/2019
RAJESH KUMAR AGGRAWAL
H. NO.-354, GALI NO.-1, PRATAP VIHAR-2, KIRARI SULEMAN NAGAR, NORTH WEST DELHI-110086
INDIVIDUAL
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092
Proposed to be Used
DELHI
MUSTARD OIL, EDIBLE OIL, PALM OIL (PALMOLEIN OIL) SOYA BEAN OIL, TIL OIL, SUN FLOWER OIL, VEGETABLES OIL, GHEE, BUTTER, VANASPATI, FATS, MILK & DIARY PRODUCTS.
Shri Dutt's - Dilicia

4267559    17/08/2019

PRITI PREMJI RUPAREL
First Floor, Arcadia, opp. NCPA gate no. 05, 195, Nariman Point Mumbai 400021
Indian National

Address for service in India/Attorney address:
KARTIKEYA AND ASSOCIATES
20C, EXAMINER PRESS BLDG., 2ND FLOOR, 35 DALAL STREET, FORT, MUMBAI-400 001.
Used Since :01/01/2017

MUMBAI

MILK AND DAIRY PRODUCTS FOR FOOD, PRESERVED DAIRY FOODS, MILK, YOGURT, EDIBLE CREAM, BUTTER,
CHEESE, BREAD SPREAD, EDIBLE OILS AND FATS, MILK BEVERAGES AND MIXED BEVERAGES AND SUCH OTHER
GOODS INCLUDED UNDER CLASS 29
GOODDOT ENTERPRISES PRIVATE LIMITED
First Floor, Crossway, Above Kailash Parbat Restaurant, Near Celebration Mall, Bhuwana, Udaipur -313004.
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

AHMEDABAD
Meat, fish, poultry, meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; preserves.
Kadak Tadak

4268260  19/08/2019

CHOLAYIL PURE & NATURAL FOODS PRIVATE LIMITED
8, ‘J’ Block, 6th Avenue Anna Nagar (East), Chennai - 600102, Tamil Nadu, India
A body corporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Roasted cashew nuts; Roasted almonds; Roasted chestnuts; Roasted mixed nuts; Roasted nuts; Roasted peanuts;
Roasted pecans; Canned soups; Instant miso soup; Instant or pre-cooked soup; Instant soup; Mixes for making soup;
Pre-cooked soup; Red bean soup; Preparations for making soup; Soup, canned; Soup mixes; Soup pastes; Soups; Soup,
tinned; Vegetable soup preparations; Tinned soups; Frozen French fries; Frozen fruits and vegetables; Frozen meals
consisting primarily of vegetables; Frozen spinach; Frozen vegetables; Quick frozen fruits; Preserved, frozen, dried and
cooked fruits and vegetables; Quick-frozen vegetables; Pickled fruits and vegetables; Dried fruit-based snacks; Nut and
seed-based snack bars; Nut and dried fruit-based snack bars; Nut-based snack foods; Nut-based spreads; Organic nut
and seed-based snack bars; Banana chips; Vegetable chips; Soya chips; Soy chips; Potato chips made from sweet
potatoes; Potato chips; Plantain chips; Fruit chips; Rice milk-based beverages
ANEESH

4268690  19/08/2019

ANEESH
S / O : ANANDAN , PILAKKANDI , KAVILUMPARA, KOZHIKODE-673513

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
St. Shish

4271499   22/08/2019

SHISH RAM KHARESIYA
PLOT NO. 8, KH. NO. 45/2, G/F AND F/F, SRI SAI BABA ENCLAVE, PHASE-1, NAGAFGARH, NEW DELHI-110043

PROPRIETOR

Address for service in India/Attorney address:

G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used

DELHI
MILK AND MILK PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; OILS AND FATS FOR FOOD INCLUDED IN CLASS 29
Advertised before Acceptance under section 20(1) Proviso

587998  04/01/1993
PATEL TRADERS PRIVATE LIMITED
114, KABUTAR KHANA, CHOKHA BAZAR, AHMEDABAD.
MANUFACTURERS AND MERCHANTS.
Address for service in India/Agents address:
Used Since :01/04/1984
To be associated with:
424366

AHMEDABAD
jaggery.

Registration of this Trade Mark shall give no right to the exclusive use of the WORDS "CHHAP & DEVICE OF FLOWERS"
2088998  24/01/2011

ITC LIMITED
VIRGINIA HOUSE, 37 J L NEHRU ROAD, CALCUTTA - 700 071, WEST BENGAL.
MANUFACTURERS, MERCHANTS AND EXPORTERS
AN INDIAN COMPANY

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :10/09/2010

KOLKATA

coffee, tea, cocoa, sugar, rice and preparations made therefrom such as rice cakes, artificial coffee, flour and preparations made from cereals including ready to eat snack foods made from flour, atta, maida, rice, gram, corn, wheat including pasta, macaroni, pizzas, noodles, papad, wafers chips, crispy snacks, rice cakes, popcorn, cornflakes, maize flakes, oat flakes, vermicelli, spaghetti, tortillas, tacos, semolina, bread, gingerbread, cookies, biscuits, ultra thin biscuits, malt biscuits, crackers, pastry, and confectionery, lozenges, mint for confectionary, pepper mint sweets, marzipan, pralines, puddings, tarts, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice; cardboard and goods made from these materials.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1651223..
2375055   06/08/2012

WANBURY LIMITED
10TH FLOOR-B WING, BSEL TECH PARK, SECTOR NO-30 A, OPP.VASHI RAILWAY STATION, VASHI, NAVI MUMBAI-400705

MARKETERS AND TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector -30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
To be associated with:
2375054

MUMBAI
Flavored and unflavored food for human consumption fortified with vitamin and/ or mineral for nutritional use (other than medical); malt and malt based preparations, cocoa and cocoa based preparations
2531692  15/05/2013
KARTAR SINGH
PRITAM SINGH
ARVINDER PAL SINGH
trading as ;AMAR SINGH CHAWALWALA
OUTSIDE CHATTIWAIND GATE, AMRITSAR - 143 006, PUNJAB.
MANUFACTURERS AND MERCHANTS
REGISTERED PARTNERSHIP FIRM.
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Used Since :06/12/2005
To be associated with:
563851
DELHI
BASMATI RICE
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..563851.
Trade Marks Journal No: 1918, 09/09/2019  Class 30

2639610  09/12/2013
KARTIKAYAN CIVILIZATION PVT. LTD
WARD NO 13, MANS A WALI GALLI, MANS A 151505 PB
MANUFACTURING & TRADING
Used Since :05/10/2012
DELHI
FLOUR MAIDA BESAN
COCO DELIGHT

2766884  02/07/2014
SURYA FOODS & AGRO LTD.
D-1, SECTOR 2, NOIDA-201301, UP
MANUFACTURERS, MERCHANTS, TRADERS

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
BISCUITS
2808049  12/09/2014
AJAY FOOD PRODUCTS (KATNI) PVT. LTD.
G-266 PREET VIHAR, DELHI 110092
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/1992

To be associated with:
705634, 1445772, 2203059, 2808042, 2808043, 2808045, 2808048

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
2808051   12/09/2014  
AJAY FOOD PRODUCTS (KATNI) PVT. LTD.  
G-266 PREET VIHAR, DELHI 110092  
MANUFACTURER & MERCHANTS  
Address for service in India/Attorney address:  
S.SINGH & ASSOCIATES  
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9  
Used Since :01/01/1992  
To be associated with:  
705634, 1445772, 2203059, 2808042, 2808043, 2808045, 2808048, 2808049  
DELHI  
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
ABEERA RICE
2957316  06/05/2015
MR. VIKRANT AHUJA
MR. MANISH AHUJA
MR. PARVEEN AHUJA
MR. SATISH SALUJA
MR. PARMOD KUMAR SALUJA
MR. RAHUL SALUJA
trading as; AGGARWAL RICE & GENERAL MILLS
VILL-BADHAI JALALABAD ROAD, SRI MUKTSAR SAHIB PB 152026
MERCHANTS & MANUFACTURERS
Used Since: 08/09/2014
DELHI
RICE
2969710   22/05/2015
RAJ KUMAR GUPTA
KRANTI GUPTA
SONAM GUPTA
trading as ;RADHEYSHYAM RAJKUMAR ROLLER FLOUR MILL
SANDILA HARDOL UTTAR PRADESH, INDIA
MERCHANTS & MANUFACTURERS
Used Since :01/04/2013
DELHI
AATA, MAIDA, SUJI, BESAN & COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.

NO EXCLUSIVE RIGHT OVER THE TERM "VYANJAN".
Trade Marks Journal No: 1918, 09/09/2019 Class 30

RAJESH SINGH
trading as; RAJESH SINGH
INDRA COLONEY GALI NO.- RUDRAPUR, UTTARAKHAND, (U.S.NAGAR)-263153
MERCHANTS & MANUFACTURERS
Used Since: 15/05/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, BESAN, SAUCES, (CONDIMENTS); SPICES; ICE
2977233  03/06/2015
HARISH KUMAR
trading as ;MADHAVJEE DISTRIBUTOR
87/110 (1) KRISHNA MILL COMPOUND, BHANNANAPURWA KANPUR U.P
MERCHANTS & MANUFACTURERS
Used Since :20/11/2009
DELHI
NAMKEEN, BISCUITS, RUSK, CANDY, TOFFEE, SNACKS, PUFFS, SWEETS, BREAD, CONFECTIONERY, SPICES, SALT INCLUDED IN CLASS 30
OVENLY

2990590  19/06/2015
UBAID RASHID WANI S/O ABDUL RASHID WANI trading as ;UBEYD FOOD INDUSTRIES, AZAD BASTI, NATIPORA SRINAGAR KASHMIR J&K.
R/O H.NO-47, REHMAT ABAD COLONY, HYDERPORA SRINAGAR KASHMIR J&K MANUFACTURING, MARKETING & TRADING
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :14/05/2015

DELHI
BREAD, PASTERY, SWEETS, CONFECTIONERY AND ALL TYPES OF BAKERY PRODUCTS
OM GOYAL

2999200  02/07/2015
SMT. KAILASH GOYAL
trading as ;PARADISE TEA CO.
CHANDIGARH ROAD, SAMRALA PUNJAB
MANUFACTURER & MERCHANTS

Address for service in India/Agents address:
PURI TRADE MARK CO.
54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since : 01/04/2015

DELHI
TEA INCLUDED IN CLASS 30.
3005746  09/07/2015
M/S SUNRISE OVERSEAS
RAJESH MONGA
RAJ PAL MONGA
trading as ;M/S SUNRISE OVERSEAS
FARIDKOT ROAD, SADIQ, DISTT. FARDIKOT-(PB.)
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :01/07/2015
DELHI
Rice, Besan, Maida, Sooji, Spices, Wheat Flour, Sugar, Salt Pulses, Flour Preparations & Preparations made from Cereals.
AL-MADINA
3009291    16/07/2015
VIKAS JAIN
SHRI PRAMOD JAIN
trading as ;FATEH CHAND JUGMANGER DASS JAIN
24-A, NAVEEN MANDI STHAL, DELHI ROAD, MEERUT-250002, U.P., INDIA
MANUFACTURER & TRADER
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO., 1ST FLOOR, UNION BANK BUILDING, KHUNIPUL, BEGUM BRIDGE ROAD, MEERUT- 250001 (U.P.)
Used Since :01/05/2004
DELHI
RICE, PULSES, SPICES, FLOUR, MAIDA, SUJI, BESAN, TEA, COFFEE, SUGAR AND SALT INCLUDED IN CLASS-30
GAMTHI INDUSTRIES LIMITED
BLOCK No. 26-33, VILLAGE: BHULVAN, TAL. SANKHEDA, VADODARA 391125 (GUJARAT)
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
DAIRY PRODUCTS OTHER THAN MILK PRODUCTS.
SWISS MILITARY

3024786    04/08/2015
M/S PROMOSHIRT SM S.A.,
Quai de l-Allaine 4, Case Postale 68, 2900 Porrentury 2, Switzerland.
Manufacturers & Merchants
A company organized under the laws of Switzerland

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/01/1989

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
3042525  28/08/2015
MODI NATURALS LTD.
405 DEEPALI BUILDING, 92 NEHRU PLACE, NEW DELHI-110019
MANUFACTURES & MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANY ACT,1956
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Used Since :01/07/2015

DELHI
RICE, FLOUR, PREPARATIONS MADE FROM CEREALS, VINEGAR, SAUCES, CONDIMENTS, PASTA, NOODLES,
POPCORN, SPICES AND TEA.
3042970   28/08/2015
MRS. NEHA GUPTA
trading as ;MANPASAND GRAMODYOG SANSTHA
VILLAGE ATSALIA, POST HATHODA DIST. SHAHJAHANPUR, 242305, UP
MANUFACTURING AND TRADING
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since :20/05/2015

DELHI
NAMKEENS.
NANAK CHAND SAINI
trading as ;SAINI SPECIAL ROLL BURGER & PIZZA
169, RAJIV NAGAR, NEAR PEER BABA KI MASJID, REWARI-132401, HARYANA.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since :01/08/2009
DELHI
PIZZA, BREAD PAKORA..
3050561  08/09/2015
M/S. MODERN SNACKS (P) LTD.
D-44, PANKI SITE-2, KANPUR, U.P.
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P.-201005

Used Since :01/01/1990

To be associated with:
3050560

DELHI
SNACKS AND NAMKEEN
3075137   12/10/2015
MR. PARDEEP KUMAR GOEL
trading as ;JAI BHAGWAN PRADEEP KUMAR
367 RAM NAGAR KIRANA MANDI GHAZIABAD 201001 U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
S.N. GOEL, ADVOCATE
210 GOPAL PALACE, MALIWARA CHOWK, GHAZIABAD, UP-201001
Used Since :20/03/2015
DELHI
SPICES,THANDAI, SHARBAT, SWEETS, ATTA, MAIDA, SUJI, BESAN, DALIYA, CORN FLAKES, NANKEENS COFFEE, TEA,
COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, NOODLES & SONF, FLOUR AND
PREPARATIONS MADE FROM CEREALS, BAKERY ITEMS LIKE RUSK, BISCUITS, PANS, BREAD, PASTRY AND
CONFECTIONERY, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, AS PER CLASS-30.
3087194 28/10/2015
DAHI RAM FOODS LLP
3208, IIND FLOOR, MAHINDRA PARK, DELHI -110034
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
ASHOK KUMAR GUPTA
5/B-5, SECTOR-8, ROHINI, DELHI-85.
Used Since :01/08/2015
To be associated with:
3024699, 3024702, 3087190
DELHI
RICE, ATTA, MAIDA, SUJI, BESAN, PULSES, DALIYA, COFFEE, TEA, COCOA, SUGAR, , FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY ITEMS LIKE RUSK, BISCUITS, FANS, BREAD, PASTRY AND CONFECTIONERY, NAMKEEN, READY TO EAT SNACKS, DAHIBHALLA, TIKKI, PAPDI, GOLGAPPE AND OTHER RELATED EATABLES, ICES, HONEY, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, SWEET, ICE S PRESERVED, MILK BASE, MILK SUBSTITUTES, EDIBLE OILS AND FATS & ALL BEING AS PER CLASS-30
Mark should be used as whole.
3090692   31/10/2015
GIANI'S FOODS PRIVATE LIMITED
trading as ;Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer and Trader
A Body Incorporate
Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021
Used Since :01/09/2009
To be associated with:
3090689
DELHI
Ice Cream, Ice Cream Products, Ice Cream Confections, Ice Milk, Sorbets, Sherbets, Water Ices, Frozen Confections, Desserts And Dessert Products, Ice Cream Sundaes, Syrups, Topping Confections, Cakes And Pies, Ice Cream Sodas And Shakes, Floats And Freezes, Flavorings, Substances And Mixtures For Making The Aforesaid Goods.
BIG MOUNTAIN
3099200   16/11/2015
SH. SHIV RAJ SARIN
trading as ;STAPLE AGRO (INDIA)
2247, SECTOR 32-A, CHANDIGARH ROAD, LUDHIANA
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/11/2015
To be associated with:
3099199
DELHI
RICE
K.T.C. FOODS PVT. LTD.
5 MILE STONE KARNAL ROAD NISSING HARYANA 132024
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
KALRA ASSOCIATES.
A-99, PANKHA ROAD, OPP. BUS TRML. UTTAM NAGAR, NEW DELHI - 110 059.

Used Since : 17/01/2012

DELHI
RICE, SPICES, BESAN, ATTA, MAIDA, SUJI, DALIA, INCLUDED IN CLASS-30.
TRADE MARKS JOURNAL NO: 1918, 09/09/2019

CLASS 30

TRAIN
3113676 02/12/2015
SHREE HARI INDUSTRIES (HARI OIL MILLS)
trading as; SHREE HARI INDUSTRIES (HARI OIL MILLS)
Malgodown Road, Bharatpur-321001, Rajasthan
MANUFACTURERS & MERCHANTS
All Indian nationals and partners
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

AHMEDABAD
CEREALS; EDIBLE ARTICLES FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; BREAD, CAKES, PASTRY AND
CONFECTIONERY; BISCUITS; TEA, COFFEE, COFFEE SUBSTITUTES; GRAINS; DESSERTS; PUDDINGS; WAFERS
(BISCUITS); COOKED FOOD AND SNACKS; GLUCOSE; CONDIMENT; OTHER PASTA PRODUCTS; PROTEIN
FOODS AND FOOD ADDITIVES NOT INCLUDED IN CLASSES 29 & 32; PULSES OF ALL KINDS; SPAGHETTY; SUGAR,
SWEETS; SWEETMEATS, TOFFEES; BREAKFAST FOOD MADE FROM WHEAT, MAIZE.
SHRI GANESHA AGRO FOOD PARKS PVT. LTD.
B-145, KUSHNOOR MIDC, NAIGAON DIST. NANDED-431709 (MAHARASHTRA)
MANUFACTURER AND TRADER
(A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956)

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
NAMKEEN, FRYUMS, CONFECTIONERY, FLOUR AND PREPARATIONS MADE FROM CEREALS, CORN PUFF AND MAZE PRODUCTS.
MAZIX
3119601   09/12/2015
SACHIN GUPTA
H NO 395 RAM BAGH COLONY CIVIL LINES BILNOR U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/05/2015
DELHI
TEA LEAF, GREEN TEA
3121650 10/12/2015
SUPREME BIZ LINK PVT. LTD.
trading as ;SUPREME BIZ LINK PVT. LTD.
A - 822, SIDDHIVINAYAK TOWER, OFF S.G. HIGHWAY, MAKARBA, AHMEDABAD, GUJARAT, INDIA.
MANUFACTURER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :03/12/2015

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TASTE. and sale of goods is restricted in the state of Gujrat only.
NATURE'S MIRACLE

3132680    21/12/2015

DHARAMPAL PREMCHAND LIMITED
trading as ;DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA-201301
MANUFACTURER AND TRADERS

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
3176794  05/02/2016
DINESH KUMAR AGGARWAL
D-151, BHTLA APPARTMENT 43, I.P. EXTENSION, DELHI-110092, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Used Since: 01/04/2010
DELHI
CARDAMOM IN CLASS -30.
DILPASAND
3187000  16/02/2016
PANNALAL JOSHI
trading as ;PANNALAL TEA CO
15-8-327/9 TO 11, BEGUM BAZAR, HYDERABAD-12, TELANGANA, INDIA.
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Used Since :15/06/2012
To be associated with:
1422645
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), PICKLES AND SPICES,
mark is associated with the registered trade mark application no. 1422645.
MARWADI
3187002  16/02/2016
PANNALAL JOSHI
trading as ;PANNALAL TEA COMPANY
15-8-327/9 TO 11, BEGUM BAZAR, HYDERABAD-12, TELANGANA, INDIA.
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Used Since :15/06/2012

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YET; BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), PICKLES AND SPICES,
mark is associated with the registered trade mark application no. 1422647.
CHAI AUR WiFi

3188778  17/02/2016

CHAIFETERIA
WINISH SHUBH
CHIRAG JAI
trading as ;CHAIFETERIA

G 3,19 - 20,MOUNT APARTMENT,DETYAMAGRI,UDAIPUR,RAJASTHAN,INDIA.

MANUFACTURER
PARTNERSHIP FIRM

Address for service in India/Attorney address:

GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :02/02/2015

AHMEDABAD

COFFEE,TEA,COCOA,SUGAR,RICE,TAPIOCA,SAGO,ARTIFICIAL COFFEE,FLOUR AND PREPARATIONS MADE FROM CEREALS,BREAD,PAstry AND CONFECTIONERY,ICES,HONEY,TREACLE,YEAST,BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.CHAI..
3197709  29/02/2016
V.A.ISMAIL
trading as ;EMPIRE PLAZA
ANJANA COMPLEX NH 47 BYPASS, KUNDANNOOR, ERNAKULAM, KERALA, PIN-682304
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Address for service in India/Attorney address:
HK LEGAL
NITHA, WARRIAM ROAD, KOCHI,KERALA STATE, PIN - 682016
Used Since :01/01/2009

CHENNAI
COFFEE, TEA COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS BREAD PASTRY AND CONFECTIONERY; ICES SUGAR, HONEY; YEAST, BAKING POWDER; SALT MUSTARD; VINEGAR, SAUCES CONDIMENTS SPICES; ICE.
Trade Marks Journal No: 1918, 09/09/2019 Class 30

3201834 03/03/2016
NAKSH FOODS
trading as; NAKSH FOODS
1, PANCHJYOT SOCIETY, NR. HASMUKH SOCIETY, NARANPUR, AHMEDABAD - 380015, GUJARAT, INDIA.
MANUFACTURER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/02/2014

AHMEDABAD
KERNELS, FLAVORED FRYUMS & CONFECTIONERY.
3202127  03/03/2016
PARMESHWER SINGH
trading as ;PARMESHWER'S MARKETING
161-GURBAX NAGAR INSIDE NAWANKOT NEAR SBI ATM AMRITSAR
MERCHANTS & MANUFACTURERS.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
CHOCOLATE, BISCUITS, NAMKEEN, TOFFEES, WAFERS, RUSK, BREAD, CAKES, MUFFINS, RICE PUFF & CONES.
3202237 04/03/2016
ROD SINGH
trading as ;HAPU TEA CO.
KHASRA NO. 110/14, GROUND FLOOR, BABA HARIDAS GITANJALI ENCLAVE, JHARODA KALAN, NEW DELHI-110072
MANUFACTURER & TRADER

Address for service in India/Attorney address:
NEGI REGISTRATION SERVICE
L-2/109, NAG MANDIR ROAD, SHASTRI NAGAR DELHI 52

Proposed to be Used
DELHI
TEA.
3212615  16/03/2016
MR. AJMAL K. BASHEER
trading as ;Zain Innovations
Adimathara Building, Veloor P.O, Kottayam- 686003
Manufacturers & Merchants
an Indian proprietor

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
chocolates, chocolate coated food products, candy and confectionery, pastry, bread, ices; honey, sauces
CELANO

3213295  17/03/2016
ORACLE LABORATORIES (P) LTD.
trading as ;ORACLE LABORATORIES (P) LTD.
2847, STREET NO. 6, CHET SINGH NAGAR, GILL ROAD, LUDHIANA, PUNJAB
MERCHANTS & MANUFACTURERS.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
ATTA.
3221345  29/03/2016
KUBER GRAIN & SPICES (P) LTD.
KHASRA NO. 1281/1282, KAPASHERA VILLAGE, NEW DELHI-110037 (INDIA)
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/08/2014

To be associated with:
2815115

DELHI
TEA, COFFEE, BLACK TEA, CTC TEA, ORTHODOX TEA, GREEN TEA, WHITE TEA & ALL TEA RELATED PRODUCTS IN CLASS 30
3223087    30/03/2016
INTERNATIONAL MARKETING CORPORATION PVT. LTD.
trading as ;INTERNATIONAL MARKETING CORPORATION PVT. LTD.
SHRI GURU NANAK DEV BHAWAN, BHARAT NAGAR CHOWK, LUDHIANA-141001 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2006
DELHI
Dietetic, Protein and Energy Boosting Foods (Not for Medical use).
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3228082  05/04/2016
KAMAL KALYANI
trading as ;UNITED BAKERY HOUSE
AC -56D, SHALIMAR BAGH, DELHI-110088.
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :02/04/2014
DELHI
BAKERY & CONFECTIONERY PRODUCTS, BREAD, BISCUITS, RUSK, NAMKEEN, SNACKS, CAKES, PASTERIES,
COOKIES, PIES, SANDWICHES, ROLLS & BUNS, SWEETS, CHOCOLATES, COFFEE, TEA, RICE, FLOUR AND
PREPARATIONS MADE FROM CEREALS, SPICES, INSTANT FOOD, READY TO SERVE ARTICLES OF FOOD FOR HUMAN
CONSUMPTION INCLUDED IN CLASS-30.
SPARKY
3236522  15/04/2016
RAKESH NEGI
trading as ;TRADER
95, BLOCK-I, POCKET-6, ROHINI, SECTOR-16, NEW DELHI-110086
TRADER
INDIVIDUAL
Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.
Proposed to be Used
DELHI
TRADING OF SPICES
3237126 18/04/2016
ARJUN LALIT
trading as ;Lucky Sweets
Sainchan Road, Adamwal Hoshiarpur
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2008
DELHI
Chikki ( Gachak); Coconut Peda ( Confectionary); Patisa ( Sweets); Revri ( Confectionary); Confectionary; Marunda (Confectionary)
3247183  30/04/2016
MRS. TSHERING DOMA QURESHI (PARTNER)
Mr. Mohammed Irfan Qureshi (Partner)
trading as ;M/s PUKHTAAN
B-2, 2299, GREEN GLADE APARTMENTS, VASANT KUNJ, NEW DELHI- 110070, INDIA
Trader, merchant and service provider
a partnership firm duly registered under Indian Partnership Act, 1932
Address for service in India/Attorney address:
MOHAMMAD YUNUS
604 NILGIRI APARTMENTS 9 BARAKHAMBA ROAD NEW DELHI 110001
Used Since :21/05/2007
DELHI
SPICES OF ALL KIND, AROMATIC PREPARATIONS FOR FOOD, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY,
ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS)
3252699  06/05/2016
SANDHYA PANDEY
trading as ;S.S.G. ENTERPRISES
195, NEORY, RAMAIPUR, KANPUR, UP, INDIA.
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :05/11/2014
DELHI
NAMKEEN, SNACKS, KACHRI, BISCUIT, NOODLES, BREAD, FRYMS INCLUDED IN CLASS-30
SURPANCH
3263455 19/05/2016
RAMESHBHAI HIRALAL SHAH
trading as ;RATNARAJ FOOD
1453, NAVA MADHUPURA, BELOW BHAGYODAY BANK, AHMEDABAD (GUJARAT) INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Used Since :18/05/2016
AHMEDABAD
SPICES.
KATIA SPICES
3266753  23/05/2016
VARUN KATIA
trading as ;GAJANAN TRADING CO.
#4262, BAWA MANDIR STREET, NEAR DES RAJ SCHOOL, BATHINDA, PUNJAB
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
ATTA, MAIDA, SUJI, BESAN & SPICES
3268723  26/05/2016
MOTU BALLS LLP
trading as ; MOTU BALLS LLP
T-444, TOWER-B, PALAM CORPORATE PLAZA, NEAR PARK VIEW BUILDING, PALAM VIHAR, GURGAON, HARYANA-122017.
MANUFACTURER & TRADER
Used Since :01/05/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
ABHIMANYU
trading as ;Abhimanyu Bakers
POST-JAUNTI, TATESAR, North West Delhi-110081
Manufacturer & Trader
Proprietor

Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
208, VARDHMAN PRACHI PLAZA, ROHINI SECTOR-8, NEW DELHI 110085
Used Since :09/01/2016

DELHI
Manufacturing & Trading of Rusk, Bread, Brine, Confectionery, Candy, Cookies, Beverages, Flavoring Beverages, Snacks included in class-30
3285363  15/06/2016
HARDWOOD PRIVATE LIMITED
80 Robinson Road #17-02, Singapore 068898
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
SINGH & ASSOCIATES
N-30, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
coffee; Coffee-based beverages; tea; tea-based beverages; chocolate based beverage; cocoa-based beverages; chocolate; candies [soft and hard]; candy for food; caramel (candy); honey; cakes; cookies; biscuits; malt biscuits; crackers; flour-based snacks; snack food (cereal-based —); snack food (rice-based —); wafers; wafer sticks; waffles; breads; noodles ; instant noodles; vermicelli; processed cereals; sauces; puddings; condiments other than essential oils; crispy cakes; confectionery, ready to drink tea
Mark shall be used as substantially represented..
3292113  23/06/2016
FIGTREE FOODS PVT. LTD.
E 205, BASEMENT, GREATER KAILASH PART II, NEW DELHI-110048
MANUFACTURER & TRADER
AN INDIAN COMPANY INCORPORATED IN INDIA UNDER COMPANY ACT, 2013

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since :23/09/2015

DELHI
SNACK FOOD PRODUCTS, NAMKEEN, COOKIES, CHIPS, DIPS, SANDWICH AND CONFECTIONERY ITEMS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3293790   25/06/2016
M/S. V.K. HOME SOLUTIONS PVT. LTD.
trading as ;M/S. V.K. HOME SOLUTIONS PVT. LTD.
ATSALIA, SHAHJAHANPUR (U.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2015
To be associated with:
3293785
DELHI
NAMKEEN AND BAKERY ITEMS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3293785..
3294006 27/06/2016

SUKHWANT SINGH
trading as SUKHWANT SINGH
MANUFACTURER/ MERCHANTS, TRADERS, PACKERS

Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :11/12/2002

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, ARTIFICIAL COFFEE; FLOUR AN ^ PREPARATIONS MADE FROM CEREALS,
BREAD, PASTRY AND CONFECTIONERY, HONEY; TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES (CONDIMENTS); SPICES; ICE.
CHAURASIABHARAT
3294029   27/06/2016
ATUL KUMAR CHAURASIA
B-2 SURYA NAGAR GHAZIABAD U.P
MANUFACTURER/MERCHANTS, TRADERS, PACKERS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2003
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, ARTIFICIAL COFFEE; FLOUR AN PREPARATIONS MADE FROM CEREALS,
BREAD, PASTRY AND CONFECTIONERY, HONEY; TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES (CONDIMENTS); SPICES; ICE.
3295131  28/06/2016
PARAS SPICES PVT. LTD.
V.P.O. KHOSA PANDO, ZIRA ROAD, MOGA (PB) .
MANUFACTURER & TRADER
A COMPANY DULY REGD.UNDER THE COMPANIES ACT,1956
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Used Since :01/06/2016
DELHI
SPICES & SEASONING
3296149  28/06/2016
REDCAP CO., LTD.
14F Gangnam Main Tower, 275 Gangnam-daero, Seocho-gu, Seoul, Korea
Manufacturers and Merchants
A Korean Company

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI
Pizza; Frozen pizza; Fresh pizza; Prepared pizza; Pizza crust; Pizza dough; Pizza bread; Pizza sauce.
3296560    28/06/2016
SATGURU MASALE INDUSTRIES
Godown at H.No.16 Kh.No. 75, Village Nilothi, Near Kishan House New Delhi-110041
deals in coffee, tea, sugar, rice, salt, baking powder, spices, bread, sauces, pastry and confectionery.

Address for service in India/Attorney address:
KANIIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, coffee, mustard; vinegar, sauces, (condiments); spices as under class 30
SHAHI TADKA

3296832  28/06/2016
SUSHIL JAIN, PROPRIETOR OF
trading as ;M/S PASHUPATI MANUFACTURING CO.
1698/122, TRI NAGAR, DELHI- 110035.
Manufacturer & Traders
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2001

To be associated with:
1323459

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, HINGE, SAUCES, (CONDIMENTS), SPICES, ICE
EMPEROS
3297926  29/06/2016
UBAID RASHID WANI S/O ABDUL RASHID WANI
trading as ;EMPEROS LA-SUCRE, LAND MARK SHOPPING COMPLEX, KARAN
NAGAR SRINAGAR (J&K);
H.NO-47, REHMAT ABAD COLONY, HYDERPORA SRINAGAR (J&K)
MANUFACTURING, MARKETING & TRADING
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :11/04/2016
DELI
FLOUR AND PREPARATIONS MADE FROM CEREALS, PASTRY AND CONFECTIONERY; HONEY,
3300769 04/07/2016

NARESH KUMAR KHILWANI
trading as ;SAMRAT FOODS
6-B, DADA NAGAR, KANPUR (U.P.), INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Used Since :19/12/2000

DELHI
NAMKEEN, KACHARI, TOFFEE, CONFECTIONERY, CHURAN, CANDY, HAZMA GOLI, CANDY TABLETS INCLUDED IN CLASS 30

No exclusive right over the descriptive matters appearing on the label.
DOTCOM
3302667  06/07/2016
SMT. SNEHA JAISINGHANI.
trading as ; PAAKHI FOODS.
A-2/55, SITE IV INDUSTRIAL AREA, SAHIBABAD GHAZIABAD, U.P., INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/04/2016
DELHI
Confectionery including Bakery, Cakes, Biscuits and Namkeen, Popcorn, Puff, Pastry, Rusk, Chocolates, Candy, Ready to eat Snack Foods, Sweets included in Class 30.
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice as under class 30
TENELEVEN

3302712  07/07/2016

BHOLE NATH FOODS PVT. LTD.

trading as ;BHOLE NATH FOODS PVT. LTD.

SHOP NO.-208, 3RD FLOOR, 2612/13, NAYA BAZAR, DELHI-110006, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2016

DELHI

RICE.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2340822, 2340821.
Trade Marks Journal No: 1918 , 09/09/2019 Class 30

3302762 05/07/2016
MR. SUSHIL KUMAR  
trading as ;LUDHIANA BAKERY  
#263, Block-C, Street No. 2, Bhai Himmat Singh Nagar, Ludhiana. (Pb.)  
Merchant & Manufacturers  
proprietorship  
Address for service in India/Agents address:  
BASSI & ASSOCIATES  
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1  
Used Since :23/01/2012  
DELHI  
Bakery Goods, Biscuits, Confectionery & Wheat based Snacks  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LUDHIANA.
3303220  05/07/2016
AMRAPALI BIOTECH INDIA PVT LTD
trading as ;AMRAPALI BIOTECH INDIA PVT LTD
OFFICE NO-38, C-BLOCK, DDA MARKET, SURAJMAL VIHAR, NEW DELHI-110092
Manufacturing and Trading
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :28/05/2016
To be associated with:
2958441
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Mum"s Mark shall be used as represented.
DELITOS

3303294    08/07/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELHI
Sweets, ready to eat Cooked Food, Sweet Preparations, Candies, Pasta, Vermicelli, Spaghetti, Snacks food including gram flour based snack foods, tinned deserts and confectionery goods, Soy-based ice cream substitute, bread, malt bread, preserved bread, butter bread, buns, cakes, cake paste, edible decoratives for cake, flavorings for cakes, cake powder, cake mixes, sweets, candy, salty snacks consisting of primarily namkeen which consists of flour and cereals, biscuits, cookies, coffee and tea, sandwiches, chocolates, bakery items, sugar syrup, honey, baking powder, food and snack products made from cereals, preparations made from cereals and flour, namely bhujia, crushed or ground materials, whole Wheat grains, wheat flour, rice, spices, seasonings, salt, mustard, Vinegar sauces, turmeric powder, extruded Wheat snacks, snack foods consisting principally of extruded cereals
Desi Nature
3303359  05/07/2016
NATURES BASKET LIMITED
trading as ; NATURES BASKET LIMITED
2ND FLOOR, SPENCER BUILDING, 30 FORJETT STREET, GRANT ROAD (WEST), MUMBAI – 400036
MANUFACTURERS AND MERCHANTS
A Company incorporated under the Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since : 01/10/2015
MUMBAI
COOKED, BAKED OR FRIED FOOD FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; BAKERY PRODUCTS; BISCUITS, CONFECTIONERY, CHOCOLATES; BREAD, CAKE AND PASTRY; SNACK FOODS; SWEET, SWEETMEATS; ENERGY BARS; CEREAL BARS; FOOD PRODUCTS BASED ON FLOUR, RICE AND CEREALS; WHEAT; WHEAT FLOUR; RICE; HONEY; COFFEE, TEA, COCOA, SUGAR; CORN FLAKES AND OAT FLAKES; CEREALS; FLOURS OF CEREALS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS, SYRUPS, SAUCES, CONDIMENTS; INSTANT FOOD MIXES; PERMITTED FOOD FLAVOURS, ESSENCES; SPICES & CURRY POWDERS, ICE CREAM & ICE CREAM MIX.
JAORA MAIL
3304018  07/07/2016
VISHAL AGGARWAL
1949, OUTRAM LANE, KINGSWAY CAMP, GROUND FLOOR, DELHI-110009.
TRADER & MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :01/06/2016
DELHI
ALL TYPES OF SPICES INCLUDED IN CLASS 30
RICE DREAM

3306093    11/07/2016
WESTBRAE NATURAL, INC.
1111 Marcus Avenue, Lake Success, New York 11042, U.S.A.
Manufacturers
A Delaware Corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Non-dairy frozen rice based ice cream substitute desserts; and non-dairy frozen rice based confections, non-dairy rice based food beverages used as a milk substitute, non-dairy rice based beverages used as milk substitutes.

Registration of this Trade Mark shall give no right to the exclusive use of the word Rice.
3308295  13/07/2016
M/S SINGLA ENTERPRISES
trading as ;JUST COOKIT
Y-47, Block-Y, J J Colony-1, Nangloi Delhi - 110041, Delhi NCR.
Manufacturer and Merchants
Proprietorship Firm
Address for service in India/Attorney address:
LEGUS INTELLECT
F-405, 4th FLOOR, ADITYA TOWER, COMMERCIAL COMPLEX, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092
Used Since :01/04/2016
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
IN USE.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
FRUIGAR+
3308606 13/07/2016
MICRO FOODS
PRABHIJOT SINGH KHANNA
SOURAV SINGLA
SHAMINDER SINGH BRAR
MANDEEP SINGH
HARPREET KAUR
trading as ;MICRO FOODS
11340, PAVITAR NAGAR, HAIBOWAL KALAN LUDHIANA
Merchants & Manufacturers
Partnership Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2016
DELHI
FRUIT VINEGAR
No right over the symbol +.
3310351  14/07/2016
SRIJANBHOG CO’S PVT LTD
trading as ;D Diamond
yashoda bhawan, new shimla below b.c.s shimla, himachal pradesh - 171009
Manufacturer and Merchants
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :15/11/2008

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE

IN USE..
MEHRIZ 3310730 16/07/2016
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAYCROSSING, AHMEDABAD 380 009, GUJARAT, INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
HOTEL KING PREMIUM

3311684  15/07/2016
GANPATRAO MALLAPA ROTE
trading as ;ROTE BROTHERS
352, E STATION ROAD, KOLHAPUR - 416 001.
Manufacturer and Merchant
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
382/1A, Anant Apts., 8th Lane, Rajarampuri, Takala, Kolhapur - 416008
Used Since :01/01/1949
To be associated with:
1305108

MUMBAI
Tea And Tea Products; included and coming under Class 30
CRACKLE COCONUT

3312351    19/07/2016
SURYA FOOD & AGRO LTD.
D-1, SECTOR-2, NOIDA-201301, DISTRICT GAUTAM BUDHA NAGAR, U.P.
MANUFACTURERS, MERCHANTS, TRADERS AND SELLERS
A PUBLIC LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
CONFECTIONERY, NAMKEEN, BISCUITS, CRACKERS INCLUDED IN CLASS 30
CHACHI FRIES

3312352  19/07/2016
SURYA FOOD & AGRO LTD.
D-1, SECTOR-2, NOIDA-201301, DISTRICT GAUTAM BUDHA NAGAR, U.P.
MANUFACTURERS, MERCHANTS, TRADERS AND SELLERS

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
NAMKEEN, KURKURE, BISCUITS AND OTHER CONFECTIONERY ITEMS INCLUDED IN CLASS 30.
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORD FRIES.
3313674  20/07/2016  
MS. MANISHA GARG  
trading as ;BABA SHYAM TRADER  
DELHI ROAD, OPP. DAMODAR COLD STORE, SIKANDRABAD, DISTT. BULANDSHAHR. U.P.  
MANUFACTURER & TRADERS  
Address for service in India/Agents address:  
THE GHAZIABAD TRADE MARK CO.  
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD  
Used Since :27/06/2011  
DELHI  
FLOUR, BESAN AND PULSES  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Organ C and Besan. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
BLEN
3315653   21/07/2016
ADISOY FOODS & BEVERAGES PVT. LTD. (A COMPANY DULY REGD. UNDER THE COMPANIES ACT, 1956)
trading as ;ADISOY FOODS & BEVERAGES PVT. LTD. (A Company duly regd. under the companies Act, 1956)
Kup Kalan Road, Village Jogimajra, P.O. Malaudh, Tehsil Payal, Distt. Ludhiana-141119. (Pb.)
Merchant & Manufacturers
A Company duly regd. under the companies act, 1956
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/06/2016
DELHI
Soya Flour for Food, Soya Sauces including Spices, Rice, Coffee, Tea, Cocoa, Sugar, Rice Tapioca, Sago, Artificial Coffee, Wheat Flour, Flour & Preparations made from Cereals, Bread, Pasty & Confectionery, Ices, Honey, Treacle, Yeast Baking Powder, Salt, Mustard, Vinegar & Sauces (Condiments)
3316221  22/07/2016

MR. RAVI VERMA

trading as ;KIDYS FOOD PRODUCTS

A 81-82, SEC-58, NOIDA, UP.

MANUFACTURING AND TRADING

Address for service in India/Agents address:
P.C. TRADE MARK

OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Used Since :01/04/1996

DELHI

BISCUITS, COOKES, CAKES, RUSKS, NAMKEEN & BAKERY PRODUCTS.
MODERN

3316623    21/07/2016
MODERN FOOD ENTERPRISES PRIVATE LIMITED
trading as ;Modern Food Enterprises Private Limited
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI

crackers, bread crumbs, bread stuffing’s, pie, pav, bread roll, wafers, breakfast cereals, nutribar, kulcha
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1879362.
3316624   21/07/2016
MODERN FOOD ENTERPRISES PRIVATE LIMITED
trading as ;Modern Food Enterprises Private Limited
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/04/2016
DELHI
Bread, buns, biscuits, cookies, pizza bread.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2364674.
MODERN

3316626    21/07/2016
MODERN FOOD ENTERPRISES PRIVATE LIMITED
trading as ;Modern Food Enterprises Private Limited
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/04/1971

To be associated with:
3316623

DELHI

Buns

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1879362.
MODERN

3316627    21/07/2016
MODERN FOOD ENTERPRISES PRIVATE LIMITED
trading as ;Modern Food Enterprises Private Limited
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/04/2003

DELHI
Energy biscuits,cookies

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.444239.
MODERN

3316629    21/07/2016
MODERN FOOD ENTERPRISES PRIVATE LIMITED
trading as ;Modern Food Enterprises Private Limited
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/04/2012

To be associated with:
444239, 615263, 615264, 3316626

DELHI
Pizza base

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 444239.
MR. MOODS
3317219 22/07/2016
SWETA VAISH
H. No-559/4 Subhash Nagar Vard-4, Purana Avas -Vikas Pushp Vihar , Kashipur ,Distt- Udham Singh Nagar Uttarakhand
Manufacturer and Merchant
Indian National
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/04/2016
DELHI
Tea, Spices, Bakery Goods, Snacks and Extruded Puffed Snacks included in Class 30.
3317604 23/07/2016
RAHUL SINGHAL
2, MODI BUILDING, COMMERCIAL COMPLEX, ASHOK VIHAR-II, DELHI-110052
MANUFACTURER AND TRADER
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :16/07/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3322613  29/07/2016
NIDHI
trading as ;SHIV NAMKEEN
BHARWARI, DISTT. -KAUSHAMBI-212201, UTTAR PRADESH, INDIA.
MANUFACTURING AND TRADING
Proposed to be Used
DELHI
NAMKEEN & CONFECTIONERY ITEMS
3322661  29/07/2016
DEEP GIRISHBHAI SHAH
ZEEL DILIPBHAI SHAH
trading as ;RATNARAJ FOOD
B/1002, CHANDANBALA, MAHALAXMI CROSS ROAD, PALDI, AHMEDABAD (GUJARAT) INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :27/07/2016

AHMEDABAD
SPICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD " SPICES" APPEARING ON THE LABEL.
SOMANIA

3323878    29/07/2016

YADAV SOLVEX PVT. LTD.
Jalalabad Road, Muktsar, Punjab - 152026

Manufacturers And Traders

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :28/07/2016

DELHI

Rice, Wheat-based snacks, Wheat processed, Wheat flour, Cereals, Cereal-based snack food, Fruit jellies confectionery, Flour and preparations made from cereals, Processed whole grains, Coffee beverages with milk, Coffee-based beverages.
JACK & JILL ICE CREAM

3324719  01/08/2016
AMRINDER SINGH
SHANKY KUMAR
trading as : FRIENDS ICE CREAM FACTORY
VILLAGE KHIALA KHURD, TEH. & DISTT. MANS A (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2012

DELHI
Ice Creams.
NAMODEV

3324777  01/08/2016
RAJESH GARG
trading as ;GURUKUL TRADING COMPANY
NEAR KAKARWAL PUL, RAJWAHA ROAD, DHURI (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2012
DELHI

Tea, Rice, Spices, Turmeric, Chili Powder, Flour & preparations made from Cereals & other Bakery Products.
Mr. OM Prakash trading as OM Confectionery
Khasra No. 881, Rithala Village, Behind Sharp Eye, Delhi 110058
Manufacturer and Merchant

Address for service in India/Attorney address:
Indian Trade Marks Co.
R-104, Greater Kailash Part 1, New Delhi-110 048

Used Since: 01/04/2014

Delhi
Candies, Goli, Toffees, Lollypops, Sweet Candies, Tablet, Candies Salted & Spiced. Mouth Freshness, Chocolates, Coffee, Tea, Cocoa, Bread, Pastry, Honey, Saunf Churan Goli. Sugar, Rice, Honey, Treacle, Yeast, Baking-Powder, Tapioca, Sago, Artificial Coffee, Flour & Preparations Made From Cereals, Bread, Pastry, Mustard Vinegar, Sauces (Condiments), Aampapad, Bubblegum, Churan Goli, Masala, Salted & Sweet, Ice Loly, Confectionery Goods in Class-30

The mark shall be limited to the colours as shown in the representation on the form of the application.
Hero Enterprise

3326161 02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Coffee, coffee substitutes, tea, cocoa, sugar, chocolate, tapioca, sago, rice, flour of grains, atta, maida, sooji, dalia, besan, rawa, dal (broken grains) bread, biscuits, cakes, pastry and confectionary, ice, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices, food products for human consumption, sweets, namkins, snack food, ready to eat food products.
3328645 04/08/2016
VIVEK VAID
C-539, DEFENCE COLONY, NEW DELHI-110024
Manufacturer And Merchant

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
DELHI
sandwiches, baguettes, filled rolls and other bakery products filled or unfilled; bread, pastry, biscuits, cakes and non-medicated confectionery; snack foods and other prepared meals and ingredients therefor; desserts; coffee; tea; cocoa; ice creams; salad dressing and sauces (condiments); salt, pepper, frozen food pastes, foodstuffs and recipes

no right to the exclusive use of the word "FOOD". Mark should be used as whole.
RAKESH KUMAR GARG
trading as ;SONA CONFECTIONERS
229, Bara Bazar, Shahdara, Delhi 110 032
MANUFACTURERS, MERCHANTS
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
38/4, NABAPALLY, NEAR RANJANNAGAR, P.O-JOKA, KOLKATA 700104, WEST BENGAL
Used Since :23/02/1999

DELHI
SWEETS; SWEETMEATS; RASAGULLA, GULAB JAMUN & PETHA (SWEETMEAT); SUGAR-FREE SWEETS.

Registration of this Trade Mark shall give no right to the exclusive use of the word MITHAI WALA..
KIK
3330691 08/08/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Proposed to be Used
DELHI
SWEETS, READY TO EAT COOKED FOOD, SWEET PREPARATIONS, CANDIES, PASTA, VERMICELLI, SPAGHETTI,
SNACKS FOOD INCLUDING GRAM FLOUR BASED SNACK FOODS, TINNED DESERTS AND CONFECTIONERY GOODS,
SOY-BASED ICE CREAM SUBSTITUTE, BREAD, MALT BREAD, PRESERVED BREAD, BUTTER BREAD, BUNS, CAKES,
CAKE PASTE, EDIBLE DECORATIVES FOR CAKE, FLAVORINGS FOR CAKES, CAKE POWDER, CAKE MIXES, SWEETS,
CANDY, SALTY SNACKS CONSISTING OF PRIMARILY NAMKEEN WHICH CONSISTS OF FLOUR AND CEREALS,
BISCUITS, COOKIES, COFFEE AND TEA, SANDWICHES, CHOCOLATES, BAKERY ITEMS, SUGAR SYRUP, HONEY,
BAKING POWDER, FOOD AND SNACK PRODUCTS MADE FROM CEREALS, PREPARATIONS MADE FROM CEREALS
AND FLOUR, NAMELY BHUJIA, CRUSHED OR GROUND MATERIALS, WHEAT, FINE FLOUR, COARSE WHEAT FLOUR,
RICE, SPICES, SEASONINGS, SALT, MUSTARD, VINEGAR SAUCES, TURMERIC POWDER, EXTRUDED PRODUCTS FROM
FLOUR, CEREALS, PULSES ETC.
JEO

3331121  09/08/2016

SACHIN SAHNI
B1/33 SECTOR-G ALIGHAR LUCKNOW UP
MANUFACTURERS AND TRADERS

Address for service in India/Agents address:
AAKOK KANSAL ADVOCATE
50, CHAITANYA PURAM, NAUCHANDI GROUND, MEERUT.

Used Since :01/07/2016

To be associated with:
3331120

DELHI

COFFEE, TEA, SUGAR, RICE, RED RICE, BLACK RICE, TAPIoca, SAGO, RAGI, RAGI POHA, RAGI MALT, BAJRA,
HEALTHY SNACKS & OTHER FLOUR & PREPARATION MADE FROM CEREALS, BREAD, BISCUITS, PASTRY AND
CONFECTIONERY, HONEY, TREACLE, YEAST, MUSTARD, SALTS, VINEGAR, SAUCES, & SPICES.
3332541 09/08/2016
BENFENLI FOODS (P) LTD.
trading as ;BENFENLI FOODS (P) LTD.
FLAT NO.-38, PLOT NO.-112, NDMC CGHS ENGINEERING, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2005

DELHI
Churan Tablets, Churan, Candy, Spicy Tablets, Chewing Gum, Chocolates, Confectionery Goods, Bread, Cakes, Pastry, Biscuits, Baking Powder, Vinegar, Sauces And Spices Included In Class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Anaar Raja. Mark shall be used as substantially represented.
3332981 09/08/2016
MR. ANURAG MAHESHWARI
trading as : RLN IMPEX PRIVATE LIMITED
562/63, KATRA ISHVAR BHAWAN, KHARI BAOLI, DELHI-110006
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since : 01/08/2016
DELHI
CASSIA
3337360    13/08/2016
HANS HERBALS PVT. LTD.
trading as ;HANS HERBALS PVT. LTD.
SHRI PREM NAGAR, ASHRAM, JWALAPUR ROAD, HARIDWAR-249407, UTTRAKHAND, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :27/05/2016
To be associated with:
3336520
DELHI
Coffee, Tea, Sugar, Rice, Atta, Maida, Besan, Spices, Bread, Biscuit, Salt, Confectionery, Gurchana, Papad, Aam Papad, Gazak, Sauces, Honey, Churan And Churan And Churan Goli, Iml, Saunf, Shikanji Masala, Jal Jira Masala In Class 30.
3339090  18/08/2016
SHALIGRAM
HOUSE NO. -72, LADGANJ, RANIPUR, JHANSI (UP), INDIA.
MANUFACTURER, MERCHANT AND TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :03/09/2015

DELHI
WHEAT PRODUCTS, ATTA, BESAN, MAIDA, SUJI, DALIA, SUGAR, RICE, PULSES, TAPIOCA, SAGO, NAMKEEN, BISCUITS, PASTRY, CONFECTIONERY, SPICE, TEA, COFFEE, ARTIFICIAL COFFEE, VERMISSELLY, SALT, ICE, ICE CREAM, MUSTERD, VINEGEAR, HONEY, TREACLE, YEAST, BANKING POWDER, KACHARI, CORN, PUFFS SNACKS, BAKERY, RUSK BREAD, SWEET INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HIND.
3340473  19/08/2016
SH. SHIV SHANKAR BANSAL
trading as ;SHYAM SHRI AGROTECH
4011, 101/1ST FLOOR, UP GILL SANDHU TRANSPORT, NAYA BAZAR, DELHI-110006
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Used Since :01/04/2016
DELHI
RICE, TEA, ATTA, NAMKEEN, POHA AND BESAN INCLUDED IN CLASS-30
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3341168  22/08/2016
RAKESH KUMAR GUPTA
HOUSE NO.-127, WARD NO.-4, NEAR GIRIRAJ MANDIR, POST-KURARA DIST. HAMIRPUR-210505 (U.P.)
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
PC & ASSOCIATES
775 FOUR STOREY RAJOURI GARDEN, NEAR VISHAL ENCLAVE, NEW DELHI-110027
Used Since :10/12/1998
DELHI
"KITCHEN SPICES, BACKING AND CURRY POWDERS , IDLI-MASALA, SAMBHER-MASALA , DOSHA-MASALA, JAL-JEERA, YEAST, VINEGERS, BLACK-PEPPERS, PAPAD, POTATO FLAKES AND CHIPS, SOYABEEN-BARI, MASH VERMICALLY AND NOODLES, ZAMES, SAUCES, ASAFOETIDA, IODIZED- SALT, HONEY , LOODED AND PACKED TEA, BHUNJIA, AND DALMOTE, BREADS AND BUSCUITS ALL BEING GOODS INCLUDLED IN CLASS-30
3344044  23/08/2016

MR. BHUPENDRA SHARMA  
trading as ;M/S SHREE KRISHNA FOODS & AGRO PRODUCTS  
H.NO.46, T.P. SCHEME-9, NEAR SURAJ APARTMENT, REWARI-123401, HARYANA  
MANUFACTURER & TRADER  

Address for service in India/Attorney address:  
TMR SOLUTIONS  
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033  
Used Since :12/01/2010  

DELHI  
SPICES, BAKERY ITEMS AND NAMKEENS.
MR. POP
3344335  23/08/2016
JITENDRA TAH
trading as ;SHRI RAM ENTERPRISES
B 10, DAIRY COMPLEX, GALI NO-4, PANJ PEER ROAD, HAIBOWAL KHURD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2013
DELHI
Pop Corns.
3346969  29/08/2016
VIRENDER KUMAR
going by the name of JANAK FOOD
V.P.O. MURADGARH, INDRI KARANL, HARYANA-132116.
TRADING
Address for service in India/Attorney address:
INDIAN BRAND REGISTRATION SERVICE
157/8 SHAM NAGAR KARNAL HARYANA 132001
Used Since: 12/12/2014
DELHI
ATTA MAIDA SUJI, SUGAR, SALT BESAN, RICE, AND FOOD GRAINS.
HIT KIK
3349393  31/08/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Proposed to be Used
To be associated with:
3330691
DELHI
Sweets, ready to eat Cooked Food, Sweet Preparations, Candies, Pasta, Vermicelli, Spaghetti. Snacks food including gram flour based snack foods, tinned deserts and confectionery goods, Soy— based ice cream substitute, bread, malt bread, preserved bread, butter bread, buns, cakes, cake paste, edible decoratives for cake, flavorings for cakes, cake powder, cake mixes, sweets, candy, salty snacks consisting of primarily namkeen which consists of flour and \ cereals, biscuits, cookies, coffee and tea, sandwiches, chocolates, bakery items, sugar syrup, honey, baking powder, food and snack products made from cereals, preparations made from cereals and flour, namely bhujia, crushed or ground materials, whole wheat grains, Wheat flour, rice, spices, seasonings, salt, mustard, vinegar sauces, turmeric powder, extruded Wheat snacks, snack foods consisting principally of extruded cereals
CHOCOLOGY
3351334  31/08/2016
NEETI BANSAL
trading as ;IK FOODS
KARTAR COMPLEX, PAKHOWAL ROAD, ADJ. IMPERIAL HOTEL, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2016
DELHI
Snacks, Sweets, Namkeens, Confectionery & Bakery Products.
3351737 01/09/2016
DEVANSHI FOODS PVT. LTD.
308 - VARDHMAN TRADE CENTRE, PHULCHHAB CHOWK, OPP. STAR PLAZA, RAJKOT - 360001, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since 25/05/2016
AHMEDABAD
MANUFACTURING AND TRADING OF FLAVORED AND ROASTED PEANUTS, RICE, SPICES, SUGAR, COFFEE, TEA,
COCOA, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES.
3352203  01/09/2016
MRS. KIRAN BHANDARI
trading as ;PARAG NAMKEEN BHANDAR
862, SHRI NAGAR, ALAMBAGH, LUCKNOW - 226005 (U.P.)
Manufacturer & Traders
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :15/04/2010
DELHI
FRYUMS.
3352804  02/09/2016
RAMJI GUPTA
VILL & POST BARI KURANA, HAMIRPUR U.P
MANUFACTURER, MERCHANT AND TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since : 01/12/2011
DELHI
NAMKEEN, KACHARI, PUFFS, SNACKS, CHIPS INCLUDED IN CLASS-30.
3353633 05/09/2016
SRI RAM JEE GRAH UDYOG PVT. LTD.
D-6, PLASTIC COMPLEX, BASTI, BASTI U.P
MANUFACTURER AND TRADERS
AN INDIAN COMPANY REGISTERED UNDER COMPANY ACT, 2013
Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092
Used Since :24/08/2016

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE ALL BEING GOODS INCLUDED IN CLASS 30;
3356152  06/09/2016
TRAVEL NEWS SERVICES INDIA PVT. LTD.
Hotel Holiday Inn, Asset Area No. 12, Aerocity, Hospitality District, IGI Airport, New Delhi - 110037 (INDIA)
Trading, Manufacturing & Marketing
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since: 01/03/2016
To be associated with:
3252957
DELHI
Namkeen in Class 30
NIL
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3252957..
3356374  07/09/2016
PRATIK DIPAKBHAI JAGAD
JAY DIPAKBHAI JAGAD
trading as ;GEETA AGRO FOOD INDUSTRIES
PLOT NO. 3, REV. SUR. NO. 113 P, NESVAD, TA: MAHUVA - 364290, DIST. BHAVNAGAR, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRiangle,
AHMEDABAD - 380 014 - GUJARAT

Used Since :06/09/2016

AHMEDABAD
ALL KINDS OF SPICES, CONDIMENTS, GARLIC POWDER, ONION POWDER, FRIED ONION, TOMATO POWDER, GREEN
CHILI POWDER, GINGER POWDER, GARAM MASALA, DRY MANGO POWDER, BLACK PEPPER POWDER, BLACK SALT
POWDER, FRYUMS MASALA, KURKURE MASALA, CHINESE MASALA, TOMATO MASALA.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3358592   09/09/2016
AFP MANUFACTURING COMPANY PVT. LTD.
A-112, IIND FLOOR, VIKAS PURI, NEW DELHI-110018
MANUFACTURING AND TRADERS
Address for service in India/Agents address:
LEGALIESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :16/04/2016
DELHI
SNACK FOODS, NAMKEEN, FLOUR AND FLOUR PREPARATIONS MADE FROM CEREALS
MUNCHON’S

3358593  09/09/2016
AFP MANUFACTURING COMPANY PVT. LTD.
trading as ;AFP MANUFACTURING COMPANY PVT. LTD.
A-112, 11ND FLOOR, VIKAS PURI, NEW DELHI-110018
MANUFACTURE AND TRADERS
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :12/04/2016
DELHI
SNACK FOODS, NAMKEEN, FLOUR AND FLOUR PREPARATIONS MADE FROM CEREALS.
3358594  09/09/2016
AFP MANUFACTURING COMPANY PVT. LTD.
trading as ;AFP MANUFACTURING COMPANY PVT. LTD.
A-112, 1ND FLOOR, VIKAS PURI, NEW DELHI-110018
MANUFACTURE AND TRADERS
Address for service in India/Agents address:
LEGALSE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :12/04/2016
DELHI
SNACK FOOD, NAMKEEN, FLOUR AND FLOUR PREPARATIONS MADE FROM CEREALS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3358595.
NATURE's JOY
3361465  13/09/2016

SWETA VAISH
H. NO-559/4 Subhash Nagar Vard-4, Purana Avas- Vikas Pushp Vihar, Kashipur, Distt- Udham Singh Nagar Uttarakhand
Manufacturer and Trader

Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18, GURGAON, Haryana 122002
Used Since: 01/04/2016

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, (condiments), spices, ice, namkeens snacks
3362721  15/09/2016
ASHISH SINGH
trading as ;ASHISH SINGH
117, SHIV PURI, KRISHNA NAGAR, DELHI-110051.
MANUFACTURER/ MERCHANTS, TRADERS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/01/2014
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY (HARD & SOFT), BAKERY PRODUCTS, HONEY; TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
NAURANG
3364057  16/09/2016
BRIJ MOHAN SETH
C-1/203, Janak Puri, New Delhi - 110058
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI
BISCUITS; COOKIES; RUSKS; MUFFINS; CAKES; NOODLES; VERMICELLI; MACARONI; MUESLI; PASTA; COM FLAKES;
CHOCO FLAKES; CORN FLOUR; SAUCE (TOMATO); MUSTARD SAUCE; DAHI BHALLA SAUCE; SOYA SAUCE;
CULINARY SAUCES; KETCHUP (SAUCE); SAUCE (CONDIMENTS); VINEGAR; MAYORMAISE; CUSTARD POWDER;
BAKING POWDER; CAKE POWDER (MIX); INSTANT MIXES LIKE DOSA MIX, IDH MIX (FLOUR MILLING PRODUCTS),
KULFI MIX; DRINKING CHOCOLATE; INSTANT SNACKS.
INDERJEET SINGH
B-10A/66-D SECTOR-34, NOIDA-201301
Trading of Cardamom, Coffee, tea, sugar, rice, salt, spices covered under class 30

Address for service in India/Attorney address:
KANIKAJAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice covered under class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (NATURE FRESH).
3365825 19/09/2016
JAYKRISHNA NAGAR
Ishwarlal Nagar
trading as ;TASTY NATURAL GROUP
Amba Estate, Vinzol Cross Road, Vadodara Railway Station, Ring road, Vatva-382440, Gujarat, India.
MANUFACTURING AND MARKETING
Used Since : 02/09/2016
AHMEDABAD
PASTA INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. sale of goods is restricted in the state of Gujarat only..
3367094 20/09/2016
SHUBHMANORATH FOOD PRIVATE LIMITED
PLOT NO. 3693, NEAR PRAMUKHSWAMI CIRCLE, G. I. D. C., PHASE - III, DARED, JAMNAGAR - 361004, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESafe
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since: 19/09/2016
AHMEDABAD
TEA AND SPICES, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, SUGAR, HONEY, TREACLE,
YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
NUTRI 5

3370473  22/09/2016

ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAYCROSSING, AHMEDABAD 380 009, GUJARAT, INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
3382665   07/10/2016
SMT. SAPNA JAIN
RACHNA JAIN
MANISH JAIN
trading as ;SHRI KRISHNA FOODS
DHEER KHERA, INDUSTRIAL AREA MEERUT ROAD, HAPUR, UP
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :31/10/2009
DELHI
COCOA, CHOCKLATE POWDER, VINEGAR, BAKING POWDER, YEAST, SAUCES INCLUDED IN CLASS 30
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SMT. ARCHNA RANI JAIN
trading as : JAIN FOOD PRODUCTS
1710, NEW SHIV PURI, HAPUR U.P
MANUFACTURERS & TRADERS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since: 12/08/1998
DELHI
COCOA, CHOCKLATE POWDER, VINEGAR, BAKING POWDER, YEAST, SAUCES INCLUDED IN CLASS 30.
ENGINE SAMRIDDHI

3383381  05/10/2016
SHREE HARI INDUSTRIES (HARI OIL MILLS)
RAVINDRA KUMAR AGARWAL
ANIL KUMAR AGARWAL
MANU AGARWAL
SMT. RAJNI AGARWAL

trading as ;SHREE HARI INDUSTRIES (HARI OIL MILLS)

Malgodown Road, Bharatpur- 321001, Rajasthan
MANUFACTURERS AND MERCHANTS
A registered partnership firm.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

AHMEDABAD

CEREALS, CEREAL FLOURS; FLOURS, PREPARATIONS MADE FROM CEREALS AND FLOURS; PROCESSED GRAINS;
RICE; MAIDA; BESAN; SEMOLINA; BARLEY, WHEAT AND RAGI FLOUR; CORNFLOUR; CORN FLAKES AND OAT
FLAKES; EDIBLE ARTICLES FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; COOKED FOOD AND SNACKS;
CONDIMENT; SPICES; INSTANT FOOD MIXES; SUGAR; SWEETS, SWEETMEATS; ENERGY BARS & CEREAL BARS;
BREAKFAST FOOD MADE FROM WHEAT, MAIZE AND RICE.
GOLDEN EAGLE
3393175  21/10/2016
NATHU RAM MALI S/O. KHETA RAMJI
trading as ;ASHAPURI TEA COMPANY
RAJENDRA MARKET, SUMERPUR - 306902 DIST. PALI (RAJASTHAN)
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SAMPAT RAJ SURAJMAL MEHTA
HAVALA STREET, BEHIND JAIN TEMPLE, SUMERPUR, RAJASTHAN
Used Since :11/10/2016
AHMEDABAD
BAKERY PRODUCTS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY.
"NOVELTY"

3395670  25/10/2016

SHRI BHUPINDER SINGH

trading as ; NOVELTY SWEETS

NOVELTY CHOWK, LAWRENCE ROAD, AMRITSAR 143001 PB

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

AMBICA REGISTRATION SERVICE.

51, INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, (PUNJAB).

Used Since : 05/06/1950

DELHI

" SWEETS, NAMKEENS, FAST FOOD, ICE CREAM, CHAT, SNACKS, ARTICLES & FOOD OF DIFFERENT TYPES & OTHER CEREAL PREPARATIONS FOR HUMAN CONSUMPTION."
3414611  19/11/2016
KEDAR CHAND AGARWAL
trading as ;AGARWAL PAPAD BHUJIA INDUSTRIES
138, INDUSTRIAL AREA, RANI BAJAR, BIKANER (RAJ)
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/03/1986
AHMEDABAD
PAPAD, BHUJIA, NAMKEEN UNDER CLASS 30.
3418428  24/11/2016
M/S. KASAM MOHAMED MEMON.
trading as ;M/S. KASAM MOHAMED MEMON.
Manufacturer/merchant/traders
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/01/1969
To be associated with:
3418426, 3418427
MUMBAI
TEA AND COFFEE.
DEEPAK GODWAL
trading as ; TINKUS CAFE
G-34 CITY CENTER 570 MG ROAD INDORE
MANUFACTURER
Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Used Since : 10/07/2002
MUMBAI
FOODS - SPICES, BAKERY GOODS, ICE CREAM, CONFECTIONERY, ALL TYPES OF FOOD USE IN BAKERY
K D H

3425234  03/12/2016
MR. GURDEEP SINGH
trading as ;M/s Kake Di Hatti
654-655, Ground Floor & 1st Floor, Church Mission Road, Chandni Chowk, Delhi- 110 006.
Manufacturers and Merchants
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/1942

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices, pulses and ice
3429226  08/12/2016
SUBHASH CHAND GARG
trading as ;BHAGAT JI MISHTHAN BHANDAR
MANUFACTURER AND TRADER
Address for service in India/Agents address:
AALOK KANSAI, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/01/1950
DELHI
TEA, SUGAR, SWEETS, NAMKEEN, BREAD, BISCUITS, PASTRY & CONFECTIONERY, SAUCES.
3432515    14/12/2016
PARAG PARMANAND SHAH (HUF)
trading as ;SPICE RACK
13/B, KRISHNAKUNJ SOCIETY, NEAR PRANSHANKAR HALL, BHAIRAVNATH ROAD, KANKARIA, AHMEDABAD 380008.
(GUJARAT)
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :22/10/2016

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT,
MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPICE and RACK.
ASHWINI
3443759 28/12/2016
PAWAN KUMAR JHABAK
trading as ;SHREE PAWAN GRAH UDYOG
G-1-62, KARNI INDUSTRIAL AREA, PHASE-1, PUGAL ROAD, BIKANER (RAJ)
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/07/2000

AHMEDABAD
SPICES UNDER CLASS 30.
restriction of goods for sale in the state of RAJASTHAN only.
3444009    29/12/2016
NATHU RAM
trading as ;ASHAPURI TEA COMPANY
RAJENDRA MARKET, SUMERPUR - 306902 DIST. PALI (RAJASTHAN)
MANUFACTURER AND MERCHANT
Single Firm
Proposed to be Used
AHMEDABAD
ALL KIND OF TEA INCLUDING IN CLASS 30.
3446312   30/12/2016
SUKHDEV PRASAD SINGODIA
trading as ;SURUCHI GULKAND
TILORA ROAD, KAMLA NURSERY, VILLAGE- BANSELI, PUSHKAR, AJMER, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/01/2010
AHMEDABAD
GULKAND, SWEETS UNDER CLASS 30.
3447201  02/01/2017
KAIRA DISTRICT COOPERATIVE MILK PRODUCERS UNION LIMITED
At. Anand, Tal: Anand, Dist: Anand-388001, Gujarat, India
MANUFACTURE AND SUPPLIER
Used Since :01/12/2016
To be associated with:
286348
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE INCLUDED IN CLASS -30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word ORGANIC & other descriptive matters.
3463289   21/01/2017
B.MAHESWARI
trading as ;Mahimaa Instant
Mahimaa Instant, 97, Mallakka Nagar, Ammani Kondalampatty, Salem - 636010, Tamil Nadu
MANUFACTURER AND MERCHANTS
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/11/2016

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
subject to the mark should be use as a whole within the state of Tamilnadu.
3464407  23/01/2017
LAXMI NARAYAN RATHI (PARTNER)
LAXMI NARAYAN RATHI
ANKIT KUMAR RATHI
trading as ;RATHI & RATHI FOOD PRODUCT
RONAK PALACE, INSIDE JASSUSAR GATE, NEAR BK SCHOOL, BIKANER (RAJ)
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :04/01/2017

AHMEDABAD

ICE CREAM, ICE CREAM POWDERS, ICE CREAM MIXES, ICE CREAM CONES, ICE CREAM DESSERTS UNDER CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words COOL N COOL &
device of ICE CREAM except as substantially shown.
restriction of goods for sale in the state of RAJASTHAN only.
3465220    24/01/2017
USHARANI NANDKISHOR SONI
trading as ;Murli Tea Company
"Nandusha", Plot No. 11, Opp Marketyard Warehouse, Bhawani Nagar, Ahmednagar -Maharashtra 414001
Manufacturer
Address for service in India/Attorney address:
BIZQUICK SOLUTIONS PVT LTD
S.No 148 2/1/5, Colony No 2, Ganeshnagar-Bhopkhel, Pune-411031,Maharashtra
Used Since :02/02/2012
MUMBAI
TEA
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE FOR THE STATE OF MAHARSHRA ONLY ..
3466114   27/01/2017
DIVYANG RAJENDRA PATEL
SUBHASHCHANDRA BARFIRAM
trading as : CAKE LINER
C-617, RUDRA ENCLAVE, OPPOSITE. FLAMINGO APARTMENT, NR. BHIMRAD, GAM, ALTHAN CANAL ROAD, SURAT 395007, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Used Since : 01/12/2016
AHMEDABAD
BAKERY GOODS LIKE TOASTS, WAFERS, BISCUITS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, CAKES AND CONFECTIONERY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
3474526  06/02/2017
PARAG PARMANAND SHAH
13/B, KRISHNAKUNJ SOCIETY, NEAR PRAN SHANKAR HALL, KANKARIA, AHMEDABAD 380008. (GUJARAT)
MANUFACTURER, MERCHANT AND EXPORTER
Address for service in India/Attorney address:
TRADESsafe
GANsHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :04/02/2017
AHMEDABAD
AMLA POWDER, ARITHA POWDER, ASHWAGANDHA POWDER, BRAHMI POWDER, ALSI POWDER, GOKHARU POWDER,
HARITAKI POWDER, JAMBUBIJ POWDER, JETHIMADHA POWDER, KARELA POWDER, MINT POWDER, NEEM POWDER,
SHATAVARI POWDER, SHIKAKAI POWDER, SHIVA HIMAJ POWDER, SITOPALADI POWDER, TRIFALA POWDER,
TULSIpatra POWDER, TURMERIC POWDER, SPICES RELATING TO FOOD PURPOSE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HERBS and SPICE.
Trade Marks Journal No: 1918, 09/09/2019  Class 30

3480627  11/02/2017
SAURABH DALMIA
VIBHOR SHARMA
trading as ;VISTA GLOBAL
149, GIRNAR COLONY SOUTH, GANDHI PATH, VAISHALI NAGAR, JAIPUR - 302021, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/12/2016
AHMEDABAD
TEA
subject to restriction of the goods for sale in the state of RAJASTHAN only..
3488833  21/02/2017
DONAL D. DELVADIA
trading as ;AMBROSIA FOODS INDUSTRIES
28/29, NEW AHMEDABAD INDUSTRIAL ESTATE, B/H CILNOVA, MORAIYA, DIST : AHMEDABAD, GUJARAT-INDIA.
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :30/11/2016

AHMEDABAD
NAMKEEN, INSTANT MIX, READY MIX SPICES, WHOLE SPICES, SWEETS, ATTA, MAIDA, SAUJI, BESAN, RICE, COFFEE,
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, PULSE FLOUR, PROCESSED WHEAT, WHEAT FLOUR, BREAD, PASTRY AND CONFECTIONERY, ICES;
HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE,
ICECREAM INCLUDED IN CLASS 30.

subject to restriction of the goods for sale in the state of GUJARAT only.
LOKESH JAIN trading as ;ARIHANT FOOD PRODUCTS
1/175, SAKET NAGAR, HOUSING BOARD, BEAWAR, AJMER - 305901, RAJASTHAN.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since :01/04/2012

AHMEDABAD
SPICES
DILKHUSH
3492255  23/02/2017
LOKESH JAIN
trading as ;ARIHANT FOOD PRODUCTS
1/175, SAKET NAGAR, HOUSING BOARD, BEAWAR, AJMER - 305901, RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2012
AHMEDABAD
SPICES
3501165  03/03/2017

GOPAL HALWAI
LAXMIKANT HALWAI

trading as ;SHRI SHYAM BHOG SWEET
115, Gopal Complex, Puna Jakat Naka, Parvat Patia, SURAT - 395010.
Manufacturer and Merchant

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since :24/06/2003

AHMEDABAD
Confectionery; Meal; Bakery Products including Biscuit, Wafer, Chocolate, Pastry, Bread, Cookies, Pizza and Confectionery; Ice cream and powders thereof; Cereal and Rice - Based Snack Food; as included in Class -30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD "SHRI" AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
Eatistaan

3561619  01/06/2017

FAZLANI EXPORTS PRIVATE LIMITED
NIRMAL, 21ST FLOOR, NARIMAN POINT, MUMBAI-400 021.

A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

FOOD PREPARATIONS FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; RICE, COFFEE, ROASTED COFFEE, GROUND COFFEE, COFFEE BEANS, COFFEE SUBSTITUTES AND ARTIFICIAL COFFEE; TEA; BISCUITS, CHOCOLATES AND CONFECTIONERY; CEREALS AND PREPARATIONS MADE FROM CEREALS; FLOUR AND PREPARATIONS MADE FROM CEREALS; SNACK FOODS; CHIPS [CEREAL PRODUCTS], WAFERS INCLUDED IN CLASS 30; BREAD, CAKE, PASTRY, ICE CREAMS, WAFER BISCUITS; SPICES; PAPAD (CEREAL BASED SNACKS), HONEY; SUGAR; SEASONED COATING MIXTURES FOR FOODS; MIXES FOR MAKING BATTERS FOR FRIED FOODS; NOODLES AND PASTA PRODUCTS, SAUCES, CONDIMENTS, PASTES, SWEETS/DESSERTS, CHUTNEYS.
3609255  09/08/2017
ARJUN SHAW
trading as ;MOTI ENTERPRISE
ISKCON MANDIR ROAD,P.O.HYDERPARA,SILIGURI,DIST.JALPAIGURI,PIN 734406,W.B.
MANUFACTURER, MERCHANT, TRADER
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SPICES, BESAN IN CLASS 30.
3655745    12/10/2017
AVEES AGRO INDUSTRIES LLP
KOTHARI COMPOUND, GALA NO.B-6 TIKUJINIWADI ROAD, MANPADA,THANE WEST PIN-400610
MANUFACTURER AND TRADER
LIMITED LIABILITY PARTNERSHIP
Proposed to be Used
MUMBAI
TEA MASALA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PREMIUM.
M/S. BRITTANICA FOOD PRODUCTS
M/s. BRITTANICA FOOD PRODUCTS, 66/80 MOHKAMPUR PHASE -1, OPPOSITE MEERUT GAS GODOWN, MEERUT - 250002,
UTTAR PRADESH, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALE MATA ROAD LASHKAR GWALIOR (M.P.)474009

Used Since: 27/04/2015

MUMBAI
RUSK, TOAST, BREAD, COOKIES, Snack food products made from flour, BAKED GOODS, CEREAL DISHES, PIES &
PASTRY DISHES, CONFECTIONERY, BAKING PREPARATIONS & YEASTS
3714795  29/12/2017
FARAWAY FOODS PRIVATE LIMITED
C 605 Neelkanth Business Park, Nathani Road, Vidyavihar, Mumbai – 400 086
A Private Limited company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :23/09/2017

To be associated with:
3403003

MUMBAI
Coffee, Tea, Cocoa And Artificial Coffee, Rice, Tapioca and Sago, Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Ices, Sugar, Honey, Treacle, Yeast, Baking-Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices, Ice.
3714799   29/12/2017
FARAWAY FOODS PRIVATE LIMITED
C 605 Neelkanth Business Park, Nathani Road, Vidyavihar, Mumbai – 400 086
A Private Limited company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA-W, MUMBAI-400050
Used Since: 23/09/2017

To be associated with:
3403003

MUMBAI
Coffee, Tea, Cocoa And Artificial Coffee, Rice, Tapioca and Sago, Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Ices, Sugar, Honey, Treacle, Yeast, Baking-Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices, Ice.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3714797..
M/S. ERODE AGRICULTURAL PRODUCERS CO.OP.MARKETING SOCIETY.LTD.
293, Kavery Road, Karungalpalayam, Erode–638 003, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :10/01/2015

CHENNAI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:2900820.
BORN IN AGRA GRILL SANDWICH

3743768  03/02/2018
MR. JEEVAN RATNAKAR BHAGAT TRADING AS: SUPREME SANDWICH CORNER
SHOP NO. 04, SHREE JOGESHWARI SAHAKARI GRUHRACHANA SANSTHA, C. S. NO. 34, BUDHWAR PETH, PUNE- 411002,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/10/2010

MUMBAI
SANDWICH, PIZZA, BURGERS, BREAD, CONFECTIONERY AND BAKERY PRODUCTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE GRILL SANDWICH.
3767736 01/03/2018
POOJA GUPTA, W/O. - ROHIT GUPTA
F-101, TULSI VIHAR APARTMENT, CHITNIS KI GOTH, MADHOGANJ, LASHKAR, GWALIOR-474001 (M.P.) INDIA
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAORDI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :18/06/2006

MUMBAI
GULAB JAMUN, GULAB JAMUN POWDER INSTANT MIX , CHHENA POWDER INSTANT MIX ,RAS GULLA, KESARBATI, CHUMCHUM, (Sweetmeat and indian dessert), SWEETS,SUGAR-FREE SWEETS, CONFECTIONARY,CUSTARD POWDER, SAFFORN [seasoning],DHOKALA MIX, IDLI MIX & ALL FOODSTUFFS & INSTANT MIX PREPARATIONS BEING INLCUDED IN CLASS -30
3792036   29/03/2018

SHRESHTHA SONI, D/O.- DINESH KUMAR SONI
H/O. RAJPAL SINGH BHADORIYA, BHIND ROAD, BHAGAT SINGH NAGAR, GOLE KA MANDIR, GWALIOR -474001 9 (M.P.)
INDIA
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :14/03/2018

MUMBAI
ALL KINDS & ALL TYPE OF SPICES, MASALA,TURMERIC POWDER, CORIANDER POWDER, CHILLI
POWDER, CONDIMENTS, ASAFOETIDA, PREPARATIONS MADE FROM CEREALS, BESAN, PAPAD, SALT, TREACLE, YEAST,
BAKING-POWDER, VINEGAR, SAUCES, ALL KIND & ALL VARIETY OF SPICES INCLUDED IN CLASS -30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHAHI TASTE.
3792920  30/03/2018
KAVITA NEERAJKUMAR TIWARI TRADING AS MADHU ENTERPRISES
Flat No. 202, Ashtavinayak Heights, Aadinath Nagar, Taluka – Shirur, Dist. Pune – 412210
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Cereal flour, Flour confectionery.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MR. VARALAKSHMI CHIDARA TRADING AS VARALAKSHMI TRADERS
2-2-7 K, Padmalaya Enclave, Naim Nagar, Hanamkonda, Dist. Warangal - 506 009
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011

Proposed to be Used
CHENNAI
Rice

MR. JAYESH DNYANDEV BENDKHALE TRADING AS: AWESOME CAKE & MORE
SHOP NO. 5, SHREE DARSHAN, HENDRE PADA, BADLAPUR (W), DIST- THANE- 421503, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS, POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since: 24/02/2012
MUMBAI
CAKES, SWEET & BAKERY PRODUCTS
3812045  20/04/2018
TARUN JAISWANI, S/O. SHRI - NANDLAL JAISWANI
C-24, BASANT VIHAR, GWALIOR -474001 (M.P.) INDIA
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :01/04/2010
MUMBAI
TOFFEE, CANDY, LOLY POPS, CHOCOLATE, CAKE, WAFERS, CHEWING GUM, ALL BAKERY AND CONFECTIONARY
GOODS INCLUDED IN CLASS -30
Trade Marks Journal No: 1918 , 09/09/2019 Class 30

3825019  05/05/2018
AGROLINE
No.7/21, Manikkaraj Complex, SITRA to Kalapatti Road, Opp. Allahabad Bank, Kalapatti, Coimbatore - 641 048
Manufacturers and Merchants
Partnership firm
Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU

Proposed to be Used
CHENNAI
Includes mainly foodstuff of Plant origin for consumption, Tea, Powder, Cereals, Spices and all garden herbs
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3867581  22/06/2018
JITESH BANsal, S/O.- SURESH CHAND BANsal
M/s.- MAa KAILA DEvI MARKETING, BANsal BHAWAN, BAKSHI KI GOTh, JANaKGANJ, GWAlIOr -474001, (M.P.)
PRoPRIETOR
Address for service in India/Attorney address:
MA Dan SHIVHARE
NAKa CHANDRvADNI NEHAR WAlI MATA ROAD LASHKAR GWAlIOr (M.P.)474009
Used Since :01/04/2011
MUMBAI
papad, spices being included in class -30
BENNETT, COLEMAN & COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D.N ROAD, FORT MUMBAI-400 001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice (frozen water).
RAKESH KARDA Trading As LAKSHYA PRODUCTS
A 5, SURVEY NO. 205/3 211/3, GANESH DHAM, UDHYOG PARISAR, SECTOR-C, SANWER ROAD, INDORE - M.P.

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY
3874763  30/06/2018
RAKESH KARDA Trading As LAKSHYA PRODUCTS
A 5, SURVEY NO. 205/3 211/3, GANESH DHAM, UDHYOG PARISAR, SECTOR-C, SANWER ROAD, INDORE- M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY
Bee Kind

3874932   30/06/2018

DR. RUPALI AMBEGAONKAR
2101, Takshashila Building, Nirmal Nagar, Mulund- Goregaon link road, near D Mart, Mulund West, Mumbai- 400080
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Honey

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ICYDICY

3878727  04/07/2018

YASHAS MOHANLAL GUPTA
W- 212 A, MIDC, Taloja, Raigad - 410208
Individual

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSEL, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
MUMBAI

Ice cubes; edible ices; flavoured ice.
BADSHAH SWEETS
46, M.G. ROAD CAMP, PUNE – 411001, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
SWEETS, NAMKEEN, CONVENIENCE FOOD AND SAVARY SNACKS, SNACKS MANUFACTURED FROM CEREALS, PASTRIES & CAKES, BREADS
3882243 08/07/2018

SHASHANK GOYAL, S/O.- DEVENDRA GOYAL
85, SARAF ROAD, NEAR GDA COMPLEX, DEEDWANA OLI, LASHKAR, GWALIOR - 474001(M.P.)

PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used

MUMBAI

FLOUR (ATTA) AND PREPARATIONS MADE FROM CEREALS, FLOUR; WHEAT FLOUR; ATTA, RAVA, SUJI, MAIDA, BRAN
GRAM FLOUR, BESAN, RICE AND SPICES, BREAD BISCUIT, TOAST, DALIA, PAPAD, SALT, SWEETS (Sweetmeat and
indian dessert), TEA, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, VINEGAR, SAUCES, CONFECTIONERY
GOODS, ALL VARIETY OF SPICES, AATA & ALL GOODS BEING INCLUDED IN CLASS -30
3882987 09/07/2018

ATEQUE AHMED MAQSUD AHMED MUJAWAR
933 SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI,PUNE-411002

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Used Since: 27/08/2013

Mumbai

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
IMRAN MOMIN
R.N. 204, 2ND FLOOR, AKTHARUNNISA BLDG, GULLU SETH CHAWL (LAMBI CHAWL), QURESH NAGAR, KURLA (EAST), MUMBAI – 400070, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
WHEAT FLOUR, RICE FLOUR, CEREAL FLOUR, CORN FLOUR, PULSE FLOUR FOR FOOD, FLOURS INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Descriptive words. area restricted to the state of MAHARASHTRA for the mentioned goods only...
Gano Coffee
3891688  19/07/2018
PRO YOUNG INTERNATIONAL PRIVATE LIMITED
T.F. 6, 3RD FLOOR, EMPIRE SQUARE, ROAD NO.-36, JUBILEE HILLS, HYDERABAD, TELANGANA-500033.
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
CHENNAI
Coffee

No exclusive right over the word "Coffee" separately except as substantially shown in the representation of the mark.
CHARCOAL BIRYANI RESTAURANTS PRIVATE LIMITED
C-244, ANTOP HILL WAREHOUSING COMPLEX, ANTOP HILL, WADALA EAST, MUMBAI 400037
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KUSUMAKAR KAUSHIK
610-A, Commerce House, Nagindas Master Road, Fort, Mumbai-400 023.

Used Since : 28/02/2018

To be associated with:
3335648

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VINEET GOKLANI
SHOP NO. 10, CARAVS COMPLEX, SOUTH CIVIL LINE, STATION ROAD, JABALPUR - 482 001 (M.P.)
Individual Proprietor

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053
Used Since :15/08/2017

MUMBAI
Flour & preparations made from cereals, bread, pastry and confectionery items.
3903186    31/07/2018
M/S ASAAD FMCG INDUSTRIES (P) LTD
# 1-347-1, KHAJIPET, KADAPA-516203, ANDHRA PRADESH, INDIA
MARKETING & TRADING
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.
Proposed to be Used
CHENNAI
RICE BEING GOODS INCLUDED IN CLASS 30
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY.
3903608  31/07/2018
BARKHA KUMARI, W/O.- PUNEET BHARDWAJ
M/S BHUMI ENTERPRISES, 31,OLD KHERAPATI COLONY, BEHIND PATRIKA PRESS, LASHKAR, GWALIOR - 474009 (M.P.)
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :22/02/2010
MUMBAI
TEA, COFFEE AND TEA SUBSTANCES, ALL KINDS & ALL TYPE OF TEA, INSTANT TEA, AND ALL ALLIED AND COGNATE PRODUCTS, BEING INCLUDED IN CLASS-30
3903609  31/07/2018
MANOJ KUMAR AGRAWAL, S/O.- GOPAL DAS AGRAWAL
M/s.- GANESH OIL MILL, GANESH BUILDING, DAL BAZAR, GWALIOR - 474009, (M.P) INDIA
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P)474009
Used Since :15/03/1988
MUMBAI
PASTA AND PASTA PRODUCTS, MACRONI, FOOD FOR EDIBLE PURPOSES, FLOUR AND PREPARATIONS MADE FROM CEREALS,FLOUR; WHEAT FLOUR, AATA, MAIDA, RAVA, SOYA VALUE ADDED FOOD BEING INCLUDED IN CLASS -30,
3906229    03/08/2018
PRAKASHBHAI AMBALAL PATEL TRADING AS S. AMBALAL PATEL & CO.
Near Hanuman Temple, Akkihonda, Hubli - 580020
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
CHENNAI
TEA & COFFEE

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
3907343 04/08/2018
MR. AKSHAY FAKKADRAO SHINDE
Ganesh Niwas, Milkat No. 1/478, Anusaya Park, Wagholi, Pune - 412207
Single Firm

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :30/05/2018

MUMBAI
Coffee; Tea; Artificial Coffee; Tea mixtures.
KALYANI ENTERPRISES
3912352  09/08/2018
CHANDRAKANT BHAGWAN PATIL
G/N 661A, Kauthal Road, Kapadna, Dist. Dhule - 424307
SINGLE FIRM
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :05/01/2018
MUMBAI
PAPAD, WHEAT FLOUR & NAMKEENS
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
3913538  10/08/2018
S.S.KARTHIKEYAN
M/s. P.S. TRADERS, #75, PERIYANNA STREET, BROUGH ROAD, ERODE - 638 001, ERODE DISTRICT, TAMIL NADU STATE, INDIA.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices;

Transliteration : YAKKAI
SURESH KUMAR- TRADING AS. M/S. RADHE CORPORATE.
41 , SAMPAT VIHAR BICHOLI MARDANA , INDORE -M.P.INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
SUGAR
ANURANG FOODS LLP  
SHRIVINAYAK, DUBEWAR LAYOUT, YAVATMAL-445204  
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:  
VANCHINATHAN 
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
ADITYA FOODS

3918917  17/08/2018
PURUSHOTTAM BHASKAR PATIL TRADING AS ADITYA FOODS
E-80, Awdhan MIDC, Dhule – 424 311
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :19/11/2017

MUMBAI
NAMKEEN & KURKURE
AMRAPALI 3918924  17/08/2018
KIRTI VASUDEO BHIRUD TRADING AS DEV FOODS & BEVERAGES
Plot No. 24, Janki Nagar, Near Neri Naka, Jalgaon-425001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :10/07/2018
MUMBAI
SPICES & WAFERS
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.,
RUPALI FOODS

3920971   20/08/2018
GIRISH ASHOK VADDALWAR TRADING AS RUPALI PROVISIONS
16/B, South Kasaba Laxmi Market Road, Solapur-413002
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :11/04/1990

MUMBAI
SPICES

area restricted to the state of MAHARASHTRA.
3922403  21/08/2018

S CHANDAN KUMAR
H.NO. 4-19/7, BHAGIRATHA DREAM VILLAS, NEAR RTO OFFICE, SHADNAGAR, TELANGANA-509216

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3922529  21/08/2018
MR.- RAM KUMAR CHAUHAN
S/o.- CHOTE SINGH CHAUHAN, VIVEKANAND COLONY, SHIVPURI - 473551, MADHYA PRADESH
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :22/06/2017

MUMBAI
FRYMES, CORNPUFF, SNACKS FOOD, PUFFS, CORNFLAKES, CHIPS, NUMKINS, POPCORN, CHURAN, CHURAN GOLI, CHUTNEY, Dried cumin seeds, Aniseed (SAUF), READY TO EAT SNACK FOODS, BEING INCLUDED IN CLASS - 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matter.
INDER SUNDERDAS SETIYA, (PROPRIETOR) TRADING AS SUNDER BISCUIT INDUSTRIES
KH-152/1, 153/1 MOUZA NANDA TAH-KAMPTTEE, DIST: NAGPUR
Proprietorship
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APARTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :15/04/2013
MUMBAI
Biscuits, Breads, Buns, Cakes, Cookies, Crackers, Pancakes, Pastry, Confectionery, Flour and Preparations made from Cereals, Rusks, Cereal-based Snack Food, Rice-based Snack Food, Farinaceous Foods, Flour-milling Products, Sweetmeats.
INDER SUNDERDAS SETIYA, (PROPRIETOR) TRADING AS SUNDER BISCUIT INDUSTRIES
KH-152/1, 153/1 MOUZA NANDA TAH-KAMPTEE, DIST: NAGPUR
Proprietorship

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Used Since :15/05/2013

To be associated with:
3925598, 3925599

MUMBAI
Biscuits, Breads, Buns, Cakes, Cookies, Crackers, Pancakes, Pastry, Confectionery, Flour and Preparations made from Cereals, Rusks, Cereal-based Snack Food, Rice-based Snack Food, Farinaceous Foods, Flour-milling Products, Sweetmeats.
3925600   24/08/2018
INDER SUNDERDAS SETIYA, (PROPRIETOR) TRADING AS SUNDER BISCUIT INDUSTRIES
KH-152/1, 153/1 MOUZA NANDA TAH-KAMPTTEE, DIST: NAGPUR

Proprietorship

Address for service in India/Attorney address:

JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used

To be associated with:
3925598, 3925599

MUMBAI

Biscuits, Breads, Buns, Cakes, Cookies, Crackers, Pancakes, Pastry, Confectionery, Flour and Preparations made from Cereals, Rusks, Cereal-based Snack Food, Rice-based Snack Food, Farinaceous Foods, Flour-milling Products, Sweetmeats.
BEING VEGETARIAN

3927484  27/08/2018

MR. HARCHARAN SINGH SALUJA
Saluja Mansion Guru Govind Nagar, Gurudwara Road, Pandri, Raipur- 492 001
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI

Coffee, tea, cocoa, sugar, rice and preparations made there from such as rice cakes; artificial coffee, flour and preparations made from cereals , snack foods made from atta, maida, rice, corn, pasta, macaroni, pizzas, noodles, papads, Chips [cereal products], rice cakes, pop corn, corn flakes, maize flakes, oat flakes, vermicelli, spaghetti, tortillas, tacos, semolina; bread, gingerbread, cookies, biscuits, malt biscuits, crackers, pastry, and confectionery, marzipan, pralines, puddings, tarts, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice; Besan (Gram flour), Suji & (Wheat flour)

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3930545  30/08/2018

KITCHEN SPECIAL FOOD
1701, HARSHIDDI HEIGHTS, A. G. KHAN ROAD, WORLI, MUMBAI-400 030
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
READY TO COOK PACKAGED FOOD
3930964  30/08/2018
MRS. SAMIKSHA DIWAN
T-4, 4th Floor, Godawari Ultimate Campus, Huzur, Kolar Road, Bhopal-462 042
Individual
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Sweets, Flour & Preparations made from cereals, Bread, Pastry and Confectionery & Spices
3934583  04/09/2018
HANSRAJ BEVERAGES PRIVATE LIMITED
5B-202,TECHNO PARK-II,OILFIELD ENGINEERS CHSL,KANDIVALI EAST ,MUMBAI-400101
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water].
3936403    05/09/2018
DEVILA PATEL - AASTHA ENTERPRISES
29-A, ANGALAMMAN KOIL STREET, SHEVAPET, SALEM - 636002
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :31/08/2018

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3936564  05/09/2018
HOMBAALE ORGANIC FOODS INDIA PRIVATE LIMITED
No.43 (s) 2nd A Main Road, Chandra Layout, 1st Stage, 2nd Phase, Bangalore - 560040, Karnataka
Private Limited Company
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since : 21/12/2017
CHENNAI
Rice, Broken Rice, Rice Flour, Flour and preparations made from Cereals & Flour made of millets.
3936565  05/09/2018
HOMBAALE ORGANIC FOODS INDIA PRIVATE LIMITED
No.43 (s) 2nd A Main Road, Chandra Layout, 1st Stage, 2nd Phase, Bangalore - 560040, Karnataka
Private Limited Company
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :21/12/2017
CHENNAI
Rice, Broken Rice, Rice Flour, Flour and preparations made from Cereals & Flour made of millets.
RAJKUMAR B
58C MUNICHALAI ROAD, ISMAIL PURAM 8TH STREET, NEAR TRANSFORMER MADURAI - 625009
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]


THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
PASTA MATES
3941671  11/09/2018
DUVAL ENTERPRISES PRIVATE LIMITED
701, 7TH FLOOR, ECO STAR, VISHWESHWAR NAGAR, OFF AAREY ROAD, NEAR UDIPI VIHAR, GOREGAON (EAST),
MUMBAI - 400063
A Private Limited company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :25/06/2016

MUMBAI
Spices, Seasoning and Flavoring, Dressings, Essences for Foodstuffs, Pepper, Mayonnaise, Preserving Foodstuffs,
Sauces, Soya Sauces, Vinegar, Celery, Condiments, Pastas, Noodles, Tea, Coffee.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3312205 & 3312207.
3941950  11/09/2018
FATHIMA TRADERS
D-13-5-620, MAIDAN CROSS ROAD, MANGALORE-575001
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :05/07/1980

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3942060  11/09/2018
PRADEEP DINAKARAN
SY NO. 3/3, SHOP NO. 2 & 9, SRI VARI COMPLEX, OPP. RTO & LAVANYA MAHAL, MATHIGIRI CROSS ROAD, HOSUR-635109, TAMIL NADU
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :02/09/2016
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3945284  14/09/2018
FREND'S CHIKKI
Opp. Railway Station, Lonavala – 410 401
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :31/12/1970
MUMBAI
CHIKKI & FUDGE
3946092  15/09/2018
TOPLI AND SONS Through Proprietor Mr. Farooque Tarmohmad Topli
TOPLI AND SONS, AKOT FILE, NEHRU NAGAR(M.S), MAIN ROAD, AKOLA, MAHARASHTRA- 444001
PROPRIETOR
Address for service in India/Attorney address:
MRS. SHRUTI AVINASH GOKHALE
Office No. 66, Ground Floor Ashoka Shopping Centre, Lokmanya Tilak Road, Next to Police Commissioner's Office, Mumbai 400 001
Used Since :08/03/2016
MUMBAI
Spices including Coriander Powder, Turmeric Powder, Chilli Powder and other such Spices
area restricted to the state of MAHARASHTRA.
3947415  17/09/2018
NEETHA
VAVANNAPARAMPIL, PULIMAVU, KANJIRAPPALLY, KOTTAYAM - 686507
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
SHRI SANWARIYA SWEET NAMKEEN

3949729  19/09/2018

CHAMPALAL KUMAWAT, PROPRIETOR OF - M/S. SHRI SANWARIYA SWEETS NAMKEEN,
3/2, HEERA NAGAR, ABHINANDAN NAGAR, MAIN ROAD, SUKHLIYA - 452010 M.P. INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI

SWEETS, Snack bars containing a mixture of grains, nuts and dried fruit [confectionery], confectionery, Flour confectionery, Peanut confectionery.
3950019   19/09/2018
GHANSHAM BHAGCHANDANI, (PROPRIETOR) TRADING AS VARUN FOOD PRODUCTS
KORADI ROAD, POST KORADI, NAGPUR - 441 111
Proprietorship
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :26/08/1996
MUMBAI
Confectionery, Sugar Confectionery, Sweets, Chocolate, Sweetmeats.
3951990  21/09/2018
GENMEDIC HEALTHCARE PRIVATE LIMITED
Survey No.58 & 61, Flat No.502, P.No: 4 & 5 Shilpa Park, Kondapur, Hyderabad 500 084
Private Limited Company
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Snack bars and candies fortified with vitamins and minerals, Breakfast cereals, Tea, snack foods including cookies
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3952459  22/09/2018
GENMEDIC HEALTHCARE PRIVATE LIMITED
Survey No.58 & 61, Flat No.502, P.No: 4 & 5 Shilpa Park, Kondapur, Hyderabad 500 084
Private Limited Company
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Snack bars and candies fortified with vitamins and minerals, Breakfast cereals, Tea, snack foods including cookies
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MAQSUD IBRAHIM SHAIKH TRADING AS METRO TEA COMPANY
Metro Electronic And Fancy Store, C/O Naaz Photo Studio, Alankar Talkies, Jalna-431203
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
TEA
3959121  28/09/2018
BAGGCORP ENTERPRISES PRIVATE LIMITED
No. 2, AVS Compound, 3rd Floor 80ft Rd, Ejipura, 4th Blk, Koramangala, Bangalore, Karnataka.
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
CHENNAI
Chocolate beverages with milk; ice cream; chocolate mousses; chocolate-based beverages; coffee beverages with milk; coffee-based beverages.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3959410  28/09/2018
V.A.RAGAVENDRAN
9/1, TALUK CO-OPERATIVE COLONY, VADUGAPALAYAM, POLLACHI - 642001, TAMILNADU, INDIA.
single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice (frozen water).

subject to the mark should be use as a whole.
ICEMORE

3960088  29/09/2018
MADHUJA FOOD AND DAIRY PRODUCT
A58, Additional MIDC, Latur – 413512, Maharashtra.
Partnership Firm

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
Ice cream
3963153 03/10/2018
MRS. JYOTI SATISH CHORDIA TRADING AS: NIKHIL GROCERY WORLD
SR. NO-120/4/5, KAIVALYA COLONY, DEHUPHATA, ALANDI DEVACHI, TAL- KHED, DIST-PUNE- 412105, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :18/04/2017
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3964636  05/10/2018
SHYAM AGENCIES PRIVATE LIMITED
06, GUPTA CHAMBER, JAWAHAR MARG, SIYAGUNJ, NEAR PATEL BRIDGE, INDORE (M.P.) - 452007
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 1956.
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/04/1995
MUMBAI
TEA INCLUDED IN CLASS 30.
3965572  05/10/2018
DEEPU JOSEPH
S/O : P J JOSEPH, PAIKADA CHANAPETTA P O, ALAYAMON, KOLLAM KERALA-691306
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
subject to the mark should be use as a whole.
SWADINI

3966097  06/10/2018

VAISHALI N. MEHTA
A/5 CHETAK HOUSING SOCIETY, MUMBAI-PUNE ROAD, OPPOSITE KHADKI RAILWAY STATION, BOPODI, PUNE-411003

Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used

MUMBAI

Spices, Ready to eat cereals, preparation made from flour, Cereal based snack food, bakery and confectionery items, Preparation made from cereals, Curry pastes, Processed Cereal-based food to be used as a breakfast food, snack food or ingredient for Making other foods, Ready to eat preparations, Masala, Masala Mix, Rice, Wheat, Corn And Corn Flour, Besan, Suji, Atta, Pulses And Food Premix, Indian Preparations Made From Above Ingredients Included in Class 30
GELATO ITALIANO

3966365   06/10/2018

PAN INDIA FOOD SOLUTIONS PRIVATE LIMITED
7/8, PLOT NO. 2, MAROL CO-OPERATIVE INDUSTRIAL ESTATE, MAROL, ANDHERI (EAST), MUMBAI - 400 059
A Private Limited company incorporated under the companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :01/05/2006

MUMBAI
Coffee, Tea, Cocoa and Artificial Coffee, Rice, Tapioca and Sago, Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Snack Food, Chocolate, Ice-Cream, Ices, Sugar, Honey, Treacle, Yeast, Baking-Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices, Ice, Sweetmeats, Spaghetti, Seasonings, Farinaceous Foods.
3971863  12/10/2018  
KAMAL BATCHA MOHAMED RAFI  
MIG 498,KURANJI NAGER ,NEW HOUSING UNIT,OPP OF NEW BUSSTAND NILAGRI,THANJAVUR- 613005

THE TRADEMARK ACT-1999  

Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used  
CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water], Rice-based snacks, Cereal-based snacks
FOODGROVE INDIA PRIVATE LIMITED
38, 2ND CROSS STREET, ANAND NAGAR, THURAIPAKKAM, CHENNAI - 600097
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3972570   12/10/2018
M. KIRUTHIKA
V.K. Traders, 27/35, ANNAPOORNIAMMAL LAYOUT, POLLACHI-642001
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :08/02/2018
CHENNAI
Snack food products made from cereal flour, Vegetable flour, Corn flour, Maize flour, Flour mixes, Edible flour, Rice flour, Cake flour, Wheat flour, Flour of millet, Mixed flour for food, Pulse flour for food, Cereal based snack foods, Cereal-based savoury snacks, Crisps made of cereals, Foodstuffs made from cereals
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
DHARMESH G. CHOUDHARY
SHOP NO. 7, KRISHNA DHAM CHS., everSHINE CITY, VASAI (EAST), DIST : PALGHAR, 401208, STATE : MAHARASHTRA
A INDIAN NATIONAL

Address for service in India/Attorney address:
RAM MURTI PAL
SHOP NO. 2 & 3, SANSKRUTI 1 BLDG., POONAM VIHAR, NEAR P. G. VORA SCHOOL LANE, MIRA ROAD (EAST), DIST. THANE 401107, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
SWEETS INCLUDED IN CLASS 30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3974595    15/10/2018
MR. HUMESH S., TRADING AS M/S. SHRI BALAAJI CO.
No:1206, Big Bazaar Street, Coimbatore-641 001, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Sweets, Snacks and Bakery Items.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Transliteration : SB ADUMANAI
CHOPDA'S
3975055  15/10/2018
NAMAN CHOPRA
211 SAMTA NAGAR, PALDA, INDORE 452001
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
READY TO EAT INSTANT MIX FLOUR
3979742  20/10/2018
B. RAGHAVENDRA HEMMANNA
B. Damodara Hemmanna Industrial Estate, Siddapura –576229, Kundapura Taluk, Udupi District, Karnataka State
Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :15/10/2010
CHENNAI
SNACK ITEMS, NAMKEENS, FRIED SNACKS, CHOW CHOW, FRIED FOODS, BAKED PRODUCTS, FRUIT BARS, COFFEE, TEA, COCOA, SUGAR, RICE, WAFERS & NAMKEENS, TAPIoca, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES; ICE & FOOD PRODUCTS NOT INCLUDED IN OTHER CLASSES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3979879  22/10/2018

A VENKATARAMAN
116/C,310,J J NAGAR,ANNATHANAPATTI,SALEM,TAMILNADU-636002

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3979989  22/10/2018
KORATA MADDI LAKSHMI RANJAN SARMA
27/261-5-3-4 PLOT -7 , VEMANANAGAR, PRODDATUR, CUDDAPAH, ANDHRAPRADESH - 516360
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Papadums, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals;
Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar,
sauces [condiments]; Spices; Ice [frozen water]
3981623  24/10/2018

M A ARCHANA
#16-14-18, BACK SIDE SARASWATHI VIDYAMANDIR ROAD,HINDUPUR,ANANTAPUR DISTRICT,ANDHRA PRADESH-515201

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
BABAJI
3983878    26/10/2018
HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Flour based savory snacks, snack food products made from cereals, ready-to-eat cereals, ready to eat savory, snack foods made from maize meal formed by extrusion
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3245075..
3984621   27/10/2018
M/S. GAUTAM GENERAL TRADING LLC
B-2901, 29th Floor, Latifa Tower, Sheik Zayed Road, P. O. Box – 120740, Dubai, UAE
Director
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/01/2013
MUMBAI
RICE
mark to be used as substantially applied..
3984622    27/10/2018
M/S. GAUTAM GENERAL TRADING LLC
B-2901, 29th Floor, Latifa Tower, Sheik Zayed Road, P. O. Box – 120740, Dubai, UAE
Director
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/01/2013
MUMBAI
RICE
mark to be used as substantially applied.
EDMAN

3984671  27/10/2018
MR. HEERARAM CHOUDHARY TRADING AS DEEPAK TRADING COMPANY
272/274, SADANAND BUILDING, 302, 3RD FLOOR, SAMUEL STREET, VADGADI, MUMBAI – 400 003
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SAFFRON, SPICES
Caketto

3984976  27/10/2018
ABEETHA
NO.24, AKSHAYA FLATS, B3-FIRST FLOOR, RAJAJI NAGAR MAIN ROAD, THIRUVANMIYUR, CHENNAI - 600041

THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3988116 31/10/2018
K. ANBU
66A, PUTHU NAGAR, OLI MUHAMATHU PETTAI, KANCHIPURAM – 631502, TAMILNADU, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
No. 38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since: 28/08/2018
CHENNAI
PICKLED GINGER AND SWEET PICKLE [CONDIMENT], PAPAD (CEREAL BASED SNACKS), PAPADUMS, SPICES,
POWDERED SPICES, CURRY, GINGER, PAPRIKA SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING
TASTE TO INDIAN CURRY), BAKING SPICES, TURMERIC AND CHILLI POWDER, DHANIA POWDER (CORIANDER), DRIED
CORIANDER SEEDS FOR USE AS SEASONING
3996684  13/11/2018
G.M.JYOTHI
trading as ;RAJSHREE FOODS
NO.30, F AND G 1ST EAST MAIN ROAD, GANDHI NAGAR,VELLORE-632 006, TAMILNADU INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Used Since :06/08/2013
CHENNAI
ICE CREAM
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1918, 09/09/2019 Class 30

4018491 05/12/2018
KARUVANTEVALAPPIL MAYAN
K.V HOUSE, PUNNAD P.O, KEEZHUR, IRITTY
Proprietorship firm

Address for service in India/Agenst address:
SAVEESH K V
SRI VIGNESWARA, PUDUKKUDI PARAMBE, PATIELTHAZHAM, P.O. POKKUNNU, CALICUT-673013, KERALA

Used Since: 20/02/2016

CHENNAI
BAKERY AND CONFECTIONERY PRODUCTS INCLUDED IN CLASS 30
SUBJECT TO Restricting the area of Use to the states of south India..
4019532  06/12/2018
MR.S.PONNUSAMY., TRADING AS M/S. SRI SAKTHI & CO.
146-17A, Pethampalayam, Erode-638 116, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Tea and Coffee Powder, Artificial Coffee, Rice, Flour and Preparations made from cereals, Bread, Pastries and Confectionery, Bakcery Items, Sugar, Honey, Salt, Spices, Spices Powders, Palmyrah Candy, Palmyrah Candy Powder, Brown Sugar, Palm Jaggery and Palm Jaggery Powder.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ERODE DISTRICT ONLY..

NUTRIMENT PLUS

4081528  08/02/2019

M/S. PRESTIGE FEED MILL
30, JAORA COMPOUND, MYH ROAD, INDORE (M.P.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
SARITA KUMARI
1201, QUARTZ - 1, KRISTAL CAMPUS 10, YAMARE, SARJAPUR MAIN ROAD, BANGALORE-562125

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
STAR MOUREYA
4084742   12/02/2019
PUTTI LAL S/O SH. BULAN SORIA
MOUREYA BAKERY, KALWANU ROAD, VILL. GHAGGA, TEH. PATRAN, DIST. PATIALA, (PUNJAB)- 147102
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
M/S DISHA FOODS PVT. LTD
M/s Disha Foods Pvt.Ltd, Plot No.82, IDA, Kattedan Hyderabad 500077, Telangana,
Body incorporate
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Quthbhiguda-500027,Hyderabad
Used Since :06/02/2009

CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
4091846  18/02/2019
MR. MANOHAR LAL ROHRA
AMBIC FOOD PRODUCTS, Phase-II, Plot No. 8-9, Baraghata Industrial Area, Jhansi Road, Gwalior 474 009 (M.P.)
Proprietorship
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES, READY TO EAT ITEMS
4161459   29/04/2019
MAHESHWARI TEA COMPANY PVT. LTD.
SECOND FLOOR, ARHANT COMPLEX, NAHARGARH ROAD, JAIPUR, RAJASTHAN
Private limited company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :31/07/1961
To be associated with:
1201204, 3862013, 4161456, 4161457, 4161458
AHMEDABAD
TEA.
Proposed to be Used

DELHI
Chips, namkeen, puffs rings, biscuits, papad, cakes, wafers, chocolates, rusk, breads, muffins, sweets, soan papdi, gulab jamun mix, besan ladoo and confectionery items.
Trade Marks Journal No: 1918, 09/09/2019  Class 30

JIBIN SHAH M.K
MATHILAKATH VEETIL HOUSE, VAZHIYAMBALAM P. O., KAIPAMANGALAM, THRISSUR - 680681 KERALA INDIA.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY; TREACLE, YEAST, BACKING-POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES, ICE.
PANUN AACHAR
4216725  26/06/2019
MOHD ALTAF MATTO
24, NAVEED ABAD, BATMALOO BY PASS, SRINAGAR
INDIVIDUAL

Address for service in India/Attorney address:
DEEP AGRAWAL
36A, FIRST FLOOR, STREET NO.2, KUNDAN NAGAR, DELHI-110092

Used Since: 01/04/2019

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice and pickles.
Trade Marks Journal No: 1918 , 09/09/2019           Class 30

4217193    26/06/2019
MODERN FOOD ENTERPRISES PVT. LTD.
205, 2nd Floor, Vipul Plaza, Suncity, Sector 54, Golf Course Road, Gurgaon – 122002
Manufacturer
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used

DELHI
Muffins, English muffins, Frozen flour-free foods, namely, pancakes, crepes, sandwich wraps, muffins and griddle cake sandwiches which are protein-enriched, Cakes, Breakfast cake, Chocolate cake, Cake mixes, Cake bars, Candy cake, Powder (Cake -), Cake frosting, Cake icing, Cake flour, Almond cake, Sponge cake, Cake sprinkles, Cup cakes, Plumcakes, Malt cakes, Cake doughs, Cakes (Rice -), Barm cakes, Tea cakes, Frozen cakes, Fruit cakes, Cream cakes, Nougat cakes, Millet cakes, Moon cakes, Eccles cakes, Fondant cake decorations, Cake slices [pastries], Flavorings for cakes, Gluten-free cakes, Chocolate covered cakes Sugar-based cake decorations
NISHALL
4217976   27/06/2019
JAYESHBHAI KANAYALAL VANKAWALA
M/s. NISHALL TRADERS, 171, RJD Integrated Textile Park At PO-Ichchapore, Ta-Chorasi, Choraso, Surat – 394 510, Gujarat State, India
Manufacturer and Traders
Address for service in India/Attorney address:
ADVOCATE PARV SHAH
309, Sankalp Square II, Nr. Jalaram Mandir Railway Crossing, Ellisbridge, Ahmedabad-380 006, Gujarat State, India
Used Since :04/05/1998
AHMEDABAD
Chocolate Beverages with Milk, Chocolate-based Beverages, Cocoa, Cocoa Beverages with Milk, Cocoa based Beverages, Corn Flour, Flavouring for Beverages, Baking Soda, Baking Powder, Custard, Powders for making Ice Cream, Sugar Confectionery, Spices, Condiments
M/S. PATTAMMAL FOODS PRIVATE LIMITED
No:57/3, DR.AMBEDKAR STREET, NEELAMANGALAM, MADAMBKKAM, GUDUVANCHERRY, KANCHIPURAM- 603202, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :28/01/2019

CHENNAI
SPICES, CURRY SPICES, CHILLI POWDER, POWDERED SPICES, HOT PEPPER POWDER [SPICE], TURMERIC, CINNAMON POWDER, CLOVES [SPICE], GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), AROMATIC PREPARATIONS FOR FOOD
4229466  09/07/2019
K.VINOTHKUMAR TRADING AS PANJAMI FOODS
NO.35-A, WEST GOVINDHAPURAM, DINDIGUL - 624 001, DINDIGUL DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Angents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Flour and Preparations Made from Cereals, Pan masala, Powdered spices, Dhania powder (coriander), Chilli powder,
Cinnamon powder, Curry powder, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product),
Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar,
Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes and Sambhar Powder.

Transliteration : PANJAMI IS A GODDESS PARVATHI.
4229474  09/07/2019
S.MOHAMED IDHRIS TRADING AS SAMA OVERSEAS INCORPORATION
NO.27/28/1, 1ST FLOOR, NANDHA ARCADAE, VILANKURICHI ROAD, COIMBATORE - 641 035, COIMBATORE DST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Flour and Preparations Made from Cereals, Pan masala, Powdered spices, Dhania powder (coriander), Chilli powder,
Cinnamon powder, Curry powder, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product),
Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar,
Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes and Sambar Powder.
BATASHI
4233614  12/07/2019
AAR BEE TEA COMPANY PVT. LTD.
4th Floor, Orchid Square, S.F. Raod, Siliguri-734005
MANUFACTURER & MERCHANT
Used Since :01/04/2018
KOLKATA
TEA & PACKET TEA AND RICE
4239642  19/07/2019
ROHIT SUBASH
32/7B, Maliekkapady (H), V.R.Puram (P.O), Chalakudy, Thrissur (Dist), Kerala - 680722
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :25/10/2018

To be associated with:
3973174

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
RAHUL M PRASAD
Maniyalil House Hospital Road perumbavoor PIN:683542
PROPRIETOR

Address for service in India/Attorney address:
ADV SUNEER KAROTHY
karothukudy house near puspa theatre perumbavoor ernakulam dist kerala pin:683542

Proposed to be Used
CHENNAI

BAKERY PRODUCT INCLUDING BISCUIT, WAFER, ChoCLATE, PASTRY, BREAD, PIZZA AND CONFECTIONERY; SPICES, INSTANT MIX POWDER, GROCERY ITEMS, FOOD AND FLOUR PREPRATIONS, CEREALS, CREAM, READY TO EAT FOOD, SWEETS, NAMKEENS, PAPAD, NOODLES, COCO, ICE, HONEY, CANDY; AS INCLUDED IN CALSS 30
Trade Marks Journal No: 1918, 09/09/2019  Class 30

Z INTERNATIONAL.
218, SECOND FLOOR, RAJRATNA COMPLEX, NEAR ATUL MOTORS, TAGORE ROAD RAJKOT-360002, GUJARAT INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD

coffee, tea, cocoa, sugar, tapioca, sago, artificial coffee; jaggery, jaggery powder, jaggery liquid, chocolate jaggery,
chocolate and preparation made from chocolate, molasses for foods, natural sweetners, kakvi, cookies, asafoetida, besan,
rice, bread, pastry and confectionery, confectionery flour, cakes, ices; honey, treacle; yeast, baking powder; salt, mustard;
vinegar, sauces, (condiments) flour and preparations made from cereals, extruded cereal based (wheat, rice, corn, cream
and other cereals) garlic based, onion based and potato based dried and fried snack pellets, preparation made from
flours flour and preparation made from cereal, biscuits, bakery products and confectionery, sauces, poha and chivada, mathiya,
khakhara, tea, coffee, cocoa, sugar, sweetmeats, sweet coated snacks, roasted snack, honey and honey based snacks,
salt, backing powder, beans, roasted beans, fried beans, tomato sauces, ketchups, seasonings flavorings, and essences
for food, spices, papad, semolina, from corn flour falooda, barley oats, corn flacks, flavoured snacks, spaghetti, noodles,
macroni, arwroot vermicelli, cereals, vermicelli, flour wheat, rice corn, rams and all cereals flour, starch of tapioca
roots, maize starch, corns starch, soya starch, soya powder and made from soybean all products, wafer, wafer cream roll
water sheet with cream, backed wafer cream, stuffing mixes [foodstuffs], mixed flour for food, food mixtures consisting of
cereal flakes and dried fruits, cereal breakfast foods, cereal based snack food, pakoda (cereal based snack food), cereal
based prepared snack foods, foods produced from baked cereals, snack foods made from cereals, batata vada (cereal
based snack food), snack food products made from cereals, farsan namkeen, etable ready to serve snack foods cereal
snack foods flavoured with cheese, cereal based foodstuffs for human consumption, snack food products made from
cereal flour, snack food products made from cereal starch, snack food products consisting of cereal products, cereals for
food for consumption by humans, processed cereals for food for human consumption, snack foods consisting principally
of extruded cereals, food preparations based on grains, processed grains for food for human consumption, spices, chilli
powder powdered spices, mixed spices, curry spices, pizza spices edible spices, baking spices, marinades containing
spices, crackers flavoured with spices, bread flavoured with spices, bread flavored with spices, spices in the form of
powders, garam masala (combination of spices for adding taste to indian curry)
Cofffee Station

4241684    22/07/2019
SONAL DILIP SHINDE
GEETAI PLOT NO.223-C, OPP NUTAN PADAVI SCHOOL, STATION ROAD, DHULE, MAHARASHTRA. DHULE 424001

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE SUBSTANCES ADAPTED FOR COFFEE PREPARATION USE INCLUDED IN CLASS 30
DEVEKSHU AGRO FOODS PRIVATE LIMITED
D-102, KAMLA NAGAR, DELHI, North Delhi DL 110007 IN
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
GUR, SHAKKAR, KHANDSARI, SWEETS, BISCUITS, SUGAR BISCUITS, SALTED BISCUITS, BHUJIA (CEREAL BASED FRIED SNACKS)
WALA

4242158  22/07/2019
WALA OVERSEAS PVT. LTD.
107, 1ST FLOOR, ANAND BUILDING, 82/84, KAZI SAYED STREET, MUMBAI - 400 003
DIRECTORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREADS, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]
WICKED BLACK

4242318   22/07/2019

Pizza Hut International, LLC
7100 Corporate Drive, Plano, Texas 75024, United States of America
a Delaware Limited Liability Company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); pizza; pizza pie crusts; pizza sauces; pizza dough; pastas.
4242321    22/07/2019
BACKIA LAKSHMI W/O BALASUBRAMANIAN
NO 1K, NALLUR ROAD, ALANGULAM, TIRUNELVELI- 627851, TAMILNADU, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
RICE, STEAMED RICE, WHOLE GRAIN RICE, BROWN RICE, ENRICHED RICE, INSTANT RICE, RICE VERMICELLI
4242546  22/07/2019

T. MAHESHKUMAR, PROPRIETOR TRADING AS VEERA FLOUR MILL
D.NO.61/2, MULANUR ROAD, OPPOSITE TO ESWARAN KOVIL, VELLAKOVIL – 638111, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI
FLOUR, RAWA (WHEAT FLOUR), SUJI (WHEAT FLOUR), ALL-PURPOSE FLOUR, PLAIN FLOUR, SOYA FLOUR, CORN FLOUR, PULSE FLOUR, SOY FLOUR, WHEAT FLOUR, RICE FLOUR, TAPIOCA FLOUR, NUT FLOURS, MAIDA (WHEAT FLOUR), BESAN (GRAM FLOUR)
AKUTA SPICE PRIVATE LIMITED
8/1/29/A, AUROBINDA SARANI, 41 KAMALAPUR (W), P.O & P.S- DUMDUM, KOLKATA, PARGANAS NORTH- 700028, WEST BENGAL

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4242666  22/07/2019
AJIT PRAKASH S/O DEVENDRA TIWARY
WARD NO. 8, BEHIND SHILP KALA KENDRA, KOKAR INDUSTRIAL AREA, RANCHI, JHARKHAND- 834001, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
KOLKATA
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4243232   23/07/2019
SARITA DEVI KARNANI PROPRIETOR OF M/S MARUDHAR FOOD PRODUCTS
PLOT No. F-202, IGC KHARA, BIKANER 334601 RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Proposed to be Used
AHMEDABAD
PAPAD, RICE PAPAD.
Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4243553  23/07/2019
VANDANA NEVATIA (INDIAN NATIONAL, PROPRIETOR), TRADING AS NAVYA VENTURES
Sonawalla Building, 2nd Floor, 59 Samachar Marg, Mumbai - 400023, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/01/2019
MUMBAI
Saffron
CRUNCH ROCKS

4243892  23/07/2019
RUSTOM HOSPITALITY PVT LTD
Flat no.9, West View, 1st Pasta Lane, Colaba, Mumbai 400 005.
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Biscuits, cookies, confectionery, chocolates, cereal preparations, Flour and preparations made from cereals
MR. NOMAN KANTIBHAI CHARANIYA, TRADING AS: APEX INDUSTRIES
NEAR SPEEDWELL MOTORS, AHMEDABAD HIGHWAY, NAVAGAM, RAJKOT - 360 003 (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
4244403  24/07/2019
Y. NOBLE JOHN
GABRIEL EXIM, 1/266B, Lakshmi Nagar, Manapakkam, Chennai-600125
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/07/2017
CHENNAI
Honey, Spices, Tea bags, Rice,
4244589   24/07/2019
DARSHAN HARSHADBHAI PADHIYAR
trading as ;DARSHAN HARSHEEL PADHIYAR GROUP
PLOT NO 133, TRIPATI NAGAR JODHPUR. RAJASTHAN-342001
Address for service in India/Attorney address:
J.P REGISTRATION BUREAU
121 AARTI COMPLEX AT & PO DEESA TAL DEESA DIST BANASKANTHA 385535 GUJARAT INDIA
Used Since :13/01/2018
AHMEDABAD
TEA IN CLASS - 30.
Trade Marks Journal No: 1918, 09/09/2019 Class 30

4244739 24/07/2019
KUNHAYIN KUTTY PK
Fasko Food Product Post Mannur, Vadakumbad, Calicut, Kerala-673328
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4244841    24/07/2019
KAMAL KISHOR TRIPATHI TRADING AS KAY TEE FOODS
117/Q/10, SHARDA NAGAR (R K SOCIETY), NEAR CHHAPERA PULIYA, NAVEEN NAGAR, KANPUR NAGAR, UTTAR
PRADESH-208025
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water].
4244998    24/07/2019
TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi-110023
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used

DELHI
Muesli; Processed Quinoa; Breakfast Cereals; Corn Flakes; Mints And Chewing Gums For Breath Freshening; Cereal Bars; Confectionery; Chocolate-Coated Nuts; Pastries;
4245176 24/07/2019
MMT GOODSFAM
NO:6, KAMALAGANESH NAGAR, WIRELESS ROAD, AIRPORT, TRICHY-620007
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Tea, Tea beverages, Tea substitutes, Tea bags, Tea essences, Tea mixtures, Coffee, Coffee beverages, Flavoured coffee, Coffee mixtures, Coffee substitutes, Coffee essences, Coffee based beverages
Health Ninja
4245358   24/07/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Proposed to be Used
DELHI
BISCUITS, BREAD, BUNS, ROLLS, CAKES, RUSKS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; CEREAL BARS, ENERGY BARS AND GRANOLA BARS, VINEGAR, SAUCES; SPICES, CROISSANTS.
SHERGILL
4245564    25/07/2019
AMRIK SINGH
PROP. M/s GAGANDEEP ENTERPRISES, 127- JYOTI NAGAR, NEAR INCOME TAX COLONY, JALANDHAR
PROPRIETOR
Address for service in India/Attorney address:
NIRUPAMA
NK 422, CIRCULAR ROAD JALANDHAR
Proposed to be Used
DELHI
TEA, COFFEE
Trade Marks Journal No: 1918 , 09/09/2019   Class 30

SANDEEP P.V
ANANDOTH HOUSE, MEETHALE, PUNNAD POST, KEEZHUR,KANNUR, KERALA-670703.
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4246364   25/07/2019
SHRI KHATUSHYAM MASALA UDYOY
SHIV COLONY, BORAWAR, TEH-MAKRANA, NAGAUR, 341502
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018
Proposed to be Used
AHMEDABAD
SPICES
4246430  25/07/2019  
DEEPAK BHURA  
DEEPAK BHURA, JIVANSHREE BUILDING, CHATTRIBARI, OPPOSITE- RAM KRISHNA MISSION ASHRAM, GUWAHATI, ASSAM-781008  
THE TRADE MARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
KOLKATA  
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1918, 09/09/2019  Class 30

4246431  25/07/2019
SANDEEP THAKUR
OPPOSITE OF PARBHAT KABAR PRESS, MIC BELA, MUZAFFARPUR - 842005
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4246432   25/07/2019
PREPHULLA CHANDRAN J PROPRIETOR OF IDVS SOUTH INDIAN HOME FOODS
VAISHNAVAM, NEAR SURENDRA ENGINEERING COLLEGE, DAGAPUR, SILIGURI, DIST : DARJEELING - 743002, WEST BENGAL
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
M/S. NUTRIZO ORGANICS PVT. LTD.
VINAYA SAMUEL HOUSE NO-2, STREET 7, PANCHSHEEL SECTOR B, BORSI, DURG-491001 (C.G.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Jaggery and Taramind (imli)
4246792  26/07/2019
VINIT JAIN PROPRIETOR OF MY FOOD CO.
Survey No. 212 / 4 , 16 , Samta Nagar , Near Narmada Agro, Patthar Mundla Road, Indore, (M.P.) Pincode- 452001
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.
Sabhya
4246797    26/07/2019

SWASTIK FOOD
1st Floor , Tirupati Plaza , Mandsaur (M.P.) Pincode-458001
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Coffee , Tea , Cocoa , Sugar , Tapioca , Sago , Artificial Coffee , Flour and Preparation made from Cereals , Bread Pastry ,
Confectionary , Ices , Honey , Tracles , Yeast , Baking Powder , Salt , Mustard , Vinegar , Sauces ( Condiments ) , Bakery
goods, Spices & Ice.
4246902    26/07/2019
DINE AT HOME PRIVATE LIMITED
J-701, MARVEL ZEPHYR, S. NO. 66/1A, KHARADI PUNE - 411014, MAHARASHTRA

Proposed to be Used
MUMBAI
CHILLI POWDER, TURMERIC POWDER, CIRIANDER POWDER, GARAM MASALA, MIX GARAM MASALA, CHAT MASALA
SHEV BHAJI MASALA, CHHOLE MASALA, PAVBHAIJI MASALA, SAMBAR MASALA, BIRYANI MASALA, AND ALL TYPES
OF SPICES, THEREOF BEING GOODS INCLUDED IN CLASS 30.
4247344  26/07/2019
MAXLIME INDUSTRIES PRIVATE LIMITED
Pl-6, Nr. Khodiyar Mataji Temple Village : Ranpar Rajkot-360023
BODY INCORPORATE

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4247401    26/07/2019

KSHITHIJA ENTERPRISES
F-4A, GOLDEN ARCADE BUILDING, M.G. ROAD, MANGALORE-575003
Registered Partnership Firm

Address for service in India/Agents address:
SUDHINDRA K.S.
No.36, Ground floor, Shivakrupa, 6th Main, 7th Cross, Malleshwaram, Bangalore-560003, Karnataka.

Proposed to be Used
CHENNAI
Spices, Spice Powders, Lemon Grass Powders, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); ice.
RAWAT AL NAKHEEL (WORD MARK)

4247483    26/07/2019
MUSTUFA IQBAL VASAIWALA
A1 Ibrahim Palace, 6th Floor, Southern Street, Opp. Baby Garden, Agripada, Mumbai, Mumbai Central, Mumbai, – 400 008,
Maharashtra, India
A Proprietorship Firm

Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053

Used Since :01/01/2016

MUMBAI
Confectionaries, chocolates, flour and preparations made from cereals; pastries
BRIJBARI

4247597  26/07/2019

LAKSHMI TEA FACTORY
5TH FLOOR, PEACE ENCLAVE, ULUBARI, GUWAHATI, ASSAM - 781007

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1918 , 09/09/2019        Class 30

MR. HAROON RASHEED
S/o Mr. Mohammed Basheer RESIDING AT Cheriyam Parambil, Purangu, Marancheri, Malappuram, Kerala, Pin No:- 679 584 And India
Proprietor

Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.

Used Since :09/05/2019

CHENNAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
4247782  26/07/2019

CH. THRINADHULU
DOOR NO. 15-133, ROAD NO. 3, SRI SRINIVASA COLONY, SIRI NAGR, KANURU PANCHAYATHI, PENAMALURU MANDAL, KRISHNA DISTRICT, A. P., PIN - 520007
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

Transliteration : ATHIBALAA
4247900  26/07/2019
MUKHTAR AHMED LONE
LETHAPORA, PAMPORA, PULWAMA – 192122, NATIONAL HIGHWAY 44, JAMMU KASHMIR, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
DELHI
SAFFRON, SAFFRON (SEASONING), SAFFRON FOR USE AS A SEASONING INCLUDED CLASS IN 30
4247942  26/07/2019
SUSHIL SINGH KUSHWAHA S/O JITENDRA SINGH
5/35 New Colony, Near Sunhari Masjid, Garhi Jadeed Farrukhabad – 209625, U.P., (India)
INDIVIDUAL
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747
Proposed to be Used
DELHI
Food Package Combinations Consisting Primarily Of Bread, Protein Reduced And Gluten Free Flour And Bread, Rice,
Sugar, Salt, Rusks, French Toast, Toast, Cookies And Crackers, Fortune Cookies, Chocolate Covered Cookies, Coffee,
Tea, Cocoa, Sugar, Tapioca, Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices, Honey,
Treacle, Mustard, Vinegar, Sauces (Condiments), Spices, Bakery Products, Confectionery Products, Biscuits, Snacks,
Cakes, Namkeen, Yeast & Baking-Powder
4247954  26/07/2019
THE PONDICHERRY CO-OPERATIVE MILK PRODUCERS' UNION LTD.
Vazhudavoor Road, Kurumampet, Puducherry 605 009
An Indian Co-operative organization registered under the Puducherry Co-operative Societies Act
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :08/02/2007

CHENNAI
Milk chocolate; Sweets; Flavourings of almond; Candies; Chocolates; Filled chocolates; Ice creams; ice cream desserts; ice pops; Ice lollies; Flavoured ices; Kulfi (Ice cream); pastries; cookies; cakes; sweets; kheer mix (rice pudding); gulab jamun (sweetmeat); chocolate based beverages; chocolate bars; chocolate coated nougat bars; Coffee, tea, cocoa and artificial coffee; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; ice
PONLAIT

4247960   26/07/2019

THE PONDICHERRY CO-OPERATIVE MILK PRODUCERS’ UNION LTD.
Vazhudavoor Road, Kurumampet, Puducherry 605 009
An Indian Co-operative organization registered under the Puducherry Co-operative Societies Act

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :30/11/1987

CHENNAI

Milk chocolate; Sweets; Flavourings of almond; Candies; Chocolates; Filled chocolates; Ice creams; ice cream desserts; ice pops; Ice lollies; Flavoured ices; Kulfi (Ice cream); pastries; cookies; cakes; sweets; kheer mix (rice pudding); gulab jamun (sweetmeat); chocolate based beverages; chocolate bars; chocolate coated nougat bars; Coffee, tea, cocoa and artificial coffee; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; ice
4248169  27/07/2019
SHRI. ROSHAN RAJENDRA DAGA
SARAFE LANE, GANDHI WARD, HINGANGHAT - 442301. DISTT :- WARDHA. MAHARASHTRA. INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Used Since :02/04/2015

MUMBAI
Tea, Flavoured Tea, Coffee, Namkeen and Snaks, Cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4248365  27/07/2019
R K C HOSPITALITY AND VENTURES PRIVATE LIMITED
FLAT NO A-105, AASHAPURNA EMPIRE, OPPOSITE DAV PUBLIC SCHOOL, VAISHALI NAGAR, JAIPUR (RAJ.) 302021
Private Limited
Address for service in India/Attorney address:
M.B. AGARWAL AND ASSOCIATES
401, MILESTONE BUILDING, NEAR DRIVE IN CINEMA, THALTEJ, AHMEDABAD

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
DAKO

4248585    27/07/2019
HATSUN AGRO PRODUCT LIMITED
"DOMAINE" NO.1/20, A, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS;
COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED
BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE];
AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4248622  27/07/2019
MANISH KUMAR JAIN
C-273 BLOCK -C SURAJMAL VIHAR LAXMI NAGAR EAST DELHI DELHI - 110092
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4248646   27/07/2019
GREENPIK FOODS AND BEVERAGES PRIVATE LIMITED
336-A, THIRD FLOOR, JOSHI ROAD, KAROL BAGH, NEW DELHI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PUNEET KUMAR GUPTA
489/7, JAWAHAR NAGAR, GURGAON

Proposed to be Used
DELHI
TEA, COFFEE, CHOCOLATE BASED BEVERAGES, COCOA BASED BEVERAGES, COFFEE BASED BEVERAGES, TEA BASED BEVERAGES, CAKES, GREEN TEA, CEREAL PREPARATIONS, CONFECTIONERY, COOKIES, FLOUR MILLING PRODUCTS, FRUIT JELLIES, HONEY, ICED TEA
4248656  27/07/2019
SEMMAL IBRAHIM ABDUL WAHAB
M/S.PURAVALAN FOODS, PLOT NO.80, PASUMAI NAGAR, ASHOK NAGAR, PUDUKKOTTAI – 622303, TAMIL NADU
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/04/2019
CHENNAI
Biscuits, Cakes, Cookies, Rusks, Bread, Papadums,
RAKESH KUMAR GUPTA TRADING AS M/S. RIGO INTERNATIONAL
C-663, SARITA VIHAR, NEW DELHI-110076.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/07/2019

DELHI
Sugar, rice, salt, floor, wheat, bread, biscuits, bakery products, cakes, spices, chocolates, noodles, pulses, confectionery, pastry, rusk and papad.
4248696    27/07/2019
SANA PARVEEN TRADING AS M/S. GBKING RAMPUR BAKERS
MUSLIM EKTA COLONY, MORADABAD, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
RUSK
4248731  27/07/2019
MANJUSHA SHANTISAGAR BIRADAR
FLAT NO 04, JEEVAN SADHANA APARTMENT, NEW VISHAL NAGAR, OPP. KADA OFFICE, AURANGABAD 431001
Proprietor

Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
OFF NO 6, SHANTA COMPLEX, AURANGABAD

Proposed to be Used
MUMBAI
GAJAK, PATTI, REWARI, SOAN FAPDI, GUJIA, RUSK, MATTR, NAMKEENS. BISCUITS & CONFECTIONERY PRODUCTS,
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM
CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE;
YEAST, BAKINGPOWER; SALT, MUSTARDPEPPER, VINEGAR, SAUCES, SPICES; ICE
4248772  27/07/2019
GAYATRIBEN BHAVESHBHAI PATEL PROP. OF GAYATRI BAKERY
HAZIRA MAIN ROAD, BHATHA, CHORYASI, SURAT - 394510
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/05/2002
AHMEDABAD
Bread, pastries and confectionery; biscuits; cookies; baked goods.
BEST WISHES ENTERPRISES
G.F. A - 771, SUSHANT LOK - 1, SECTOR - 28, CHAKARPUR, Gurgaon, Haryana - 122001
Address for service in India/Attorney address:
AMBUJ KUMAR
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI
Herbal Tea [Infusions], Tea Substitutes, Herbal flavourings, Tea Bags For Making Non-Medicated Tea, Tea Essences, Tea For Infusions, Tea, Ginseng Tea, Tea Extracts, Artificial Tea, Sage Tea, Tea Mix Powders
MR. AJAY JALAN
trading as ;M/S CAPREZE
PS RATHI BLOCK, CENTRAL HAL TIS HAZARI COURT NEW DELHI-110058
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
MANUFACTURER OF CURLS ICE CREAMS.
SUMIT TAMRAKAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAI INDUSTRIES
Gopal Sheet Bhandar, Bharhut Nagar Chowk, Rewa Road, Satna - 485001, Madhya Pradesh.
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Ice cream, bread, buns, biscuits, cookies, cakes, pastry, bakery products
CRUSHBITE
4249335  29/07/2019
MR. SARIKA RANA
trading as ;VIRAAJ FOOD INDUSTRIES
GROUND FLOOR, SHOP NO 1, KHASRA NO-26/17,SHAHBAD DAULATPUR NEW DELHI 110042, INDIA
MANUFACTURER & TRADER
Proposed to be Used
DELHI
CHOCOLATE
OSEA GOLD

4249424  29/07/2019
OM PRAKASH TIWARI
HOUSE NO-217, PHASE III, HOUSING BOARD-TEH-BADDI, DISTRICT-SOLAN,(H.P)
Individual

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4249494  29/07/2019
KAVITHA MURUGAN
No. 43/23, Ramakrishnapuram 3rd Street, West Mambalam, Chennai 600033
cakes, pastries, cookies, biscuits, brownies, and confectionery items
Sole Proprietor
Used Since :03/09/2018
CHENNAI
Cakes, pastries, cookies, biscuits, brownies, and confectionery items
4249530   29/07/2019
M/S.SRI JAYEM ENTERPRISES
NO.783/1, TENKASI ROAD, RAJAPALAYAM, VIRUDHUNAGAR-626117, TAMILNADU, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
SAUCES [CONDIMENTS], CURRY SAUCES, SALAD SAUCES, SAVORY SAUCES, SPICY SAUCES, SAUCES FOR ICE CREAM, VINEGAR, SAUCES AND OTHER CONDIMENTS, TOMATO-BASED SAUCES, MAYONNAISE, CRUSHED BARLEY, CRUSHED OATS, CHOCOLATE TOPPING, TOPPING SYRUPS, COFFEE ESSENCES, ESSENCES FOR FOODSTUFFS, EXCEPT ETHERIC ESSENCES AND ESSENTIAL OILS, CAKES, BISCUITS, CHOCOLATE BISCUITS, MUFFINS, CHOCOLATES, CEREAL-BASED SNACKS, GATHIYA (GRAM FLOUR BASED SNACKS), BREAD, BREADSTICKS, ICE CREAM
GLORIA JEANS COFFEES HOLDINGS PTY LTD.
HQ Robina Suite 14 Level 1, 58 Riverwalk Avenue Robina QLD 4226, Australia
A corporation organized under the laws of Australia

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1453792, 1614105

DELHI
Coffee, tea, cocoa, candy and spices included in class 30.
4249782  29/07/2019
BOOPALAKRISHNAN J R
#37/16, Bhagavathsingh Street, Kasthuribainagar, West Tambaram, Chennai, Tamil Nadu- 600045
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Tea, Spices, Chocolates, Flour and preparations made from cereals, coffee, tea, cocoa and artificial coffee, ice cream, sorbets and other edible ices, sugar, honey, treacle.
Trade Marks Journal No: 1918, 09/09/2019 Class 30

4249856 29/07/2019
MR. HARISH RAMNANI TRADING AS COCOATINI CHOCOLATIERS
D.No:6-3-190, 4th Floor, Banjara Hills, Hyderabad - 500034, Telangana, India
Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 01/06/2015

To be associated with:
4211451

CHENNAI
Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns; Spices, Cereal snacks; Chocolate drink preparations; Ready-made sauces
ofcour's SALSA

4250065  30/07/2019

ITALIAN EDIBLES PVT. LTD.
Survey No , 367 / 7 , 369 / 3 , Nemawar Road , Near Prabhu Tol Kanta , Gram – Palda , Indore ( M.P. )

Company Incorporated under Indian Company Act , through Director

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary , Bakery , Candies , Snack foods made from corn and in the form of rings, Namkeen , Ready to eat savory snack foods made from maize meal formed by extrusion.
THE GUJARAT TEA DEPOT CO.
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/1925

To be associated with:
3075599

AHMEDABAD
TEA.
THE GUJARAT TEA DEPOT CO.
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/1925

To be associated with:
3147282

AHMEDABAD TEA.
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 01/01/1925

To be associated with:
3075599, 3075600, 3425288

AHMEDABAD
TEA.
4250072  30/07/2019
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1925
To be associated with:
3075599, 3075600
AHMEDABAD TEA
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/1925

To be associated with:
3075599, 3075600, 3425288

AHMEDABAD
TEA.
4250074   30/07/2019
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1925
To be associated with:
3075599, 3434089
AHMEDABAD
TEA
4250075  30/07/2019
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 01/01/1925

To be associated with:
3075599, 3075600

AHMEDABAD
COFFEE AND INSTANT COFFEE.
4250077  30/07/2019
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 01/01/1925
To be associated with:
3075599, 3075600
AHMEDABAD
TEA.
4250078  30/07/2019
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1925
To be associated with:
337261, 580535, 3075599, 3075600
AHMEDABAD
TEA.
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/1925

To be associated with:
337261, 363003, 4250071, 4250079, 4250080

AHMEDABAD
TEA.
4250080  30/07/2019
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/1925

To be associated with:
337261, 580539, 4250069, 4250070, 4250079

AHMEDABAD TEA.
4250090  30/07/2019

BHUVANESWARI
SRK FOOD PRODUCTS, 1003A CHETPET MAIN ROAD, NEDUNGUNAM 606807 TIRUVANNAMALAI DISTRICT, TAMILNADU
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Flour of millet, Processed grains, Snack food products made from cereals, preparation made from cereals, spices, Honey, Pasta, Papads, Papadums
BHOLI
4250161  30/07/2019
M/S. M.O. INDUSTRIES.
JAGNER ROAD, ROOPBAS, DISTT. BHARATPUR RAJASTHAN INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since : 03/04/2014

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
SINGYE

4250167 30/07/2019

ROHAWK CAPITAL LLP
J-1/111, 3F DDA FLATS, KALKAJI, NEW DELHI, PINCODE - 110091, INDIA

Limited Liability Partnership (LLP) - ACTIVE

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; ALMOND CONFECTIONERY; BISCUITS / COOKIES; CAKES; CANDY; CHOCOLATE BEVERAGES WITH MILK; CHOCOLATE MOUSSES; CHOCOLATE-BASED BEVERAGES; COCOA BEVERAGES WITH MILK; COCOA-BASED BEVERAGES; COFFEE FLAVOURINGS; COFFEE BEVERAGES WITH MILK; COFFEE-BASED BEVERAGES; AND TEA-BASED BEVERAGES.
KAKARLA FOOD PRODUCTS
4250198    30/07/2019
KAKARLA AVULA RAJU
D.No: 1-63, Malyavanthunipadu Village, Markapuram Mandal, Prakasam District, Andhra Pradesh-523332
An Indian National

Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET,GUNTUR-52

Proposed to be Used
CHENNAI
Turmeric and Chillies and its powders included in Class 30
4250279  30/07/2019
PRASHANT BOKARIA
trading as :FIND THE GAP
113,1ST MAIN ROAD,I-BLOCK,ANNANAGAR EAST,CHENNAI-600102.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NIRMAL KUMAR
NEW NO.32, OLD NO.3, TRIVEYAN BASIN STREET, SOWCARPET, CHENNAI - 600 079.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; SUGAR, HONEY, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES CONDIMENTS; SPICES.
AMBEY FOOD PRODUCTS A UNIT OF MICRO COMMERCIAL PVT. LTD.
PLOT NO.-55, INDUSTRIAL AREA, DARBHANGA-846001, BIHAR.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA
CONFECTIONERY, BICSUIT, NAMKEEN, BHUJIA, COOKIES, RUSK, BREAD, PASTRY, CHOCOLATES, CANDY, CHEWING GUM, POPCORN, PUFF, CHIPS, READY TO EAT SNACK FOODS, SWEETS AND ICE CREAM.
VEGAN EARTH

4250809  30/07/2019
JUSTIN THOMAS
PULLATT (H) KARUVANCHAL P.O., KANNUR, PIN-670571, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used

CHENNAI
FRIED CHIPS.
Trade Marks Journal No: 1918, 09/09/2019 Class 30

4250872 30/07/2019
M/S RIGIL BIOTECH PVT. LTD.
Plot 100, Toy City, Ecotech III, Greater Noida, U.P.–201306, (India)
COMPANY
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
H.N. 451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007 (U.P)

Proposed to be Used
DELHI
Coffee, Flavoured Coffee, Coffee Substitutes, Artificial Coffee, Readymade Coffee, Tea, Slimming Tea, Bakery Products, Confectionery Products, Rusk, French Toast, Toast, Cookies And Crackers, Fortune Cookies, Chocolate Covered Cookies, Salt, Cocoa, Sugar, Jaggary, Jaggary Powder, Tapioca, Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices, Honey, Treacle, Mustard, Vinegar, Sauces (Condiments), Spices, Biscuits, Snacks, Cakes, Namkeen, Yeast & Baking-Powder
4250899  30/07/2019
MRS. LAKSHMI GANESH,
No.207, Hoysala Vijay Enclave-1, 60 feet Road, RMV 2nd Stage, Bhoopasandra, Bangalore-560 094.
Proprietor of : Shambbhavya Enterprise.
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Proposed to be Used
CHENNAI
Spices in Powder Form, Masalas, Chilli Powder; Condiments; Pickles
4250934   30/07/2019
ALI ABBAS ALI RAZA
149, Haroon Manzil, B-Block, 1st Floor, No. 12/13, Imam Wada Road, Above Metro Optical Bhendi Bazar, Mumbai - 400009
Manufacturer
Address for service in India/Agents address:
PARKAR & PARKAR.
333, Narsi Natha Street, 3rd Floor, Katha Bazar, Mumbai- 400 009.
Used Since :01/06/2019
MUMBAI
Coffee, biscuits, sugar boils candies, chocolates, wafers, cocoa, sugar, rice, tapioca, artificial coffee; wheat, flour and preparations made from cereals, spices of all kinds, all types of flour, papad, tea, salt, sago, gram flour, bread, pastry and confectionery, honey, treacle; yeast, baking powder; mustard; vinegar, sauces, (condiments), ice, ice cream mix
TATVAM MARKETING PRIVATE LIMITED
PLOT NO.1301/A-3, GIDC Estate, GIDC Estate, Halol, Panchmahals, Gujarat, 389350
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
Mushroom Powder
4251019    30/07/2019
MAAZIA INFRASTRUCTURE PRIVATE LIMITED
274, B-BLOCK, PANKI, KANPUR - 208020 U.P. INDIA
COMPANY

Address for service in India/Agents address:
RAJIV KAPOOR
12/489, GWALTOLE, CHURCH ROAD, KANPUR - 208 001

Proposed to be Used
DELHI
READY TO EAT SNACK FOODS MADE FROM FLOUR, ATTA, MAIDA, RICE, GRAM, CORN, WHEAT INCLUDING PASTA, MACARONI, PIZZAS, NOODLES, PAPAD, WAFERS CHIPS, CRISPY SNACKS, RICE CAKES, POPCORN, CORNFLAKES, MAIZEFLAKES, SPICES, COFFEE, TEA, CONFECTIONARY.
KHAOWOW

4251035  30/07/2019

ASIANLAK HEALTH FOODS LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 01/07/2019

DELHI

Sweets, Namkeen (Cereal based fried snacks), Breads, Biscuits, Cakes, Pastry Cereal-based Snacks & Bakery Products included in Class-30.
4251095  30/07/2019
MR. MITHILESH GUPTA.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4251122  30/07/2019
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.]
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
To be associated with:
1241970, 2331166

MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDING BUBBLE GUM & CHOCOLATES
4251123  30/07/2019
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.]
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :01/02/2019
To be associated with:
1241970
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDING BUBBLE GUM & CHOCOLATES
4251124  30/07/2019
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since : 01/06/2018

To be associated with:
1241970, 1332078, 1332079

MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDING BUBBLE GUM & CHOCOLATES
Sinspin
4251158    30/07/2019

KAMALA
Plot No. 2, 6th Cross, Adarsh Nagar, Vadagaon, Belgaum - 590005

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Muesli snacks, Cereal-based snacks, Rice-based snacks, Puffed corn snacks, Cheese-flavored corn snacks, Chips [cereal products], Maize-based snacks
4251343  31/07/2019
MANOJ JENA
M/S AASTHA TRADING CO., 127 D, I G BLOCK, SHYAM NAGAR, KANPUR
PROPRIETOR
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since: 18/06/2019
DELHI
RUSK, TOAST
HIM SHIKHAR

4251344  31/07/2019
SANTOSH KUMAR TIWARI
M/S SHRI GANESH GRISH UDYOG, 7/7, EWS, KDA COLONY, GANGA NAGR, YASHODA NAGAR, KANPUR
PROPRIETOR

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :12/09/2017

DELHI
SPICES
KAB'S KANCHE
4251360  30/07/2019
KWALITY NOODLES INDUSTRIES PVT LTD
C/o SHARAD KABRA, KABRA GROUP, KRISHNA KUNJ, 24 MATAKMA MARG, ADARSH TOLE, BIRATNAGAR 09, MORANG NEPAL
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
NOODLES AND INSTANT NOODLES, PASTA, BISCUITS, RICE, COOKIES, ICE MILK, CHOCOLATE, FLAVOURINGS FOR SOUPS, TOFFEE, YEAST FOR USE AS AN INGREDIENT IN FOODS, WHOLEWHEAT CRISPS, CHIPS [CEREAL PRODUCTS], SAMOSAS, BREAD, PIZZA, TEA, GREEN TEA, HONEY, AERATED BEVERAGES, ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, SWEETS, SANDWICHES, VEGGIE BURGERS, WHITE SUGAR, WHEAT, PROCESSED, WHOLEMEAL FLOUR, CONFECTIONERY ITEMS, SPICES, BAKERY GOODS.
4251497  31/07/2019
MR. ABOUZER
55/44, INDALPUR POST DANDI NAINI ALLAHABAD
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
DELHI
Confectionery items, Bakery items, sweets, snacks and Namkeens as included in class 30
4251672  31/07/2019
TYTY SCIENCES PRIVATE LIMITED
203 XA ASMITA VENTEAGE CO OP HSG. SOC. LTD, NH SCHOOL RD, MIRA ROAD (EAST), NR RASSAZ MALL THANE 400107, MAHARASHTRA, INDIA
Service Provider
DIRECTOR
Proposed to be Used
MUMBAI
CLASS 30 PERTAILS TO COFFEE, TEA ,PREPARATION MADE FROM CEREALS , CONFECTIONERY, SPICES.
Trade Marks Journal No: 1918, 09/09/2019 Class 30

4251717  31/07/2019
MEET SINGH MALHOTRA
66 shakti vihar pitampura,Delhi-110034 (2nd floor)
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SWARNPRASH

4251749    31/07/2019
SANJAY JALANDHRA
H-415, SARTA DUNGAR, JHOTWARA, JAIPUR RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)

Used Since : 01/07/2019

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices which are included in class 30
SWARNGHRIT

4251751  31/07/2019
SANJAY JALANDHRA
H-415, SARNA DUNGAR, JHOTWARA, JAIPUR RAJASTHAN
INDIVIDUAL
Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR, (RAJ.)
Used Since :01/07/2019
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices which are included in class 30
KESHTI NESHAH
4251906   31/07/2019
SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD
508/11 LINK ROAD, TARAORI-132116 (DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :20/07/2019
DELHI
Rice, Brown rice, Wholemeal rice, Steamed rice, Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint- based sweets, sweets(non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee.
4252031  31/07/2019
SASIKALA KARTHIKEYAN
84, Solangapalayam, Kilampadi (tp), Pasur, Erode, Tamil Nadu - 638154
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)

Transliteration : Amirtham El Uruntai
Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
BARROFRESH

4252188  31/07/2019
BARROLEX INDIA PVT. LTD.
Unit No. 214, 2nd Floor, Living Style Mall, Jasola, New Delhi-110025
( A company duly incorporated under Indian Companies Act, 1956 )

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice included in class 30.
WOWCHEF
4252235  31/07/2019
ASIANLAK HEALTH FOODS LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB).
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2019
DELHI
Sweets, Namkeen (Cereal based fried snacks), Breads, Biscuits, Cakes, Pastry Cereal-based Snacks & Bakery Products included in Class-30.
Vindhyavilas
4252301  31/07/2019
OBEROI HOTELS PRIVATE LIMITED
7 Sham Nath Marg Delhi-110054
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water].
ASHNAM

4252444   31/07/2019
ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, HisaI, Plot No. 18, Sativali (E), Dist.
Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
NATURE WAY
No:4, D.I Vedanayagam Road, Near Elims Nagar, Pappanchathiram, Chennai – 600 123.
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
NURCHE
4252554   31/07/2019
KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Used Since: 22/07/2019
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; CEREALS PREPARED FOR HUMAN CONSUMPTION
KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Used Since : 22/07/2019

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; CEREALS PREPARED FOR HUMAN CONSUMPTION
4252629  31/07/2019
VISHNU KUMAR AWASTHI
95, W-2, BASANT VIHAR, NAUBASTA, KANPUR
PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
Gulab Jamun (Sweetmeat); Powdered spices; Curry spices; Edible spices; Mixed spices; Crackers flavoured with spices;
Garam Masala (Combination of spices for adding taste to Indian Curry); Bhujia (cereal based fried snacks);
GUM-TEA

4252757  01/08/2019
UDAY MADHAV PISHWE
MIG - 59, S.K. PURAM, MISROD, HOSHANGABAD ROAD, BHOPAL -462046
an individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
TEA
R & G

4252760  01/08/2019
HARISH CHAND GANDHI
S/O LAXMI NARAYAN GANDHI, 6 K GHOTIYA MARG, KAWARDHA, KABEERDHAM, CHATTISGARH 491995

an individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
NAMKEEN
4252767  01/08/2019
RAJINDER SINGH
OPPOSITE LAL KOTHI, NEW KARNAL ROAD, AMAR BISCUIT COMPANY NEAR LAL KOTHI, KAITHAL, HARYANA
an individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
DELHI
BISCUITS AND BAKERY GOODS
4252774  01/08/2019

SWADHIKA FOODS LLP
New No.12, Old No.47, CIT Colony, First Main Road, Mylapore Chennai, Tamil Nadu - 600004

The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4252810  01/08/2019
LALKRISHNA HOMAGAI
H246/1 VIVEKANANDA PARK ROAD, RAMNAGAR MONDAL PARA, MAHESHTALA, KOLKATA- 700141
Proprietorship

Address for service in India/Agents address:
ITAG BUSINESS SOLUTIONS LTD.
83/1, BELIAGHATA MAIN ROAD (E M BYEPASS CROSSING), SHUBHAM PLAZA, KOLKATA 700 010, W.B., INDIA.

Proposed to be Used
KOLKATA
Tea, Coffee
4252811  01/08/2019
SUSHIL PRAKASH JADHAV
SUNNI CENTER B-2, 14, JADHAVWADI, PISA DEVI ROAD, NEW MONDHA, AURANGABAD, MAHARASHTRA-431003
PROPRIETARY
Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005
Proposed to be Used
MUMBAI
ALL KINDS OF FLOUR UNDER CLASS 30
MRS. NUSRAT JAVED KOTWALA
24, ALEXANDRA TERRACE, DR. B. A. ROAD, OPP. PALACE CINEMA, BYCULLA, MUMBAI-400027, MAHARASHTRA, INDIA
SOLE APPLICANT

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
NUTTYLOVE
4253011    01/08/2019
FUTURE CONSUMER LIMITED
Knowledge House, Shyam Nagar, Off. Jogeshwari Vikhroli Link Road, Jogeshwari (E), Mumbai 400060
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
Chocolate spreads; Sweet spreads; Mayonnaise-based spreads; Chocolate-based spreads; Chocolate spreads containing
nuts; Mayonnaise and ketchup-based spreads; Cocoa based creams in the form of spreads.
KHOJIKA HERBAL
4253029   01/08/2019
RAMU LAL SHARMA S/O BHURA
VPO- TEETRIYA, TEH - CHAKSU, JAIPUR
PROPRIETOR
Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
ORZO

4253199  01/08/2019

AMAN GUPTA
MOHALLA THAKUR DWARA GALI, PAKKA KATRA, AONLA, BAREILLY, U.P.-243301
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Pasta, Macaroni, Confectionery. Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries ; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4253229 01/08/2019
SURAJ KUMAR SAHOO
ASURALI, DIST.- BHADRAK-756137, ODISHA
PROPRIETARY & MSME

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha
Used Since :02/04/2012

KOLKATA
NAMKEEN, SNACKS AND FOODSTUFFS, MOONG DAL IN CLASS -30
PUNERI

4253252  01/08/2019
SANJAYKUMAR SINHA
S.No.19A/3B K.K. Market, Unit No. 59,60, First Floor, Pune - 411043
DIRECTOR

Proposed to be Used

MUMBAI

PUNERI; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES,(CONDIMENTS), SPICES, ICE
4253286  01/08/2019

V BROS
NO 14/623, ANTHIKAD BUILDING, CHAKKIYATHU ROAD, VAYALAKAD, ALUVA- 683102
PARTNERSHIP FIRM

Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thyeaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI

ALL SPICE; AROMATIC PREPARATIONS FOR FOOD; RICE; RICE FLOUR; WHEAT FLOUR; CEREAL PREPARATIONS;
OILS; TAPIOCA FLOUR.
RS
4253387 01/08/2019
ROADWAY SOLUTIONS (I) PRIVATE LIMITED
PLOT NO. 20, DHANJIBUOY SOCIETY, NIBM ROAD, KONDHWA, PUNE, MAHARASHTRA – 411048
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agenets address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; BAKERY PRODUCTS; BISCUITS, BREAD, CAKES, PASTRY AND COOKIES; PIES; MOUSSES; CONFECTIONERY; SNACK FOODS; CHIPS, WAFERS AND CRISPS; NOODLES AND OTHER PASTA PRODUCTS; PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOODS; SPICES; CURRY POWDERS AND PASTE; GARAM MASALA; CONDIMENTS; NATURAL LOW CALORIE SWEETENERS; TEA, GREEN TEA AND ICED TEA, COFFEE, COCOA AND ARTIFICIAL COFFEE; COFFEE SUBSTITUTES; COFFEE FLAVOURINGS AND ESSENCES; COFFEE BEANS, ICE CREAM AND ICE CREAM MIX.
4253511    01/08/2019
KRISHANGOPAL GHEWARCHAND DIWVEDI TRADING AS K G TEA COMPANY
GAT NO.255, SURVEY NO.55/2, PLOT NO.6, NEAR GANESH HIGHWAY PETROL PUMP, AT RAHUTI, POST KONDI, TALUKA NORTH SOLAPUR, DISTRICT SOLAPUR, MAHARASHTRA 413006
HINDU UNDIVIDED FAMILY
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
To be associated with:
4135303

MUMBAI
TEA, COFFEE, COCOA AND ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICES, ICE CREAM CORNETS, WAFERS, KULFI (ICE CREAM), SUNDAES, CONES, CAKES, BARS, FRUIT ICE CREAM, DAIRY ICE CREAM & ICE CREAM CONFECTIONERY
Trade Marks Journal No: 1918, 09/09/2019 Class 30

KRISHANGOPAL GHEWARCHAND DIWVEDI TRADING AS K G TEA COMPANY
GAT NO.255, SURVEY NO.55/2, PLOT NO.6, NEAR GANESH HIGHWAY PETROL PUMP, AT RAHUTI, POST KONDI, TALUKA NORTH SOLAPUR, DISTRICT SOLAPUR, MAHARASHTRA 413006
HINDU UNDIVIDED FAMILY

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
To be associated with:

MUMBAI
TEA, COFFEE, COCOA AND ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICES, ICE CREAM CORNETS, WAFERS, KULFI (ICE CREAM), SUNDAES, CONES, CAKES, BARS, FRUIT ICE CREAM, DAIRY ICE CREAM & ICE CREAM CONFECTIONERY
Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
SH.M.C.G
4253526   01/08/2019
SANGEETA GARG PROPRIETOR OF M/S OM SAI DARBAR UDYOG
1074, Arthala, Mohan Nagar, Ghaziabad, U.P. – 201007, (India)
PROPRIETORSHIP
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747
Proposed to be Used
DELHI
Bakery Products, Confectionery Products, Rusks, French Toast, Toast, Cookies And Crackers, Fortune Cookies,
Chocolate Covered Cookies, Salt, Coffee, Tea, Cocoa, Sugar, Tapioca, Flour And Preparations Made From Cereals, Bread,
Pastry And Confectionery, Ices, Honey, Treacle, Mustard, Vinegar, Sauces (Condiments), Spices, Biscuits, Snacks, Cakes,
Namkeen, Yeast & Baking-Powder
4253736 01/08/2019
MINAKSHIKRIPA FOOD PRODUCTS LLP
Pahar Nagar Tikariya P.O. Bakkas Sultanpur Road Mohanlalganj Lucknow 226002
Limited Liability Partnership
Address for service in India/Attorney address:
PROTECTUALS
95-D, SHIVAM ENCLAVE (OPPOSITE CBS), VIVEK VIHAR, SHAHADARA NEW DELHI 110032
Proposed to be Used
DELHI
Wheat flour
4253813  01/08/2019
PADIYAPPA RAMAPPA JOGI
Jamkhandi Road, Laxmi Nagar, Mudhol-587313
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
CHENNAI
Convenience food and savory snacks.
4254046   02/08/2019
VIHANG FOOD INDUSTRIES PVT LTD
PLOT NO. 11, SURVEY NO. 24, 26 AND 27, MIDC, NEW BHENDI PADA, AMBERNATH (WEST) - 421501
A PRIVATE LIMITED COMPANY
Used Since :20/07/2019
Mumbai
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]
HEALTHY MOON

4254071 02/08/2019

MUKESH GUPTA
182/126, PRATAP NAGAR, SANGANER, SECTOR 11, JAIPUR RAJASTHAN 302033

Proprietorship

Address for service in India/Agents address:

KAMIT JAIN
INSIDE TITORA, NEAR OLD GURUDWARA, SCHEME NO.2, ALWAR, RAJASTHAN-301001

Proposed to be Used

AHMEDABAD

Description: Stuffing mixes [foodstuffs] Vegetable pulps [saucers - food] Dried pasta foods Oat-based foods Flavourings for foods Natural starchy for food Rice-based snack food Corn starch [for food] Propolis for food purposes Snack food (Rice-based -) Cereal based food bars Pulse flour for food Glucose powder for food Sugar candy [for food] Potato starch for food Snack food (Cereal-based -) Cereal-based snack food Groats for human food Starch syrup [for food] Rice-based snack foods Granola-based snack foods Cereal based snack foods Wheat-based snack foods Corn-based snack foods Grain-based snack foods Multigrain-based snack foods Gluten prepared as foodstuff Foodstuffs made of rice Preserving foodstuffs (Salt for -) Foods with a cocoa base Foods produced from baked cereals Snack foods prepared from maize Snack foods made from corn Snack foods made of wheat Snack foods made from wheat Snack foods consisting principally of pasta Snack foods consisting principally of rice Snack foods consisting principally of confectionery Snack foods prepared from potato flour Snack foods consisting principally of grain Snack foods consisting principally of bread Snack foods made of whole wheat Food flavourings [other than essential oils] Oat-based food for human consumption Snack food products made from soya flour Snack food products made from cereal flour Ready-to-eat cereal-derived food bars Snack food products made from potato flour Snack food products consisting of cereal products Snack food products made from maize flour Snack food products made from rice flour Gruel, with a milk base, for food Snack food products made from rusk flour Prepared foodstuffs in the form of sauces Foodstuffs containing chocolate [as the main constituent] Foodstuffs made of sugar for making a dessert Foodstuffs made of a sweetener for sweetening desserts Food mixtures consisting of cereal flakes and dried fruits Foodstuffs made of a sweetener for making a dessert Foodstuffs (Essences for -), except etheric essences and essential oils Snack foods made from corn and in the form of rings Snack foods made from corn and in the form of puffs Edible essences for foodstuffs [other than etheric substances and essential oils] Ready to eat savory snack foods made from maize meal formed by extrusion Chocolate food beverages not being dairy-based or vegetable based Essences for use in food preparation [other than essential oils] Bakery goods
4254118  02/08/2019
JEECON FOODS PRIVATE LIMITED.
1726/205, RITCO RICE PALACE, NAYA BAZAR, DELHI-110006.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments, Maida (Wheat Flour), Suji, Sago, asafoetida, Besan (Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dal, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Pastry, Rusk, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
Grah
4254370 02/08/2019
ATUL GARG
117 adarsh vijay colony ajmer road beawar
For Spices
individual

Proposed to be Used
AHMEDABAD
Spices in Packing form
BLUE WING

4254426 02/08/2019

HARBANS LAL KATHURIA
E-11, Rose Apartments, Sector-14 Extension, Rohini, Delhi
Sole Proprietor

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.

Proposed to be Used

DELHI

Tea, Coffee, Cocoa, Rice, Sugar, Salt, Pulses, Spices, Sauces, Noodles, Pasta, Maida (wheat flour), Suji (wheat flour), Besan (gram flour), honey, ices, bread, biscuits, Confectionery, Cakes, Namkeen, Pastry, Teacle, Yeast, Baking powder, Vinegar and Mustard included in class 30.
URBAN DESI
4254677   02/08/2019

POOJA HETAMSARIA
W/O DEEPAK HETAMSARIA, HARMU ROAD, SHEO GANJ, RANCHI G.P.O, RANCHI, JHARKHAND - 834001

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
UJAGAR SINGH KARAM SINGH

4254846   02/08/2019
UJAGAR SINGH KARAM SINGH
BAZAR KATHIYAN, AMRITSAR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAJAN BAJAJ (ADVOCATE)
473/6, BAZAR GUJRAN, MAJITH MANDI, AMRITSAR, PUNJAB

Used Since : 01/04/1977
To be associated with:
742612
DELHI
PAPPAR, WARRIYAN, CEREALS, SPICES AND PREPARATIONS MADE FROM CEREALS AS INCLUDED IN CLASS 30
4254941  02/08/2019
SUCHITA HEMAL GALA
PANCHMUKHI HANUMAN BUILDING, 2ND FLOOR, 231 WALKESHWAR ROAD, OPP MAKER APARTMENT,
WALKESHWAR, MUMBAI, MALABAR HILL, 400006
SOLE PROPRIETOR
Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001
Proposed to be Used
To be associated with:
4169892
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA, NOODLES; TAPIoca AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BACKING POWDER, SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4254983 03/08/2019
M MAHENDRARAJA
D2- KALAFLATS 28, RAMESHWARAM STREET, T.NAGAR CHENNAI
proprietorship
Address for service in India/Attorney address:
U.KASIPANDIAN
B1, SIRNIVASA APARTMETNS, 24D,GREENWAYS ROAD, RAJA ANNAMALAI PURAM, CHENNAI-600 028.

Proposed to be Used
CHENNAI
preparations made from cereals, pastry, preparations for making foodstuff including idli, dosa, vada
TIN TIN KAILASHA

4254998  03/08/2019
MR. ARUN KUMAR MURARKA TRADING AS TRIPUTI UDYOG.
1730, GROUND FLOOR, NAI BASTI NAYA BAZAR, DELHI-110006.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2008
DELHI
RICE.
RASPL INDUSTRIES PRIVATE LIMITED
Fortuna Tower, 23A, Netaji Subhas Road, 3rd Floor, Room No. 27, Kolkata- 700001, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Proposed to be Used
KOLKATA
Rice-based prepared meals; Cereal preparations; Noodle & pasta based prepared meals; Meal; Naan; Chapati; Rice; Flour; Wheat flour; Corn flour; Sweets; Pizzas; Custard; Sandwiches; Noodles; Spaghetti; Macaroni; Pasta; Waffles; Chips [cereal products]; Popcorn; Corn Flakes; Candy; Puddings; Rusks; Biscuits; Cookies; Cakes; Bread; Buns; pastry and confectionery; Condiments; Spices; Sugar; Salt; Curry spices; Meat gravies; Yeast; Baking powder; Soya sauce; Honey; Mustard; Vinegar; Sago; Tea, Coffee, Cocoa, Chocolate; Ice Cream; Edible ices.
ARCOT MANI MARK

4255289    03/08/2019

S. ENOSE RUBAN, SOLE PROPRIETOR, TRADING AS RUBAN COTTAGE INDUSTRIES
870/5, KANNAMANGALAM, KAVANOOR ROAD, NARAYANAPURAM VILLAGE, ARCOT-632 503, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :24/07/2015

CHENNAI

PEANUT CONFECTIONERY; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4255294  03/08/2019
S. ENOSE RUBAN, SOLE PROPRIETOR, TRADING AS RUBAN COTTAGE INDUSTRIES
870/5, KANNAMANGALAM, KAVANOOR ROAD, NARAYANAPURAM VILLAGE, ARCOT-632 503, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :31/01/2019
CHENNAI
PEANUT CONFECTIONERY; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY,
TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN
WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES;
TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY
[SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4255589  03/08/2019
SAPTARISHI ENTERPRISES PRIVATE LIMITED
RADIANCE EMPIRE, BLOCK-A 104, 9A9O, STEPHENSON ROAD,PERAMBUR CHENNAI CHENNAI TN 600011 IN
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
4255642  03/08/2019
ANUVIN SPICES LLP
PLOT NO. 3R, NEAR TO SABJI MANDI, PHULERA, JAIPUR 303338
LLP

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Spices in Class 30.
Trade Marks Journal No: 1918 , 09/09/2019           Class 30

4255702    03/08/2019
FLAVOZA FOODS PRIVATE LIMITED
F-287, 1ST FLOOR, ABUL FAZAL ENCLAVE -I, NEW DELHI - 110025
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4255771  03/08/2019
JAGRUTIBEN MANOHAR PATIL AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE MARUTI GRUH UDYOG
111 – SARTHI INDUSTRIAL ESTATE, VILLAGE – SANKI, TAL – PALSANA, DIST - SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :18/04/2019

AHMEDABAD
IN RESPECT OF PAPAD, MATHIYA, KHAKHRA, FLOUR AND PREPARATIONS, NAMKEEN AND SPICES, COFFEE, TEA,
COCOA AND ARTIFICIAL COFFEE, RICE, PASTA AND NOODLES, BREAD PASTRIES AND CONFECTIONERY,
CHOCOLATE, ICECREAM, SUGAR, HONEY, TREACLE, YEAST, BAKING POWDER, SALT INCLUDED IN CLASS-30.
4255805  03/08/2019
SONIA TRADING AS DIWAN SWEET HOUSE
SHOP NO. 87, KHANNA MARKET, PATEL NAGAR, NEW DELHI- 110008
INDIVIDUAL

Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHAstri MARG, SANT NAGAR, BURARI DELHI-110084
Used Since :01/04/1972

DELHI
SWEETS AND CONFECTIONERY.
4255854   03/08/2019  
NUTRIBUD FOODS PRIVATE LIMITED  
108, Abhirath Complex, 16/17 Sardar Patel Colony, Near Sardar Patel Bawla, Naranpura, Ahmedabad - 380014  
PRIVATE LIMITED COMPANY  
Address for service in India/Attorney address:  
LABDHI KOCHAR & ASSOCIATES  
701, Kaivanna towers, Near Central Mall, Ambawadi 380006  

Proposed to be Used  
AHMEDABAD  
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
JSD

4255907   03/08/2019
MUKTADIR RAHMAN, TRADING AS-JSD ENTERPRISE
CHEDAMARI, PO-BALAPARA, PS-JOGIGHOPA, DIST-BONGAIGN, PIN-783388, ASSAM
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJIRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SPICES
PURI Natural Honey

4256055  04/08/2019

RAMESH KUMAR PROPRIETOR M/S SHITAL PURI BEE FARM
VILL. AJRANA KALAN, DISTT. KURUKSHETRA, HARYANA
SOLE PROPRIETR

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)

Used Since: 01/01/2018

DELHI

HONEY INCLUDED IN CLASS 30
JNS COMMODITIES & SPECIALITIES PRIVATE LIMITED  
512, Kakad Market, 306 Kalbadevi Road, Mumbai 400002, Maharashtra  
Body Incorporate  

Address for service in India/Agents address:  
HEENA MOHINANI  
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.  

Proposed to be Used  

MUMBAI  
FLAVORS AND TASTE SOLUTIONS INTENDED TO IMPART OR MODULATE TASTE TO FOODSTUFFS, BEVERAGES AND TO ALL OTHER EDIBLE, ESSENCES & FLAVOURINGS (NOT BEING ESSENTIAL OILS) FOR USE AS INGREDIENTS IN FOOD & CONFECTIONERY. PRODUCTS, CHOCOLATE ESSENCES FOR THE PREPARATION OF BEVERAGES, COFFEE ESSENCE, COFFEE ESSENCES FOR USE AS SUBSTITUTES FOR COFFEE, COOKING ESSENCES, EDIBLE ESSENCES FOR FOODSTUFFS (OTHER THAN ETHERIC SUBSTANCES AND ESSENTIAL OILS), ESSENCES (ETHERREAL) / COCOA, CHOCOLATE, SUGAR CONFECTIONERY PRODUCTS, ESSENCES & FLAVOURINGS (NOT BEING ESSENTIAL OILS) FOR USE AS INGREDIENTS IN FOOD & CONFECTIONERY.
M/S REEVE PRODUCTS PRIVATE LIMITED
SHOP NO. 14, BHOWAL SUPER MARKET BARASAT ROAD, GHOLA NORTH TWENTY FOUR PARGANA WB 700111

Body Incorporate

Address for service in India/Attorney address:
VIKRAM GROVER
5h/11 Nit faridabad, Haryana-121001

Proposed to be Used
KOLKATA
HERBAL FOOD BEVERAGES INCLUDING COFFEE, CHOCOLATE OR TEA BASE; ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS) SPICES.
ChinPhin
4256291   05/08/2019
RAMMILAN
Gram post Daharra Tehsil Rajnagar, District Chhatarpur, MP- 471625, India
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4256300  05/08/2019
CARMEL ORGANICS PVT. LTD.
SURVEY NO. 780, VILLAGE BARUKHEDA, DISTRICT – NEEMUCH (M.P.) 458441.
A Company registered under Indian Companies Act
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
To be associated with:
3950430
MUMBAI
HERBAL INFUSION
INARI

4256397  05/08/2019
ADVANTAGE AGRI GAIN INTERNATIONAL PRIVATE LIMITED
FM-18, Mansarovar Complex No-07, Stop Shivaji Nagar, Bhopal - 462016, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4256438 05/08/2019
ZARNA T. PATEL
trading as; FOOD BOX
195/B/1, B/H NATVAR GOPAL SOCIETY, ON CANAL ROAD, PLANET SUZUKI WORKSHOP, BHADUATNAGAR,
MANINAGAR, AHMEDABAD-380008, GUJARAT

Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-
380022, GUJARAT-INDIA.

Used Since: 29/08/2017

AHMEDABAD

UPMA - READY MIX, POHA - READY MIX INCLUDED IN CLASS - 30.
4256490  05/08/2019
MANNAN DUA
ED-115 TAGORE GARDEN NEW DELHI-110027
MANUFACTURER AND MERCHANT
Used Since :01/07/2019
DELHI
TEA, COFFEE, RICE, HONEY SALT, SUGAR AND SPICES COVERED UNDER CLASS 30
Mill cart
4256594  05/08/2019
BASAVARAJ BIRADAR
S/O: RAMANAGOUDA BIRADAR HOUSE NO 123/69 WARD NO 10 RAILWAY STATION ROAD BEHIND HANUMAN TEMPLE
BAGALKOT KARNATAKA 587101
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4256803 05/08/2019
TRIBE DELIGHT PVT LTD
Hema Nivash, jagannath Vihar, Vastu Nagar, Gopalpur, Cuttack, Pin-753011, ODISHA
Managing Director

Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228, V.S.S. NAGAR, BHUBANESWAR, PIN 751007, ODISHA.

Proposed to be Used
KOLKATA
Vermicelli, Pasta, Sattu, Cookies, Chanachur (Bombay mix)
SHALINI

4256975  05/08/2019

SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :30/04/1996

To be associated with:
707105

AHMEDABAD

BRINE FOR COOKING, BRINE FOR USE IN COCKTAILS, BRINE FOR PICKLING, ACHAR PACHRANGA (FRUIT PICKLE); CURRY SAUCE; CURRY PASTES; ORGANIC CURRY SAUCES; FROZEN MEALS CONSISTING PRIMARILY OF RICE; FROZEN PIZZA; SAVORY SAUCES, CHUTNEYS AND PASTES; FLAVOURINGS FOR SNACK FOODS [OTHER THAN ESSENTIAL OILS]; CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; POPCORN; FRYUMSS AND WAFER BEARING SNACK FOOD; FLOUR AND PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS]; PANI PURI (INDIAN SNACK CONTAINING SPICY WATER); BHEL PURI (PUFFED RICE BASED INDIAN SNACKS); PURI (FRIED INDIAN BREAD); PAPAD & KHAKHRA (CEREAL BASED SNACKS); PAPADUMS; POHA (SNACK FOODS MADE OF BROKEN RICE); SAMOSA (INDIAN SNACK FOOD); READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION; CHAPATI (INDIAN BREAD) CHIKKI (CONFECTIONERY); JAGGERY; BREAD, PASTRIES AND CONFECTIONERY, BAKERY GOODS; GRAIN-BASED SNACK FOODS; CEREALS PREPARED FOR HUMAN CONSUMPTION; READY-TO-EAT CEREALS
4257032  05/08/2019
M D TRADERS
55-A, SAHKAR NAGAR, KHATIPURA ROAD, JHOTWARA, JAIPUR, RAJASTHAN
PARTNERSHIP
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under class 30.
NEELABH FOODS
4257528 06/08/2019
NEELABH KRISHN SHARMA
2/102, GH2, OMAXE NRI CITY, PUTTING GREEN, GREATER NOIDA - 201308
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
biscuits / cookies; bread, bread rolls, breadcrumbs, buns, cake powder, cake frosting [icing], cakes, candy*, chocolate, chocolate, chocolate decorations for cakes, crackers, gingerbread, pancakes, pizzas, rusks, sandwiches
WATTASHAKE
4257600    06/08/2019
M/S HOTEL KAMAL PVT LTD
9-1-167 /168, SD Road, Secunderabad – 500003, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Ice Creams, Ice Milk [ice cream], Ice Cream Drinks, Bakery Goods, Breads, Cakes, Confectionery, Biscuits, Chocolates,
Sweets, Ready To Eat Savory Snack Foods Made From Maize Meal Formed By Extrusion, Ready-to-eat puddings,
Preparations for Making Bakery Products, Tea, Coffee, Spices, Biryani (rice based cooked food).
VRISHTI

4257702   06/08/2019
MEDIVIC PHARMACEUTICAL PRIVATE LIMITED
A/88, Anand Vihar Ambedkar Path, Bailey Road Patna Patna BR 800014

Body Incorporate

Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)

Proposed to be Used
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
NUTRIKORNER

4257856   06/08/2019
TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Snack food products consisting of cereal products, natural sweeteners, poha, rava, instant premixes including premixes of bhajji, dhokla, idli, dosa, instant fried rice, veg biryani, spice extracts & oleoresins, paratha mixes, extruded snacks, rice flour, flavoured salt, quinoa, processed, broken wheat, ready to eat food products & snacks; confectionery, namkeen, breads, biscuits, pasta, cakes, pastry, coffee, tea, cocoa, sugar, rice, salt, baking powder, spices, wheat flour, besan, flour products made from cereals, mustard, honey, treacle, pepper, vinegar, ketchup & sauces (condiments), chocolates, sweet meats, ice-creams & desserts, bakery products, asafoetida, macaroni, noodles, spaghetti, vermicelli, yeast, monosodium glutomate being goods included in class 30.
POOJA VERMA PROPRIETOR OF FABROSTEEZ FOODS
1ST Floor, B-34/4931, ST. NO. 1, ANAND NAGAR, HAIBOWALKALAN, LUDHIANA-141001 (PB.)
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
CHOCOLATES, BISCUITS, CAKES, PAstry AND CONFECTIONERY, BREAD, CAKES & PASTRY
NARHARI
4258296  07/08/2019
DINESH BOHRA (PROP OF YUVRAJ PACKERS)
B-48, MAHAVEERNAGAR, DADA WADI, SANCHORE, DIST JALORE - 343041, RAJASTHAN, INDIA
individual

Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Tea, Spices, Confectionery
NATHI NAND
4258381 07/08/2019
ROHIT AGGARWAL
trading as; ROHIT AGGARWAL
B 704 PALAM APARTMENT PLOT-7 SECTOR-5, DWARKA, SOUTH WEST DELHI-110075, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE.
4258435  07/08/2019
A. RAGHUNATH
# PLOT NO. 93, 5TH CROSS, BALAMRAI SOCIETY, NEAR WATER TANK, MAHINDRA HILLS, SECUNDERABAD,
NEHRUNAGAR, HYDERABAD - 500026, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
TEA, INSTANT TEA, TEA SUBSTITUTES, TEA EXTRACTS
4258509  07/08/2019
MAHENDRI
VILLAGE GHANHOLA, GURGAON
PROPRIETOR

Address for service in India/Agents address:
RACHNA MITTAL
205, MUKESH COLONY, BALLABHGARH-121004, FARIDABAD

Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice; cereals
T365
4259219  07/08/2019
MUDITA AGRAWAL SOLE PROPRIETOR OF BD MEDICARE
12 VEER SAVARKAR NAGAR, PO. IZATNAGAR, DELAPEER 100 Futa ROAD BAREILLY 243122
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
tea
TRIPLE COLOR

4259344 07/08/2019

MOHAN KUMAR BAJAJ TRADING AS: ANAND PRODUCTS
69-C, SECTOR-C, SANWER ROAD, INDUSTRIAL ESTATE, INDORE - [M.P.]

Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI
CHURAN, CONFECTIONERY (NON-MEDICATED), CHOCOLATES, SWEETS, CANDY, TOFFEES, BISCUITS, LOLLY POPS INCLUDED IN CLASS 30
4259476  08/08/2019
HEAVEN TASTE FOODS
Door No. 6-56-1-D, Moodabettu Village, Katpadi, Udupi Taluk, Karnataka – 574105
PROPRIETOR
Address for service in India/Agents address:
AMRIT PAL SINGH
34/1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029.
Proposed to be Used
To be associated with:
3994258
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice (frozen water).
4259994  08/08/2019
SRI SRITHIK DAIRY PRODUCTS PRIVATE LIMITED
0.97 CENTS, R S NO.140-2, VEERAMPALEM, RANGAMPETA MANDAL, VEERAMPALEM, EAST GODAVARI, ANDHRA
PRADESH, 533294
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
MR SUKANTA ACHARYA PROPRIETOR OF M/S. ACHARYA FOOD PRODUCTS
AT/PO-PATARANGA,GP-TALAGARH,PS-KORAI,DIST-JAJPUR,PIN-755019,ODISHA,INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used
KOLKATA
ATTA,BESAN & SPICES
GELATORIA

4260221  08/08/2019

PRAVIN NARAIN AGARWAL
E-51, GROUND FLOOR, GREATER KAILASH - II, NEW DELHI - 110048

An Indian National

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used

DELHI

Ice Creams, Frozen Yoghurts And Sorbets; Bread, Biscuits, Pastries and Confectionery; Candy; Cakes; Waffles; Puddings; Sauces (condiments); Coffee, Tea; Flour and preparations made from cereals; Pizzas; Popcorn; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Spices;
PICCATO

4260223 08/08/2019
PRAVIN NARAIN AGARWAL
E-51, GROUND FLOOR, GREATER KAILASH - II, NEW DELHI - 110048
An Indian National

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Ice Creams, Frozen Yoghurts And Sorbets; Bread, Biscuits, Pastries and Confectionery; Candy; Cakes; Waffles; Puddings; Sauces (condiments); Coffee, Tea; Flour and preparations made from cereals; Pizzas; Popcorn; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Spices;
4260520  08/08/2019
VINAY (PROPRIETOR RK & SONS)
OLD ANAJ MANDI, NEAR RAILWAY STATION, GOHANA-131301, DISTRICT SONIPAT HARYANA
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Proposed to be Used
DELHI
RICE AND SUGAR AS INCLUDED IN CLASS 30
NEUROPHAGY

4260838  09/08/2019
FRIMLINE PRIVATE LIMITED
511, FIFTH FLOOR, ISCON ELEGANCE, NEAR CIRCLE-P, NEAR JAIN TEMPLE, PRAHLAD NAGAR CROSS ROAD,
AHMEDABAD-380 051. GUJARAT. INDIA
A PRIVATE LIMITED COMPANY

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
GREENIP AGRO PRIVATE LIMITED
GREEN HOUSE, SHOP NO 39, SECTOR 8, CHITRAKOOT SCHEME, VAISHALI NAGAR, JAIPUR
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, Sirsi road, Jaipur 302012
Used Since: 13/06/2019

AHMEDABAD
WAFERS [FOOD], CEREAL BASED SNACK FOOD, SNACK FOOD PRODUCTS MADE FROM CEREALS, SNACK FOOD PRODUCTS MADE FROM MAIZE FLOUR, SNACK FOOD PRODUCTS MADE FROM POTATO FLOUR, CONFECTIONARY, BAKERY, CANDIES, SNACK FOODS MADE FROM CORN AND IN THE FORM OF RINGS, NAMKEEN, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION, ICE CREAM, SNACK FOODS MADE OF WHEAT FARSAH (CEREAL BASED SNACKS), PAPAD (CEREAL BASED SNACKS), TEA, FRUIT TEA, COFFEE, SPICES, SUGAR, FLOUR, BREAD, RICE, ICE, ICE CREAM, SALT, CONFECTIONERY, CHOCOLATES, SWEETS, NAMKEENS, CHIPS, SWEETS, INCLUDED IN CLASS 30.
FOOKREY PUFF PUFF
4261019  09/08/2019
RISHABH KUMAR SARAOGI
21, Hemant Basu Sarani, Suite No 210a, Centre Point, Kolkata - 700001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4262191  10/08/2019
AMAR SURESH DESHMUKH
Nagonyachiwadi, Post. Golatgaon, Taluka & District Aurangabad.
INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
SPICES, CONDIMENTS.
4262263    10/08/2019
BHANDU PRATAP BANSAL
B-300, Rajendra Nagar, Behind Surajbhan Degree College, Bareilly, Uttar Pradesh-243001, India
Proprietor
Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.
Proposed to be Used
DELHI
Tea, Chai tea, Green tea, Tea extracts, Tea bags, Herb teas other than for medicinal purposes.
4262321   10/08/2019
ROHIT KAKDE PROPRIETOR OF RK VENTURE CONCEPTS
2nd Floor, Old No 1854, New No 363/1, Junjappa Circle, Dodda Kamanahalli Main Road, B G Road Cross, Bangalore, Karnataka 560076
Single Firm
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :10/07/2017
CHENNAI
ICE CREAM
M/S. AMRUTHA OIL PRODUCTS
M/s. AMRUTHA OIL PRODUCTS, MUNDAKKOTTUKURISSI, SHORANUR, PALAKKAD (Dist). Pin: 679 122. KERALA.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES.
4262659  11/08/2019
M/s BAKERS SUPER MART
7-2-C-64, LEELA SQUARE, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, TELANGANA, INDIA
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Chocolate chips, Cocoa powder, Sugar sprinklers, Dried wheat gluten.
4262663  11/08/2019
MS. HATHIYANI AARTI PATEL, PROPRIETOR OF M/S A TO Z ENTERPRISES
SY. NO. 301, PLOT NO. 960, RAM REDDY NAGAR, IDA JEEDIMETLA, QUTHBULLAPUR, HYDERABAD - 500055,
TELANGANA, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
MAIZE, CEREAL, RICE, WHEAT AND CORN BASED SNACK FOODS; PREPARATIONS MADE FROM CEREALS; CHAKLI
(FOODSTUFF MADE OF WHEAT, RICE AND CHICKPEAS); GATHIYA (GRAM FLOUR BASED SNACKS); FAFDA (GRAM
FLOUR BASED SNACKS).
4262668  12/08/2019
AJAY KUMAR CHAURASIA
S/O SRI RAMYASH PRASAD CHAURASIA. PLOT NO-341, KAUSHALPURI COLONEY KHARGAPUR GOMTI NAGAR LUCKNOW 226010
PROPRIETOR
Address for service in India/Attorney address:
MS. NIKITA ROHILLA
HOUSE NO. 2B/1768 NAVEEN NAGAR SAHARANPUR 247001 UTTAR PRADESH.

Proposed to be Used
DELHI
CHOCOLATE AND ICE CREAM, CORN, CANDY INCLUDED IN CLASS 30
PRABHUJI PURE FOOD
4263109  12/08/2019
HALDIRAM BHUJIAWALA LIMITED.
P-420, KAZI NAZRUL ISLAM AVENUE, VIP MAIN ROAD, KOLKATA - 700052, WEST BENGAL,
BODY INCORPORATED.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/11/1980
To be associated with:
1157358
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, atta, maida, besan, sattu, chana sattu, sooji, dalia, ready to eat snack foods, namkin, chanachur, bhujia, dalmoth, corn, wheat including pasta, macaroni, papad, wafers chips, cornflakes, vermicelli, spaghetti, tortillas, tacos, semolina, gingerbread, bread, cookies, lozenges, chocolate, marzipan, pralines, puddings, tarts, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices; pulse flour for food being in class 30.
PRABHUJI'S PURE FOOD

4263110  12/08/2019
HALDIRAM BHUJIAWALA LIMITED.
P-420, KAZI NAZRUL ISLAM AVENUE, VIP MAIN ROAD, KOLKATA - 700052, WEST BENGAL,
BODY INCORPORATED.

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Used Since :01/11/1980

To be associated with:
1157358

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, atta, maida, besan, sattu, chana sattu, sooji, dalia, ready to eat snack foods, namkin, chanachur, bhujia, dalmoth, corn, wheat including pasta, macaroni, papad, wafers chips, cornflakes, vermicelli, spaghetti, tortillas, tacos, semolina, gingerbread, bread, cookies, lozenges, chocolate, marzipan, pralines, puddings, tarts, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices; pulse flour for food being in class 30.
VTM GARDEN

4263275  12/08/2019

S M VISHWANATHA, SOLE PROPRIETOR, TRADING AS VTM TRADERS
#202, BRAHMIN STREET, CHINTAMANI-563125, CHIKKABALLAPUR DISTRICT, KARNATAKA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
COFFEE; TEA
4263684  13/08/2019
BIODORF PRIVATE LIMITED
TF1, 8-233, Divya Sai Sri Trinath Residency, Srinivasa Nagar 2nd Line, Tadigadapa, Krishna, Andhra Pradesh, 520007
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/09/2018
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4263695   13/08/2019
SHARAD YADAV
218, VILLAGE DADUPUR NEELA, POST GAZIPUR, SIKANDRABAD, BULANDASHAHAR – 203205, U.P., INDIA
PROPRIETOR - MS KISHAN RAJ AND SONS

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
CANDY, SUGAR, BAKING SODA, BESAN, SALT, YEAST, PASTA, RICE, SUJI (WHEAT FLOUR), POHA (SNACK FOODS MADE OF BROKEN RICE), SPICES, PORRIDGE, TEA, TAPIOCA AND SAGO, MAIDA (WHEAT FLOUR), POWDERED SPICES, SNACKS, CEREAL SNACKS, TAPIOCA-BASED SNACKS, WHEAT-BASED SNACKS, POTATO-BASED SNACKS, PUFFED CORN SNACKS, MACARONI.
4263842   13/08/2019
BIJENDER SINGH YADAV PROPRIETOR OF YADUVANSHI TRADERS
H No-230, Gali No-3, Vishvakarma Basti, Modinagar, Ghaziabad-201204
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
DELHI
Flour and Besan
4263967    13/08/2019

VIKAS GOYAL
RZ 380/21, MAIN JAGDAMBA ROAD, TUGHLAKABAD EXTN, NEW DELHI-110019
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Spices, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; papad, pasta, macaroni, vermicelli [noodles], spaghetti, sweetmeats [candy], cereal-based snacks
Trade Marks Journal No: 1918, 09/09/2019
Class 30

4264737  14/08/2019
MR. RAJNEESH BAHL AND MRS. RANJU BAHL
trading as ;M/S. BALAJI INDUSTRIAL CORPORATION
M-3, 14 SCHOOL LANE, CONNAUGHT PLACE NEW DELHI 110001, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR, AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGER, SAUCES, (CONDIMENTS), SPICES, ICE
MAHIZHCHI

4264752  14/08/2019
C.MUTHUKUMARASWAMI
trading as ;AADITIYA FOODS
SHIVAJI PARTHAGAM, T3,NO.30, 10TH AVENUE,ASHOK NAGAR,CHENNAI-600083 TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM

Proposed to be Used
CHENNAI
COFFEE,TEA,COCOA,SUGAR,RICE,TAPIOCA,SAGO,ARTIFICIAL COFFEE,FLOUR,PREPARATION MADE FROM CEREALS,BREAD,PASTA,AND CONFECTIONARY,ICE, HONEY,TREACLE, YEAST, BAKING POWDER,SALT, MUSTARD, VINEGAR, SAUCE, CONDIMENTS,SPICES,ICE,FRUITS.
4265099  14/08/2019
NAIMUDDIN (SOLE PROPRIETOR)
L-12 ABUL FAZAL PART I, JAMIA NAGAR, OKHLA, NEW DELHI-110025
sole proprietor

Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031
Used Since :01/02/2018

DELHI
BAKERY PRODUCTS INCLUDING RUSK, CAKE RUSK, BREAD AND CONFECTIONERY ITEMS INCLUDING IN CLASS-30
4265314  14/08/2019

ALINAPARAMBIL MUHAMMED KUNJU SHAMEER
trading as ;ESSENSIA EXIMPT

ESSENSIA EXIMPT, GCDA A-28,40, MARINE DRIVE, SHANMUGHAM ROAD, ERNAKULAM, PIN-682031, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since : 03/10/2013

CHENNAI

RICE, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY, TREACLE, YEAST, BACKING-POWDER; SALT; MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES, ICE.
NOTTACIA

4265363 14/08/2019
RAKESH KUMAR JAIN
54 3rd floor, Arjun Nagar, Kotla Mubarak Pur, Lodhi Road, Central Delhi, Delhi-110003
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Confectionery, Chocolate.
4265366  14/08/2019
MOHAN CHATURVEDI
N-9/38 R-1, Sant Gopal Nagar, Patia, Bazardiha, Varanasi, U.P. – 221106
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2018
DELHI
Coffee, tea, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals, Bread, pastries and confectionery, Chocolate, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder, Salt, seasonings, spices, preserved herbs, Vinegar, sauces and other condiments, Ice.
Trade Marks Journal No: 1918 , 09/09/2019       Class 30

4265389   14/08/2019
VIDHYA PESHAWARI MASALA
SHOP NO: 801 MOHALLA JATTANWALA GOBINDPURA MANIMAJRA- 160101, CHANDIGARH, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
Indhur

4265665  14/08/2019

ISTREET RETAIL PRIVATE LIMITED
A 71/72 Abchal Nagar, Nilothi Extension, New Delhi - 110041

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Dabur Jamun Cider Vinegar

4265981  16/08/2019
DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI-110002.
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1299361, 1299371
DELHI
VINEGAR
Dabur Himalayan Apple Cider Vineger

4265982    16/08/2019
DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI-110002.
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1299361, 1299371
DELHI
VINEGAR
4266263  16/08/2019
KOKISH FOODS PRIVATE LIMITED
trading as : KOKISH FOODS PRIVATE LIMITED
NO:6A, THOMAS NAGAR, ULLAGARAM, CHENNAI:600091 TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Proposed to be Used
CHENNAI
PREPARATIONS MADE FROM CEREALS- VARIETIES OF IDLIES.
4267017   16/08/2019
PASSKEY FOOD PRIVATE LIMITED
HNO 2811 GURAVSHET MALA RAJURI RAJURI ,TA:JUNNAR,PUNE - 412411
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Shri Dutt's - Dilicia
4267560   17/08/2019
PRITI PREMJI RUPAREL
First Floor, Arcadia, opp. NCPA gate no. 05, 195, Nariman Point Mumbai 400021
Indian National
Address for service in India/Attorney address:
KARTIKEYA AND ASSOCIATES
20C, EXAMINER PRESS BLDG., 2ND FLOOR, 35 DALAL STREET, FORT, MUMBAI-400 001.
Used Since :01/01/2017
MUMBAI
COFFEE, TEA, COCOA, COFFEE SUBSTITUTES; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; SALT SAUCES; SPICES AND SUCH OTHER GOODS INCLUDED UNDER CLASS 30
HYPERZOOM

4267631  17/08/2019
KRISHNA GOPAL AGRAWAL
S/o Late kailash Chandra Agrawal, 1135, Bus Stand, Naujhheel Banger, Mathura Uttar Pradesh-281203
Retail Sales of garments and clothing material
SOLE PROPRIETORSHIP

Proposed to be Used

DELHI

FLOUR AND FOOD PREPARATIONS MADE FROM CEREALS AND PREPARATIONS CONTAINING PROTEINS, ICE, ICE CREAMS, BISCUITS, BISCUIT CAKE, SNACK FOODS, BESAN, SALT AND FLOUR MILLING PRODUCTS, FARSHAN NAMKEEN AND SAVOURY ITEMS, DAL, MAIDA, SUJI, RICE, BESAN, SUGAR, TEA, COFEE, COCA RICE, SUGAR, RICE, TAPIOCA, SAGAO, ARTIFICAL COFFEE, BREAD, PASTRY, AND COMFECTIONERY, HONEY, TREACLE, YEAST BAKING POWDE, SALT, MUSTERD, VINGER SAUCES, SPICES INCLUDED IN CLASS 30
KUVIRA

4268258  19/08/2019

CHOLAYIL PURE & NATURAL FOODS PRIVATE LIMITED

8, J Block, 6th Avenue, Anna Nagar East, Chennai – 600 102

A body corporate established under The Companies Act,1956

Address for service in India/Attorney address:

ALTACIT GLOBAL

SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Roasted corn; Roasted maize; Sattu (Flour prominently made from roasted gram); Pasta for soups; Frozen confectionery; Boiled sugar sweets; Boiled sugar candies; Boiled sweets; Candies [sweets]; Starch-based sweets; Sweets; Sugar-free sweets; Savoury biscuits; Savoury pastries; Savoury pies; Savoury sauces; Savoury sauces used as condiments; Biscuits [sweet or savoury]; Chips [cereal products]; Vegetable flavoured corn chips; Corn tortilla chips; Corn chips; Confectionery chips for baking; Ready-to-eat cereals; Processed grains; Processed cereals; Preparations made from cereals; Frozen whole grains; Flour and preparations made from cereals; Cooked whole grains; Cereals, processed; Cereals prepared for human consumption; Firnee (wheat flour based dessert); Flour based savory snacks; Non-medicated flour confectionery; Snack food products made from rice flour; Snack food products made from cereal flour; Chakli (Foodstuff made of wheat, rice and chickpeas); Frozen meals consisting primarily of pasta or rice; Fried rice; Prepared lunches consisting primarily of rice, and also including vegetables; Poha (Snack foods made of broken rice); Packaged meals consisting primarily of pasta or rice; Rice cookies; Rice crackers; Rice cakes; Rice biscuits; Rice-based snacks; Rice-based snack foods; Rice-based pudding dessert; Rice-based prepared meals; Prepared rice dishes; Wheat-based snacks; Wheat-based snack foods; Maize, processed; Maize-based snacks; Processed maize; Maize-based snack foods; Snack food products made from cereals; Cheese flavored puffed corn snacks; Bread flavored with spices; Snack food products made from rice; Tapioca; Tapioca for food; Sago; Tapioca and sago; Sugar, honey, treacle
VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, Nidamanuru, VIJAYAWADA – 521104, Andhra Pradesh, INDIA,
Private Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.

Used Since :05/03/2019

CHENNAI
Ices; ice and icecreams.
LOTTOSAGO
4269265    20/08/2019
ASHWI GRUH UDHYOG AN INDIAN PARTNERSHIP FIRM
BLOCK NO – 435, PLOT NO – 1, N.H. NO. 8, PIPODARA, MANGROL, KIM, DIST - SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :20/10/2015
AHMEDABAD
IN RESPECT OF FRYMS, SAGO AND PAPAD INCLUDED IN CLASS-30.
SULTHAN OF BATHERY
4269647    20/08/2019
ARUN MADHUSUDANAN
SRA A6, WEST HILL HOUSE, SOUMYA NAGAR, AALINCHUVADU, EDAPALLY P.O., COCHIN- 682024
Individual
Address for service in India/Attorney address:
ARATHI KARUNAKARAN
Karuna, Boat Jetty road, vaduthala, Ernakulam- 682023
Proposed to be Used
CHENNAI
Coffee, Honey, processed and unprocessed Spices, seasonings, flavourings and condiments
KETO SNACK

4269910  20/08/2019
PRAVIN RAMNATH SANDHAN
Fl. No.-6, Tara Appt. Opp. Ramayan Bung, Tilakwadi Nashik, Maharashtra, 422005, India
Individual
Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.
Used Since :01/07/2019

MUMBAI
Agricultural, horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, Dietetic food’ as included in class 30’
KETO 360

4269911  20/08/2019

PRAVIN RAMNATH SANDHAN
Fl. No.-6, Tara Appt. Opp. Ramayan Bung, Tilakwadi Nashik, Maharashtra, 422005, India
Individual

Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.

Used Since :01/07/2019

MUMBAI

‘Agricultural, horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, Dietetic food’ as included in class 30’
4273238   23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4273243  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

To be associated with:
2356952, 2375213

MUMBAI

All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.